

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,PRINCIPAL BENCH, NEW DELHIORIGINAL APPLICATION NO. 200/2014IN THE MATTER OF:

M.C . MEHTA

....APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENT

STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF DISTRICT GANGA PROTECTION COMMITTEE, RUDRAPRAYAG, UTTARAKHAND THROUGH DISTRICT MAGISTRATE RUDRAPRAYAG, DISTRICT RUDRAPRAYAG, UTTARAKHAND IN COMPLIANCE OF ORDER DATED 24.11.2023 PASSED BY THIS HON'BLE TRIBUNAL IN THE ABOVE-MENTIONED MATTER

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Place : New Delhi
Dated : 07.02.2024

Filed By:

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KP Supreme Court of India
Reg. No. D/119/98

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(1)

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

O.A. NO. 200/2014

IN THE MATTER OF:

M.C. Mehta

.....APPLICANT

VERSUS

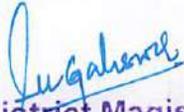
Union of India & Ors.

...RESPONDENTS

**STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF
OF DISTRICT GANGA PROTECTION COMMITTEE,
RUDRAPRAYAG, THROUGH DISTRICT MAGISTRATE,
RUDRAPRAYAG, UTTARAKHAND IN COMPLIANCE OF
THE ORDER DATED 24.11.2023 PASSED BY THIS
HON'BLE TRIBUNAL.**

I, Saurabh Gaharwar S/o Dr. Pradeep Kumar Singh aged about 38 year, presently posted as District Magistrate, Rudraprayag, District Rudraprayag, Uttarakhand, do hereby solemnly affirm on oath and state as under:

1. That I am the deponent in the present matter and by virtue of my official capacity, I am acquainted with the facts and circumstances of the present matter and as such I am competent to file the present affidavit.
2. That the present matter was listed before this Hon'ble Tribunal on 24.11.2023 and this Hon'ble Tribunal directed the district Magistrates of all the thirteen districts to file the


District Magistrate
Rudraprayag

fresh reports with respect to each city/town of the district, disclosing the following information, quoted verbatim herein:

“.....I. Sewage

- a) *Per day generation of sewage in each city/town within the District*
- b) *Quantity of sewage treated per day, city/town wise.*
- c) *The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town.*
- d) *Quantity of discharged treated waste from each STP, particularly from fecal coliform.*
- e) *Time bound plan to meet the gap, if any, in generation and treatment of sewage.*
- f) *Details of Hotels, Dharamshala, and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.*
- g) *Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)*

II. Municipal Solid Waste Disposal:

- a) *Per day generation of Solid waste in each city/town within the District.*
- b) *Quantity of solid waste treated per day, in each city/town of the District.*
- c) *The gap in treatment of solid waste.*
- d) *Legacy waste and the time bound plan to treat legacy waste.*



Jee Guleria
 District Magistrate
 Rudrapur

- e) *The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.*
- f) *Current status of dumping of solid waste with reference to location.*

III. Construction and Demolition Waste

- a) *Total per day generation of C & D waste in the District.*
- b) *The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.*

IV. Industrial Effluent Discharge

- a) *Number of Industrial Unit discharging their effluent treated/untreated in River Ganga and its tributaries and details of defaulting industrial units.*
- b) *Total daily generation of such industrial waste within the District.*
- c) *The manner of treatment of the Industrial waste so generated.*
- d) *The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.*
- e) *The per day generation of industrial solid waste and manner of its treatment and disposal in the District.*

V. Regulation of Flood Plain Zone

- a) *If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.*



Jugalsingh
District Magistrate
Rudraprayag

- b) *The details of direct discharge of pollutants by the encroachers by the side of the River Ganga and its tributaries in the District.*

VI. Bio medical Waste:

- a) *The per day total generation of bio medical waste in the District.*
- b) *The manner of its treatment and disposal.*

VII. Mining

- a) *Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and sustainable Sand Mining Management Guidelines 2016.*

2.The concerned hydro project set up on river Ganga and its tributaries will ensure maintaining and complying with the prescribed minimum 15% of flow of water in the river Ganga and its tributaries....."

3. That the District Rudraprayag in the State of Uttarakhand has 5 city/town namely, Rudraprayag, Augustmuni, Tilwada and Kedarnath. The city of Rudraprayag is located at the confluence of river Alaknanda and Mandakini. Agustmuni, Tilwara, Ukhimath and Kedarnath city is located at the bank of river Mandakini. River Mandakini is the tributary of river Alaknanda. River Alaknanda is the tributary of river Ganga.



Jugalsingh
District Magistrate
Rudraprayag

4. That para – wise report on the information sought by the
Hon'ble Green Tribunal is as follows –

(5)

| S.N o. | Issues pertaining to district Rudraprayag | Action taken/Initiated in District Rudraprayag | | | | | | | | | | | | | | | | | | | | | |
|--------------|---|--|--------------|---------------------------|-----------------------------|-----------|----------|-----|-----------|----------|-----|----------|----------|------|-----------|----------|------|---------|----------|------|-------------|---------|------|
| 1- | Sewage | <p>(a) Per day generation of sewage in each city/town with in the district.</p> <table border="1"> <thead> <tr> <th>Name of town</th> <th>Per day sewage generation</th> <th>Population of the city/town</th> </tr> </thead> <tbody> <tr> <td>Kedarnath</td> <td>1.43 mld</td> <td>612</td> </tr> <tr> <td>Gaurikund</td> <td>0.19 mld</td> <td>223</td> </tr> <tr> <td>Ukhimath</td> <td>0.22 mld</td> <td>3638</td> </tr> <tr> <td>Agustmuni</td> <td>0.39 mld</td> <td>6557</td> </tr> <tr> <td>Tilwada</td> <td>0.02 mld</td> <td>2398</td> </tr> <tr> <td>Rudraprayag</td> <td>1.2 mld</td> <td>9313</td> </tr> </tbody> </table> <p style="text-align: right;">(Annexure-1)</p> <p>(b) Quantity of sewage treated per day, city/town wise.</p> <p>Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjalnigam, Srinagar, Garhwal vide letter no-Camp-Haridwar/01 dated 16-12-2023 and letter no 123/G-11/01 dt-25-01-2024 has reported that the STPs are under Construction in Kedarnath, Gaurikund, Tilwada (Annexure-1) and hence at present Mode of disposal :-</p> <p>As per report of Executive Officer, Nagar Panchayat, Kedarnath vide letter no 140/NPK-NGT/ (2023-24) dt-29-01-2024, report of Executive Officer, Nagar Panchayat, Ukhimath vide letter no-297 NP/writ-petition/2023-24 dt-29-01-202, report of Executive Officer, Nagar Panchayat, Tilwara vide letter no 638/ 2023-24 dt-29-01-2024, report of Executive Officer, Nagar Panchayat, Augustmuni vide letter no 987/Misc/ 2023-24 dt-30-01-2024, report of office of District Panchayat Raj Officer, Rudraprayag vide letter no 785/P-7/PIL (2023-24) dt-29-01-2024 informed that in Kedanath, Gaurikund, Tilwada, Ukhimath and Agastyamuni, septic tanks have been built in all the houses located</p> | Name of town | Per day sewage generation | Population of the city/town | Kedarnath | 1.43 mld | 612 | Gaurikund | 0.19 mld | 223 | Ukhimath | 0.22 mld | 3638 | Agustmuni | 0.39 mld | 6557 | Tilwada | 0.02 mld | 2398 | Rudraprayag | 1.2 mld | 9313 |
| Name of town | Per day sewage generation | Population of the city/town | | | | | | | | | | | | | | | | | | | | | |
| Kedarnath | 1.43 mld | 612 | | | | | | | | | | | | | | | | | | | | | |
| Gaurikund | 0.19 mld | 223 | | | | | | | | | | | | | | | | | | | | | |
| Ukhimath | 0.22 mld | 3638 | | | | | | | | | | | | | | | | | | | | | |
| Agustmuni | 0.39 mld | 6557 | | | | | | | | | | | | | | | | | | | | | |
| Tilwada | 0.02 mld | 2398 | | | | | | | | | | | | | | | | | | | | | |
| Rudraprayag | 1.2 mld | 9313 | | | | | | | | | | | | | | | | | | | | | |




 District Magistrate
 Rudraprayag

in the city area for the treatment of sewage. If it gets filled, then in such a situation the building owner himself makes another soak pit.

(Annexure-6,7,8,9,10)

Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjalnigam, Srinagar, Garhwal vide letter no-Camp-Haridwar/01 dated 16-12-2023 and letter no 123/G-11/01 dt-25-01-2024 has reported that the:-

| Name of town | Per day treated sewage |
|--------------|-------------------------|
| Kedarnath | STPs under construction |
| Gaurikund | STPs under construction |
| Ukhimath | 0 |
| Agustmuni | 0 |
| Tilwada | STPs under construction |
| Rudraprayag | 0.24 mld |

STP construction is expected to complete by:-
For Gaurikund and Tilwada- As per contract bond the date of completion for construction for sewer line and steps is 02-01-2024

(Annexure-1)

As per report of office of the Excecutive Engineer, Const. Div, PWD, Guptkashi vide letter no-1463/04 MG dt-25-01-2024 The construction work of STP will be completed by the month of October, 2024.

(Annexure-4)

(c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town.

Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjal nigam, Srinagar, Garhwal vide letter no-Camp-Haridwar/01 dated 16-12-2023 has reported that under sanctioned scheme Interception & Diversion of 08 Nos drains and construction of 6 No. of STPs commissioned in Rudraprayag.

However out of 06 STPs, 01 no STP situated near Anoop Negi is defunct due to heavy rain fall during 17-06-2021 to 14-09-2021 in Rudraprayag.

Capacity & Disposal of STPs in Rudraprayag town are given below-

| STPs | Capacity in mld | Capacity Utilisation |
|----------------|-----------------|----------------------|
| Near Bus-Stand | 0.075 | 0.051 |



Ju Gaharwal
District Magistrate
Rudraprayag

| | | | <table border="1"> <tbody> <tr> <td>Near Rudra complex</td> <td>0.100</td> <td>0.021</td> </tr> <tr> <td>Near SBI</td> <td>0.100</td> <td>0.021</td> </tr> <tr> <td>Near Steel bridge (Kedarnath Road)</td> <td>0.125</td> <td>0.125</td> </tr> <tr> <td>Belani Road</td> <td>0.050</td> <td>0.021</td> </tr> <tr> <td>Near Anoop Negi</td> <td>0.075</td> <td>Defunct</td> </tr> <tr> <td>Total</td> <td>0.525</td> <td>0.239</td> </tr> </tbody> </table> <p>Mode of disposal:- In District Rudraprayag STPs are constructed for treatment of Nala Tapping, which were directly flowing on river. In view of this after treatment of sewage, very less quantity of sludge has been generated at STPs which is being utilized as fertilizer for gardening of STPs plant. After treatment effluent is released into river. (Annexure-1)</p> | Near Rudra complex | 0.100 | 0.021 | Near SBI | 0.100 | 0.021 | Near Steel bridge (Kedarnath Road) | 0.125 | 0.125 | Belani Road | 0.050 | 0.021 | Near Anoop Negi | 0.075 | Defunct | Total | 0.525 | 0.239 |
|---------------------------------------|---|---|--|--------------------|---|-------------------|----------|-----------------------|-------|------------------------------------|-------|---------------------------------------|-------------|----------------|-------|--------------------|----------|----------------|--------------|--------------|--------------|
| Near Rudra complex | 0.100 | 0.021 | | | | | | | | | | | | | | | | | | | |
| Near SBI | 0.100 | 0.021 | | | | | | | | | | | | | | | | | | | |
| Near Steel bridge (Kedarnath Road) | 0.125 | 0.125 | | | | | | | | | | | | | | | | | | | |
| Belani Road | 0.050 | 0.021 | | | | | | | | | | | | | | | | | | | |
| Near Anoop Negi | 0.075 | Defunct | | | | | | | | | | | | | | | | | | | |
| Total | 0.525 | 0.239 | | | | | | | | | | | | | | | | | | | |
| | | (d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform. | <p>Regional Officer, UKPCB, Dehradun vide office letter No. UKPCB/ROD/NGT-3/2023-24/4574-1845 dated 23-01-2024 has reported that the quantity of discharged treated sewage from each STP in Rudraprayag district, particularly for fecal coliform is as follows-</p> <table border="1"> <thead> <tr> <th>STP</th> <th>Quantity of discharged treated sewage (particularly for Faecal coliform) (#/100ml).</th> </tr> </thead> <tbody> <tr> <td>1- Near Bus Stand</td> <td>130</td> </tr> <tr> <td>2- Near Rudra complex</td> <td>220</td> </tr> <tr> <td>3- Near SBI</td> <td>220</td> </tr> <tr> <td>4- Near Steel bridge (Kedarnath Road)</td> <td>210</td> </tr> <tr> <td>5- Belani Road</td> <td>220</td> </tr> <tr> <td>6- Near Anoop Negi</td> <td>Defunct*</td> </tr> </tbody> </table> <p>*Near Anoop Negi- At present STP is defunct due to cloud burst and DPR for shifting of STP nearby Jawari by pass road, Rudraprayag is under preparation. (Annexure-2)</p> | STP | Quantity of discharged treated sewage (particularly for Faecal coliform) (#/100ml). | 1- Near Bus Stand | 130 | 2- Near Rudra complex | 220 | 3- Near SBI | 220 | 4- Near Steel bridge (Kedarnath Road) | 210 | 5- Belani Road | 220 | 6- Near Anoop Negi | Defunct* | | | | |
| STP | Quantity of discharged treated sewage (particularly for Faecal coliform) (#/100ml). | | | | | | | | | | | | | | | | | | | | |
| 1- Near Bus Stand | 130 | | | | | | | | | | | | | | | | | | | | |
| 2- Near Rudra complex | 220 | | | | | | | | | | | | | | | | | | | | |
| 3- Near SBI | 220 | | | | | | | | | | | | | | | | | | | | |
| 4- Near Steel bridge (Kedarnath Road) | 210 | | | | | | | | | | | | | | | | | | | | |
| 5- Belani Road | 220 | | | | | | | | | | | | | | | | | | | | |
| 6- Near Anoop Negi | Defunct* | | | | | | | | | | | | | | | | | | | | |
| | | (e) Time bound plan to meet the gap, if any, in generation and treatment of sewage. | <p>Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjalnigam, Srinagar, Garhwal vide letter no-1354/G-11/07 dated 06-12-2023 has reported the gap action plan of generation and treatment of sewage is annexed in</p> | | | | | | | | | | | | | | | | | | |



Ju Gahwal
District Magistrate
Rudraprayag

| Name of town | Gap Action Plan |
|--------------|---|
| Kedarnath* | Work is in progress by PWD Guptkashi under Master Plan of Shri Kedarnath |
| Gaurikund | 04 Nos STPs (0.22 mld) construction in progress under Namami Gange Program. |
| Ukhimath | Fecal Sludge Treatment Plant to be proposed in Ukhimath town under SBM 2-0 |
| Agustmuni | Drains to be tapped in the STP |
| | 1- BSNL Drain |
| | 2- Degree College Drain |
| | 3- Baniyadi Drain |
| | 4- vijay Nagar Nala-1 st Drain |
| | 5- vijay Nagar Nala-2 nd Drain |
| | 6- vijay Nagar Nala-1 st Drain (Jhingwad Footwear) |
| | 7- Vijay Nagar Nala-4 th Drain (Parwari Chowki) |
| | 8- vijay Nagar Nala-5 th Drain (GIC) |
| | DPR is being returned to UKPJN by NMCG vide letter no pr-12011/27/2018-0 NMCG dated 11-08-2021 due to reason given by NMCG-“NMCG has examine 3069.65 DPR and observed that no change in water quality of river Mandakini in upstream & downstream of the town indication there may be no pollution load from the town to river” |
| Tilwada | Drains to be tapped in the STP |
| | 1- Mayali Road Bus Adda Drain |
| | 2- Near Parking Drain |
| | 3- Kundi Drain |
| | above untapped drain will be tapped in ongoing Gaurikund |



Ju Gahenre
District Magistrate
Rudraprayag

| | | | |
|--|--|--|--|
| | | | <p>Tilwada sewerage scheme 01 Nos STPs (0.10 mld) construction in progress under Namami Gange Programme.</p> <p>Drains covered tapped by operation of STPs</p> <p>1- Anoop Negi Nala 2- Rudra Complex Nala 3- Bus Stand Nala 4- State Bank Nala 5- Masjid Nala 6- Steel Bridge Nala 7- Syndicate Bank Nala 8- Beleni Nala</p> <p>1- The drains contaminating Alaknanda and Mandakini river under Rudraprayag town are tapped and flowing of drain water after being treated through STPs under I&D work Namami Gange.</p> |
| | | | <p>For Gaurikund and Tilwada- As per contract bond the date of completion for construction for sewer line and steps is 02-01-2024 (Annexure-1)</p> <p>As per report of office of the Excecutive Engineer, Const. Div, PWD, Guptkashi vide letter no-1463/04 MG dt-25-01-2024, The capacity of the STP under construction at Kedanath is 600 KLD, the physical status of work is 50 percent (Photographs are attached as evidence). The construction work of STP will be completed by the month of October, 2024. (Annexure-4)</p> |
| | | <p>(f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p> | <p>District Tourism Development Officer, Rudraprayag's report letter No. 1168/NGT/2023-24 dated 05-02-2024 informed that the Tourism Department has registered 232 hotels/lodges in Rudraprayag on the departmental portal under the Uttarakhand Tourism and Travel Business Registration Rules. 02 Dharamshalas are registered online, and the number of registered Ashrams is zero. (Annexure-3)</p> <p>The Regional Officer, UKPCB, Dehradun vide office letter No. UKPCB/ROD/NGT-3/2023-24/4574-1845 dated 23-01-2024 has</p> |



Jugabansal
District Magistrate
Rudraprayag

| | | | informed that the total number of registered hotels having valid CCA in Rudraprayag district is 67, there is no discharging report. (Annexure-2) | | | | | | | | | | | | | | | |
|-------------------|--|--|---|-------------------|-----------------------------------|----------------|---------|--|----------|------------|--|-------------|---------|--|----------|--------------|--|------|
| | | (g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml). | <table border="1"> <thead> <tr> <th>S. N</th> <th>Name of the Monitoring Point</th> <th>fecal coliform</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>River Mandakini B/C River Alaknanda at Rudraprayag</td> <td><1.8</td> </tr> <tr> <td>2.</td> <td>River Alaknanda B/C River Mandakini at Rudraprayag</td> <td><1.8</td> </tr> <tr> <td>3.</td> <td>River Alaknanda A/C River Mandakini at Rudraprayag</td> <td><1.8</td> </tr> <tr> <td>4.</td> <td>River Mandakini D/S at Augustmuni, Rudraprayag</td> <td><1.8</td> </tr> </tbody> </table> <p>River quality analysis report attached. (Annexure-2)</p> | S. N | Name of the Monitoring Point | fecal coliform | 1. | River Mandakini B/C River Alaknanda at Rudraprayag | <1.8 | 2. | River Alaknanda B/C River Mandakini at Rudraprayag | <1.8 | 3. | River Alaknanda A/C River Mandakini at Rudraprayag | <1.8 | 4. | River Mandakini D/S at Augustmuni, Rudraprayag | <1.8 |
| S. N | Name of the Monitoring Point | fecal coliform | | | | | | | | | | | | | | | | |
| 1. | River Mandakini B/C River Alaknanda at Rudraprayag | <1.8 | | | | | | | | | | | | | | | | |
| 2. | River Alaknanda B/C River Mandakini at Rudraprayag | <1.8 | | | | | | | | | | | | | | | | |
| 3. | River Alaknanda A/C River Mandakini at Rudraprayag | <1.8 | | | | | | | | | | | | | | | | |
| 4. | River Mandakini D/S at Augustmuni, Rudraprayag | <1.8 | | | | | | | | | | | | | | | | |
| 2- | Municipal Solid Waste disposal | (a) Per day generation of Solid Waste in each city/town within the district. | <p>As per report of Executive Officer, Municipal Council, Rudraprayag has informed in his letter no-823/Misc/SWM/2023-24 dated 07-12-2023, report of Executive Officer, Municipal Council, Kedarnath vide letter no. 107/NPKedarnath/2023-24 dated 07-12-2023, report of Executive officer, Nagar Panchayat Tilwara vide letter no- 541/NPT/2023-24 dated 07-12-2023 and report of Executive Officer, Nagar Panchayat Agastyamuni vide letter no-934/Misc/2023-24 dated 13-12-2023, report of Executive Officer, Nagar Panchayat Ukhimath vide letter no-264/NP/writ-petition/2023-24 dated 07-12-2023 per day generation of Solid waste in towns within district are as follows-</p> <table border="1"> <thead> <tr> <th>Name of city/town</th> <th>Per day generation of Solid Waste</th> </tr> </thead> <tbody> <tr> <td>1.Rudraprayag</td> <td>3.2 ton</td> </tr> <tr> <td>2.Augustmuni</td> <td>1.90 ton</td> </tr> <tr> <td>3. Tilwara</td> <td>1.05 ton</td> </tr> <tr> <td>4. Ukhimath</td> <td>2.5 ton</td> </tr> <tr> <td>5- Kedarnath</td> <td>1.61 ton</td> </tr> <tr> <td>Total</td> <td>10.31</td> </tr> </tbody> </table> <p>(Annexure-5,6,7,8,9)</p> | Name of city/town | Per day generation of Solid Waste | 1.Rudraprayag | 3.2 ton | 2.Augustmuni | 1.90 ton | 3. Tilwara | 1.05 ton | 4. Ukhimath | 2.5 ton | 5- Kedarnath | 1.61 ton | Total | 10.31 | |
| Name of city/town | Per day generation of Solid Waste | | | | | | | | | | | | | | | | | |
| 1.Rudraprayag | 3.2 ton | | | | | | | | | | | | | | | | | |
| 2.Augustmuni | 1.90 ton | | | | | | | | | | | | | | | | | |
| 3. Tilwara | 1.05 ton | | | | | | | | | | | | | | | | | |
| 4. Ukhimath | 2.5 ton | | | | | | | | | | | | | | | | | |
| 5- Kedarnath | 1.61 ton | | | | | | | | | | | | | | | | | |
| Total | 10.31 | | | | | | | | | | | | | | | | | |



[Signature]
District Magistrate
Rudraprayag

(b) Quantity of Solid Waste treatment per day, in each city/town of the district.

As per report of Executive Officer, Municipal Council, Rudraprayag has informed in his letter no-823/Misc/SWM/2023-24 dated 07-12-2023, report of Executive Officer, Municipal Council, Kedarnath vide letter no. 107/NPKedarnath/2023-24 dated 07-12-2023, report of Executive officer, Nagar Panchayat Tilwara vide letter no- 541/NPT/2023-24 dated 07-12-2023 and report of Executive Officer, Nagar Panchayat Agastyamuni vide letter no-934/Misc/2023-24 dated 13-12-2023, quantity of Solid waste treated per day, in towns within district are as follows-

| Name of city/town | Quantity of solid waste treatment per day |
|-------------------|--|
| 1. Rudraprayag | 3.2 ton |
| 2. Augustmuni | 1.90 ton |
| 3. Tilwara | 1.05 ton |
| 4. Ukhimath | 1.75 ton (balance 0.75 waste is used in land fill) |
| 5- Kedarnath | 1.61 ton |
| Total | 9.51 |

(Annexure-5,6,7,8,9)

Techniques used for treatment:-

The Executive Officer, Municipal Council, Rudraprayag has informed in his letter no-823/Misc/SWM/2023-24 dated 07-12-2023 that for the disposal of organic waste collected within the city area, 06 pits have been constructed at the trenching ground site, in which the process of preparing and selling compost is being done. The collected inorganic waste is compacted through compactor machine and prepared into packets/bags and sent for sale to KK. Traders Gumaniwala Rishikesh. (Annexure-5)

Kedarnath- The Executive Officer, Municipal Council, Kedarnath has informed through its letter 107/NPKedarnath/2023-24 dated 07-12-2023 that the organic waste emitted in Kedarnath Dham is being disposed of through pits and the inorganic waste is filled in bags and sent to Sonprayag Recycling Center through horses and mules report is annexed. (Annexure-6)



Jugahansel
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Rudraprayag

| | | <p>Ukhimath-Treated waste is used in landfills report is annexed. (Annexure-7)</p> <p>Tilwara-Compost is made on the pits made in the organic waste segregation center under Nagar Panchayat Tilwada area and the inorganic waste is sold in item wise form at the MRF. (Annexure-8)</p> <p>Agustyamuni- Executive Officer, Nagar Panchayat Agustyamuni has informed vide letter no-934/Misc/2023-24 dated 13-12-2023 thatcompost is made from the organic waste generated under the municipal area through compost pit in the compost center and the inorganic waste is again sorted item wise in the MRF Segregation Center and collected item wise (white plastic, colored glass, MLP, etc.) through a compactor. Silica is prepared and sold. (Annexure-9)</p> | | | | | | | | | | | | | | | |
|-------------------|--|--|--|-------------------|---------------------------------|---------------|--------|--------------|--------|------------|--------|-------------|--|--------------|--------|--------------|-------------|
| | <p>(c) The gap in treatment of Solid Waste.</p> | | <p>As per report of Executive Officer, Municipal Council, Rudraprayag has informed in his letter no-823/Misc/SWM/2023-24 dated 07-12-2023, report of Executive Officer, Municipal Council,Kedarnath vide letter no. 107/NPKedarnath/2023-24 dated 07-12-2023, report of Executive officer, Nagar Panchayat Tilwara vide letter no- 541/NPT/2023-24 dated 07-12-2023 and report of Executive Officer, Nagar Panchayat Agustyamuni vide letter no-934/Misc/2023-24 dated 13-12-2023, gap in treatment of solid waste is as follows-</p> <table border="1" data-bbox="854 1388 1450 1780"> <thead> <tr> <th>Name of city/town</th> <th>Gap in treatment of solid waste</th> </tr> </thead> <tbody> <tr> <td>1.Rudraprayag</td> <td>00 ton</td> </tr> <tr> <td>2.Augustmuni</td> <td>00 ton</td> </tr> <tr> <td>3. Tilwara</td> <td>00 ton</td> </tr> <tr> <td>4. Ukhimath</td> <td>0.75 ton (The remaining waste is used in land fill)</td> </tr> <tr> <td>5- Kedarnath</td> <td>00 ton</td> </tr> <tr> <td>Total</td> <td>0.75</td> </tr> </tbody> </table> <p>(Annexure-5,6,7,8,9)</p> | Name of city/town | Gap in treatment of solid waste | 1.Rudraprayag | 00 ton | 2.Augustmuni | 00 ton | 3. Tilwara | 00 ton | 4. Ukhimath | 0.75 ton (The remaining waste is used in land fill) | 5- Kedarnath | 00 ton | Total | 0.75 |
| Name of city/town | Gap in treatment of solid waste | | | | | | | | | | | | | | | | |
| 1.Rudraprayag | 00 ton | | | | | | | | | | | | | | | | |
| 2.Augustmuni | 00 ton | | | | | | | | | | | | | | | | |
| 3. Tilwara | 00 ton | | | | | | | | | | | | | | | | |
| 4. Ukhimath | 0.75 ton (The remaining waste is used in land fill) | | | | | | | | | | | | | | | | |
| 5- Kedarnath | 00 ton | | | | | | | | | | | | | | | | |
| Total | 0.75 | | | | | | | | | | | | | | | | |
| | <p>(d) Legacy waste and the time bound plan to</p> | | <p>As per report of Executive Officer, Municipal Council, Rudraprayag has informed in his letter no-823/Misc/SWM/2023-24 dated 07-</p> | | | | | | | | | | | | | | |



[Signature]
District Magistrate
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| <p>treat legacy waste.</p> | <p>12-2023, report of Executive Officer, Municipal Council, Kedarnath vide letter no. 107/NPKedarnath/2023-24 dated 07-12-2023, report of Executive officer, Nagar Panchayat Tilwara vide letter no- 541/NPT/2023-24 dated 07-12-2023 and report of Executive Officer, Nagar Panchayat Agastyamuni vide letter no-934/Misc/2023-24 dated 13-12-2023, No legacy waste of any kind is located within the area of the Local bodies. (Annexure-5,6,7,8,9)</p> |
| <p>(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p> | <p>No legacy waste of any kind is located within the area of the Local bodies. (Annexure-5,6,7,8,9)</p> |
| <p>(f) Current status of dumping of solid waste with reference to location.</p> | <p>The Executive Officer, Municipal Council, Rudraprayag has informed in his letter no- 823/Misc/SWM/2023-24 dated 07-12-2023 that at present solid waste is being disposed by the Municipality on 34 drain revenue land in Rantoli Ward No. 07. (Annexure-5)</p> <p>The Executive Officer, Municipal Council, Kedarnath has informed through its letter 107/NPKedarnath/2023-24 dated 07-12-2023 that the garbage disposal center of Nagar Panchayat Kedarnath is located on 0.030 hectare revenue land near Google Kund. At present, due to the closure of the doors of Shri Kedarnath Dham, organic and inorganic waste is not being emitted within the city area. (Annexure-6)</p> <p>The Executive Officer, Nagar Panchayat Tilwara has informed in his letter no- 541/NPT/2023-24 dated 07-12-2023 that a segregation center has been set up for solid waste management in Nagar Panchayat Tilwara, in which a pit is used to make compost from wet waste and an MRF center has been established for dry waste. , in which waste like glass, cardboard, iron, plastic etc. is disposed. (Annexure-8)</p> |



Jugalsen
District Magistrate
Rudraprayag

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| | | | Executive Officer, Nagar Panchayat Agastyamuni has informed in his vide letter no-934/Misc/2023-24 dated 13-12-2023 that the inorganic waste is disposed of by segregation in the MRF center built near the Panchayat office and compost pit has been made in Ward No. 3 Ganganagar for the disposal of organic waste. (Annexure-9) |
| 3- | Construction and Demolition waste | (a) Total per day generation of C&D Waste within the district. | <p>In the compliance report of Executive Officer, Municipal Council, Rudraprayag, vide letter no. 823/Miscellaneous/ SWM/ 2023-24 dated 7-12-2023, it has been informed that about 50 kg of C&D waste is generated in Rudraprayag Municipality and C&D waste is disposed of by the producer himself. (Annexure-5)</p> <p>Executive Officer, Nagar Panchayat Kedarnath has informed in its letter number 107/NP/Kedarnath/2023-24 dated 07.12.2023 that C&D waste is being disposed of under the Kedarnath Development Authority Masterplan. (Annexure-6)</p> <p>Executive Officer, Nagar Panchayat Ukhimath vide its letter no. 264/NP/writ-petition/2023-24 dated 07.12.2023 has informed that the total daily generation of C&D waste in Nagar Panchayat Ukhimath is zero. (Annexure-7)</p> <p>Executive Officer, Nagar Panchayat Tilwara has informed in its letter number 541/NPT/2023-24 dated 07.12.2023 that on an average 50-100 kg of C&D waste is generated every day. Which the builder adjusts in his own land. (Annexure-8)</p> <p>Executive Officer, Nagar Panchayat Agastyamuni has informed in his letter number 934/Misc/2023-24 dated 13.12.2023 that very small amount of C&D waste is emitted within the municipal area. The C&D waste generated in the municipal area is disposed/ utilized by the producer himself. (Annexure-9)</p> |



Jugalsingh
District Magistrate
Rudraprayag

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| | | (b) The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization. | It has been informed by all the municipal bodies of the district that till now no future plan has been proposed for C&D Waste. There is no plant established for the treatment of C & D waste by local body in Rudraprayag district. (Annexure-5,6,7,8,9) |
| 4- | Industrial Effluent discharge | General Manager District Industry Centre (GMDIC) vide letter no- 1383/DIC/2023-24 dated 15-12-2023 it has been informed that is 01 micro sector industry in the district, in which currently 08 units are working which include bakery, furniture, Food & processing and printing. There are zero waste are generated from these unit. (Annexure-11) Regional Officer, UKPCB, Dehradun vide office letter No. UKPCB/ROD/NGT-3/2023-24/4103-1570 dated 14-12-2023 has reported that with respect to discharge of industrial effluents in Ganga and its tributaries, it is to be informed that 54 industries are registered in Rudraprayag district. There is no industrial effluent discharging unit. (Annexure-2) | |
| | | (a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units. | there are zero Number of industrial unit discharging their effluent (Annexure-2) |
| | | (b) Total daily generation of solid industrial waste within the district. | 2.478 MT/Annum disposed through authorized TSDF's (Annexure-2) |
| | | (c) The manner of treatment of the industrial waste so generated. | TSDF- M/s Bharat Oil & waste Management, Roorkee (Annexure-2) |
| | | (d) The discharge effluent analysis from the CETP and ETP treating the industrial waste form each outlet. | There is no CETP & ETP (Annexure-2) |



Jugalsingh
District Magistrate
Rudraprayag

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| | | (e) The per day generation of industrial solid waste and manner of its treatment and disposal in the district. | Regional Officer, UKPCB, Dehradun vide office letter No. UKPCB/ROD/NGT-3/2023-24/4103-1570 dated 14-12-2023 informed that per day generation of industrial solid waste 2.478 MT/Annum disposed through TSDF/ Authorised recyclers M/s Bharat Oil & Waste Management, Roorkee (Annexure-2) |
| 5- | Regulation of flood Plain Zone | Executive Engineer, Rudraprayag vide letter no-1917/IDR/NGT dated 17-12-2023 has informed that the demarcation work of bank of Mandakini and Alaknanda river has been completed in District Rudraprayag. Executive Engineer, Irrigation Division, Kedarnath (Agastyamuni) has informed in his vide letter no-1034/IDKA/FPZ dated 07.12.2023 that the demarcation of flood plain area on both banks of Mandakini river from Kedarnath to Silli. The work has been completed. It has also been reported that there are no encroachment in floodplains as of date. (Annexure-13) | |
| | | (a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the district. | The demarcation of flood plain area on both banks of Mandakini river from Kedarnath to Silli. The work has been completed. A report of Executive Engineer, Irrigation Division, Kedarnath (Agastyamuni) vide letter no 1034/IDKA/FPZ dated 07.12.2023 is annexed. |
| | | (b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the district. | There is no any encroachment along with the bank of Ganga and its tributaries so the details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries is Zero. (Annexure-12,13) |
| 6- | Bio medical waste | (a) The per day total generation of bio medical waste in the district. | Office of the Chief Medical Officer, Rudraprayag has reported in its letter 5170/Ganga Conservation/2023-24 dated 13.12.2023 that about 12-15 kg of biomedical waste is generated every day from 10 facility Hospital of district Rudraprayag. (Annexure-14) Regional Officer, UKPCB, Dehradun vide office letter No. UKPCB/ROD/NGT-3/2023-24/4103-1570 dated 14-12-2023 |



Jugalsingh
District Magistrate
Rudraprayag

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| | | | <p>reported that total 159 HCF in Rudraprayag district and 59.84 kg per day is the total generation of bio medical waste in Rudraprayag district.</p> <p style="text-align: right;">(Annexure 2)</p> |
| | | <p>(b) The manner of its treatment and disposal.</p> | <p>Office of the Chief Medical Officer, Rudraprayag has reported in its letter 5170/Ganga Conservation/2023-24 dated 13.12.2023 that an MOU has been signed with MPCC (Medical Pollution Control Committee) Dehradun (H.no-01 MPCC Building, DPS Main Road Kalagawn Shashtradhara Road Dehradun, Under this, biomedical waste generated from 10medical health units is being collected indifferent bags with color coding and sent to Roorkee (CBWTF- M/s MPCC Mandawar Roorkee, Haridwar) twice a week through MPCC van. (Annexure-14)</p> <p>Regional Officer, UKPCB, Dehradun vide office letter No. UKPCB/ROD/NGT-3/2023-24/4103-1570 dated 14-12-2023 informed that common biomedical waste treatment facility is 54.68 kg and 5.16 kg waste treated in deep burial.</p> <p style="text-align: right;">(Annexure-2)</p> |
| 7- | Mining | <p>Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of state and “Enforcement & Monitoring Guidelines for Sand Mining” (EMGSM) and Sustainable Sand Minig Management Guidelines 2016.</p> | <p>Geology and Mining Department, Rudraprayag has informed through letter no. 890/mining/Rs/2023-24 dated 11 December 2023 that as per enforcement of mining policy of state and “Enforcement & Monitoring Guidelines for Sand Mining” (EMGSM) and Sustainable Sand Mining Management Guidelines 2016 in illegal mining in Rudraprayag district from the month of December 2022 to November 2023. A total amount of Rs 27, 99,619 was imposed in 21 cases of illegal mining, illegal transportation and illegal storage report is annexed. (Annexure-15)</p> |




 District Magistrate
 Rudraprayag

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| 8- | Ecological flow of river | The concerned hydro project set up on river Ganga and its tributaries will ensure maintaining and complying with the prescribed minimum 15% of flow of water in the river Ganga and its tributaries. | <p>A compliance report by Executive Engineer (Civil-I), UJVN Limited, Srikot-Srinagar Garhwal vide letter dated 07-12-2023 is reported It is to appraise that prescribed minimum 15% water flow is being maintained in rivers Kaliganga (a tributaries of River Mandakini) vide Project Kaliganga-I SHP (4 MW) SHP & Kaliganga-II SHP (4.5 MW) at Tehsil Ukhimath, District Rudrapryag is annexed. (Annexure-16)</p> <p>There are one functional Hydroelectric project in the upstream of River Mandakani- SingoliBhatwari HEP. Environmental flow (e-flow) is monitored regularly through Central Water Commission installed flow meters and displayed online through dashboard. A compliance report vide letter no-RJUPL/DFO/23-24/263 dated 15th December 2023 by Renew Jal Urja Pvt Ltd is annexed. It is reported that SingoliBhatwari HEP is maintaining e-flow as per Norms. (Annexure- 17)</p> |
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5. In view of the facts and circumstances as explained hereinabove sincere efforts are taken by the District Ganga Protection Committee, District Rudraprayag, in compliance of the directions passed by this Hon'ble Tribunal, the same may kindly be accepted by this Hon'ble Tribunal and the deponent hereby undertakes to comply with every direction passed by this Hon'ble Tribunal.




 DEPONENT
 District Magistrate
 Rudraprayag

VERIFICATION

I, the deponent above named do hereby verify and say that the contents of my above Status report by way of affidavit are true and correct to my knowledge based on record, no part of it is false and nothing material has been concealed there from. The legal submissions are further true as per legal advice received and believed to be true and correct.

Verified by me at Rudraprayag, Uttarakhand on this 06 day of February, 2024.

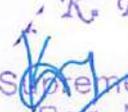


Attested by

 06-02-2024
 Vinod Tripathi
 Advocate/ Notary
 R.N-UK-09 (07/2022
 Jakholi
 Distt Rudraprayag


 DEPONENT
 District Magistrate
 Rudraprayag

Filed by:


 K. P. Gautam
 Advocate
 Supreme Court of India
 Reg. No. D/119/98

[KAUSHAL GAUTAM]

Additional Advocate General for the State of Uttarakhand /

Respondent

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Defence Colony, New Delhi-110024

Mobile No. 9811101934

Email- officeofkaushalgautam@gmail.com

| S.N o. | Issues pertaining to district Rudraprayag | Action taken/Initiated in District Rudraprayag | | | | | | | | | | | | | | | | | | | | | |
|--------------|---|---|--------------|---------------------------|-----------------------------|-----------|----------|-----|-----------|----------|-----|----------|----------|------|-----------|----------|------|---------|----------|------|-------------|---------|------|
| 1- | <p>Sewage</p> <p>(a) Per day generation of sewage in each city/town with in the district.</p> | <p>Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjal nigam, Srinagar, Garhwal vide letter no-Camp-Haridwar/01 dated 16-12-2023 has reported that the per day generation of sewage in Rudraprayag district is as given below-</p> <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="text-align: center;">Name of town</th> <th style="text-align: center;">Per day sewage generation</th> <th style="text-align: center;">Population of the city/town</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">Kedarnath</td> <td style="text-align: center;">1.43 mld</td> <td style="text-align: center;">612</td> </tr> <tr> <td style="text-align: center;">Gaurikund</td> <td style="text-align: center;">0.19 mld</td> <td style="text-align: center;">223</td> </tr> <tr> <td style="text-align: center;">Ukhimath</td> <td style="text-align: center;">0.22 mld</td> <td style="text-align: center;">3638</td> </tr> <tr> <td style="text-align: center;">Agustmuni</td> <td style="text-align: center;">0.39 mld</td> <td style="text-align: center;">6557</td> </tr> <tr> <td style="text-align: center;">Tilwada</td> <td style="text-align: center;">0.02 mld</td> <td style="text-align: center;">2398</td> </tr> <tr> <td style="text-align: center;">Rudraprayag</td> <td style="text-align: center;">1.2 mld</td> <td style="text-align: center;">9313</td> </tr> </tbody> </table> <p style="text-align: right;">(Annexure-1)</p> | Name of town | Per day sewage generation | Population of the city/town | Kedarnath | 1.43 mld | 612 | Gaurikund | 0.19 mld | 223 | Ukhimath | 0.22 mld | 3638 | Agustmuni | 0.39 mld | 6557 | Tilwada | 0.02 mld | 2398 | Rudraprayag | 1.2 mld | 9313 |
| Name of town | Per day sewage generation | Population of the city/town | | | | | | | | | | | | | | | | | | | | | |
| Kedarnath | 1.43 mld | 612 | | | | | | | | | | | | | | | | | | | | | |
| Gaurikund | 0.19 mld | 223 | | | | | | | | | | | | | | | | | | | | | |
| Ukhimath | 0.22 mld | 3638 | | | | | | | | | | | | | | | | | | | | | |
| Agustmuni | 0.39 mld | 6557 | | | | | | | | | | | | | | | | | | | | | |
| Tilwada | 0.02 mld | 2398 | | | | | | | | | | | | | | | | | | | | | |
| Rudraprayag | 1.2 mld | 9313 | | | | | | | | | | | | | | | | | | | | | |
| | <p>(b) Quantity of sewage treated per day, city/town wise.</p> | <p>Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjalnigam, Srinagar, Garhwal vide letter no-Camp-Haridwar/01 dated 16-12-2023 and letter no 123/G-11/01 dt-25-01-2024 has reported that the STPs are under Construction in Kedarnath, Gaurikund, Tilwada (Annexure-1) and hence at present Mode of disposal :-</p> <p>As per report of Executive Officer, Nagar Panchayat, Kedarnath vide letter no 140/NPK-NGT/ (2023-24) dt-29-01-2024, report of Executive Officer, Nagar Panchayat, Ukhimath vide letter no-297 NP/writ-petition/2023-24 dt-29-01-202, report of Executive Officer, Nagar Panchayat, Tilwara vide letter no 638/ 2023-24 dt-29-01-2024, report of Executive Officer, Nagar Panchayat, Augustmuni vide letter no 987/Misc/ 2023-24 dt-30-01-2024, report of office of District Panchayat Raj Officer, Rudraprayag vide letter no 785/P-7/PIL (2023-24) dt-29-01-2024 informed that in Kedanath, Gaurikund, Tilwada, Ukhimath and Agastyamuni, septic tanks have been built in all the houses located in the city area for the</p> | | | | | | | | | | | | | | | | | | | | | |

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| | | | <p>treatment of sewage. If it gets filled, then in such a situation the building owner himself makes another soak pit. (Annexure-6,7,8,9,10)</p> <p>Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjalnigam, Srinagar, Garhwal vide letter no-Camp-Haridwar/01 dated 16-12-2023 and letter no 123/G-11/01 dt-25-01-2024 has reported that the:-</p> <table border="1" data-bbox="853 564 1492 829"> <thead> <tr> <th>Name of town</th> <th>Per day treated sewage</th> </tr> </thead> <tbody> <tr> <td>Kedarnath</td> <td>STPs under construction</td> </tr> <tr> <td>Gaurikund</td> <td>STPs under construction</td> </tr> <tr> <td>Ukhimath</td> <td>0</td> </tr> <tr> <td>Agustmuni</td> <td>0</td> </tr> <tr> <td>Tilwada</td> <td>STPs under construction</td> </tr> <tr> <td>Rudraprayag</td> <td>0.24 mld</td> </tr> </tbody> </table> <p>STP construction is expected to complete by:- For Gaurikund and Tilwada- As per contract bond the date of completion for construction for sewer line and steps is 02-01-2024 (Annexure-1)</p> <p>As per report of office of the Excecutive Engineer, Const. Div, PWD, Guptkashi vide letter no-1463/04 MG dt-25-01-2024 The construction work of STP will be completed by the month of October, 2024. (Annexure-4)</p> | Name of town | Per day treated sewage | Kedarnath | STPs under construction | Gaurikund | STPs under construction | Ukhimath | 0 | Agustmuni | 0 | Tilwada | STPs under construction | Rudraprayag | 0.24 mld |
|--------------------|-------------------------|---|--|--------------|------------------------|----------------------|-------------------------|-----------|-------------------------|--------------------|-------|-----------|---|---------|-------------------------|-------------|----------|
| Name of town | Per day treated sewage | | | | | | | | | | | | | | | | |
| Kedarnath | STPs under construction | | | | | | | | | | | | | | | | |
| Gaurikund | STPs under construction | | | | | | | | | | | | | | | | |
| Ukhimath | 0 | | | | | | | | | | | | | | | | |
| Agustmuni | 0 | | | | | | | | | | | | | | | | |
| Tilwada | STPs under construction | | | | | | | | | | | | | | | | |
| Rudraprayag | 0.24 mld | | | | | | | | | | | | | | | | |
| | | <p>(c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town.</p> | <p>Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjal nigam, Srinagar, Garhwal vide letter no-Camp-Haridwar/01 dated 16-12-2023 has reported that under sanctioned scheme Interception & Diversion of 08 Nos drains and construction of 6 No. of STPs commissioned in Rudraprayag. However out of 06 STPs, 01 no STP situated near Anoop Negi is defunct due to heavy rain fall during 17-06-2021 to 14-09-2021 in Rudraprayag.</p> <p>Capacity & Disposal of STPs in Rudraprayag town are given below-</p> <table border="1" data-bbox="853 1714 1492 1880"> <thead> <tr> <th>STPs</th> <th>Capacity in mld</th> <th>Capacity Utilisation</th> </tr> </thead> <tbody> <tr> <td>Near Bus-Stand</td> <td>0.075</td> <td>0.051</td> </tr> <tr> <td>Near Rudra complex</td> <td>0.100</td> <td>0.021</td> </tr> </tbody> </table> | STPs | Capacity in mld | Capacity Utilisation | Near Bus-Stand | 0.075 | 0.051 | Near Rudra complex | 0.100 | 0.021 | | | | | |
| STPs | Capacity in mld | Capacity Utilisation | | | | | | | | | | | | | | | |
| Near Bus-Stand | 0.075 | 0.051 | | | | | | | | | | | | | | | |
| Near Rudra complex | 0.100 | 0.021 | | | | | | | | | | | | | | | |

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| | | | <table border="1"> <tbody> <tr> <td>Near SBI</td> <td>0.100</td> <td>0.021</td> </tr> <tr> <td>Near Steel bridge (Kedarnath Road)</td> <td>0.125</td> <td>0.125</td> </tr> <tr> <td>Belani Road</td> <td>0.050</td> <td>0.021</td> </tr> <tr> <td>Near Anoop Negi</td> <td>0.075</td> <td>Defunct</td> </tr> <tr> <td>Total</td> <td>0.525</td> <td>0.239</td> </tr> </tbody> </table> <p>Mode of disposal:- In District Rudraprayag STPs are constructed for treatment of Nala Tapping, which were directly flowing on river. In view of this after treatment of sewage, very less quantity of sludge has been generated at STPs which is being utilized as fertilizer for gardening of STPs plant. After treatment effluent is released into river. (Annexure-1)</p> | Near SBI | 0.100 | 0.021 | Near Steel bridge (Kedarnath Road) | 0.125 | 0.125 | Belani Road | 0.050 | 0.021 | Near Anoop Negi | 0.075 | Defunct | Total | 0.525 | 0.239 |
|---------------------------------------|---|--|--|---|-------------------|-------|------------------------------------|-------|-------------|-------------|---------------------------------------|-------|-----------------|-------|--------------------|--------------|--------------|--------------|
| Near SBI | 0.100 | 0.021 | | | | | | | | | | | | | | | | |
| Near Steel bridge (Kedarnath Road) | 0.125 | 0.125 | | | | | | | | | | | | | | | | |
| Belani Road | 0.050 | 0.021 | | | | | | | | | | | | | | | | |
| Near Anoop Negi | 0.075 | Defunct | | | | | | | | | | | | | | | | |
| Total | 0.525 | 0.239 | | | | | | | | | | | | | | | | |
| | (d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform. | <p>Regional Officer, UKPCB, Dehradun vide office letter No. UKPCB/ROD/NGT-3/2023-24/4574-1845 dated 23-01-2024 has reported that the quantity of discharged treated sewage from each STP in Rudraprayag district, particularly for fecal coliform is as follows-</p> <table border="1"> <thead> <tr> <th>STP</th> <th>Quantity of discharged treated sewage (particularly for Faecal coliform) (#/100ml).</th> </tr> </thead> <tbody> <tr> <td>1- Near Bus Stand</td> <td>130</td> </tr> <tr> <td>2- Near Rudra complex</td> <td>220</td> </tr> <tr> <td>3- Near SBI</td> <td>220</td> </tr> <tr> <td>4- Near Steel bridge (Kedarnath Road)</td> <td>210</td> </tr> <tr> <td>5- Belani Road</td> <td>220</td> </tr> <tr> <td>6- Near Anoop Negi</td> <td>Defunct*</td> </tr> </tbody> </table> <p>*Near Anoop Negi- At present STP is defunct due to cloud burst and DPR for shifting of STP nearby Jawari by pass road, Rudraprayag is under preparation. (Annexure-2)</p> | STP | Quantity of discharged treated sewage (particularly for Faecal coliform) (#/100ml). | 1- Near Bus Stand | 130 | 2- Near Rudra complex | 220 | 3- Near SBI | 220 | 4- Near Steel bridge (Kedarnath Road) | 210 | 5- Belani Road | 220 | 6- Near Anoop Negi | Defunct* | | |
| STP | Quantity of discharged treated sewage (particularly for Faecal coliform) (#/100ml). | | | | | | | | | | | | | | | | | |
| 1- Near Bus Stand | 130 | | | | | | | | | | | | | | | | | |
| 2- Near Rudra complex | 220 | | | | | | | | | | | | | | | | | |
| 3- Near SBI | 220 | | | | | | | | | | | | | | | | | |
| 4- Near Steel bridge (Kedarnath Road) | 210 | | | | | | | | | | | | | | | | | |
| 5- Belani Road | 220 | | | | | | | | | | | | | | | | | |
| 6- Near Anoop Negi | Defunct* | | | | | | | | | | | | | | | | | |
| | (e) Time bound plan to meet the gap, if any, in generation and treatment of sewage. | <p>Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjalnigam, Srinagar, Garhwal vide letter no-1354/G-11/07 dated 06-12-2023 has reported the gap action plan of generation and treatment of sewage is annexed in</p> | | | | | | | | | | | | | | | | |

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| Name of town | Gap Action Plan |
|---|---|
| Kedarnath* | Work is in progress by PWD Guptkashi under Master Plan of Shri Kedarnath |
| Gaurikund | 04 Nos STPs (0.22 mld) construction in progress under Namami Gange Program. |
| Ukhimath | Fecal Sludge Treatment Plant to be proposed in Ukhimath town under SBM 2-0 |
| Agustmuni | Drains to be tapped in the STP |
| | 1- BSNL Drain |
| | 2- Degree College Drain |
| | 3- Baniyadi Drain |
| | 4- vijay Nagar Nala-1 st Drain |
| | 5- vijay Nagar Nala-2 nd Drain |
| | 6- vijay Nagar Nala-1 st Drain (Jhingwad Footwear) |
| | 7- Vijay Nagar Nala-4 th Drain (Parwari Chowki) |
| | 8- vijay Nagar Nala-5 th Drain (GIC) |
| DPR is being returned to UKPJN by NMCG vide letter no pr-12011/27/2018-0 NMCG dated 11-08-2021 due to reason given by NMCG-“NMCG has examine 3069.65 DPR and observed that no change in water quality of river Mandakini in upstream & downstream of the town indication there may be no pollution load from the town to river” | |
| Tilwada | Drains to be tapped in the STP |
| | 1- Mayali Road Bus Adda Drain |
| | 2- Near Parking Drain |
| | 3- Kundi Drain |
| | above untapped drain will be |

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| | | | |
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| | | | <p>tapped in ongoing Gaurikund Tilwada sewerage scheme</p> <p>01 Nos STPs (0.10 mld) construction in progress under Namami Gange Programme.</p> |
| | | Rudraprayag | <p>Drains covered tapped by operation of STPs</p> <p>1- Anoop Negi Nala</p> <p>2- Rudra Complex Nala</p> <p>3- Bus Stand Nala</p> <p>4- State Bank Nala</p> <p>5- Masjid Nala</p> <p>6- Steel Bridge Nala</p> <p>7- Syndicate Bank Nala</p> <p>8- Beleni Nala</p> <p>1- The drains contaminating Alaknanda and Mandakini river under Rudraprayag town are tapped and flowing of drain water after being treated through STPs under I&D work Namami Gange.</p> |
| | | | <p>For Gaurikund and Tilwada- As per contract bond the date of completion for construction for sewer line and steps is 02-01-2024 (Annexure-1)</p> <p>As per report of office of the Excecutive Engineer, Const. Div, PWD, Guptkashi vide letter no-1463/04 MG dt-25-01-2024, The capacity of the STP under construction at Kedanath is 600 KLD, the physical status of work is 50 percent (Photographs are attached as evidence). The construction work of STP will be completed by the month of October, 2024. (Annexure-4)</p> |
| | | (f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them. | <p>District Tourism Development Officer, Rudraprayag's report letter No. 1168/NGT/2023-24 dated 05-02-2024 informed that the Tourism Department has registered 232 hotels/lodges in Rudraprayag on the departmental portal under the Uttarakhand Tourism and Travel Business Registration Rules. 02 Dharamshalas are registered online, and the number of registered Ashrams is zero. (Annexure-3)</p> |

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| | | | The Regional Officer, UKPCB, Dehradun vide office letter No. UKPCB/ROD/NGT-3/2023-24/4574-1845 dated 23-01-2024 has informed that the total number of registered hotels having valid CCA in Rudraprayag district is 67, there is no discharging report. (Annexure-2) | | | | | | | | | | | | | | | |
|-------------------|--|--|---|-------------------|-----------------------------------|----------------|---------|--|----------|------------|--|-------------|---------|--|----------|--------------|--|------|
| | | (g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml). | <table border="1"> <thead> <tr> <th>S. N.</th> <th>Name of the Monitoring Point</th> <th>fecal coliform</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>River Mandakini B/C River Alaknanda at Rudraprayag</td> <td><1.8</td> </tr> <tr> <td>2.</td> <td>River Alaknanda B/C River Mandakini at Rudraprayag</td> <td><1.8</td> </tr> <tr> <td>3.</td> <td>River Alaknanda A/C River Mandakini at Rudraprayag</td> <td><1.8</td> </tr> <tr> <td>4.</td> <td>River Mandakini D/S at Augustmuni, Rudraprayag</td> <td><1.8</td> </tr> </tbody> </table> <p>River quality analysis report attached. (Annexure-2)</p> | S. N. | Name of the Monitoring Point | fecal coliform | 1. | River Mandakini B/C River Alaknanda at Rudraprayag | <1.8 | 2. | River Alaknanda B/C River Mandakini at Rudraprayag | <1.8 | 3. | River Alaknanda A/C River Mandakini at Rudraprayag | <1.8 | 4. | River Mandakini D/S at Augustmuni, Rudraprayag | <1.8 |
| S. N. | Name of the Monitoring Point | fecal coliform | | | | | | | | | | | | | | | | |
| 1. | River Mandakini B/C River Alaknanda at Rudraprayag | <1.8 | | | | | | | | | | | | | | | | |
| 2. | River Alaknanda B/C River Mandakini at Rudraprayag | <1.8 | | | | | | | | | | | | | | | | |
| 3. | River Alaknanda A/C River Mandakini at Rudraprayag | <1.8 | | | | | | | | | | | | | | | | |
| 4. | River Mandakini D/S at Augustmuni, Rudraprayag | <1.8 | | | | | | | | | | | | | | | | |
| 2- | Municipal Solid Waste disposal | (a) Per day generation of Solid Waste in each city/town within the district. | <p>As per report of Executive Officer, Municipal Council, Rudraprayag has informed in his letter no-823/Misc/SWM/2023-24 dated 07-12-2023, report of Executive Officer, Municipal Council, Kedarnath vide letter no. 107/NPKedarnath/2023-24 dated 07-12-2023, report of Executive officer, Nagar Panchayat Tilwara vide letter no- 541/NPT/2023-24 dated 07-12-2023 and report of Executive Officer, Nagar Panchayat Agastyamuni vide letter no-934/Misc/2023-24 dated 13-12-2023, report of Executive Officer, Nagar Panchayat Ukhimath vide letter no-264/NP/writ-petition/2023-24 dated 07-12-2023 per day generation of Solid waste in towns within district are as follows-</p> <table border="1"> <thead> <tr> <th>Name of city/town</th> <th>Per day generation of Solid Waste</th> </tr> </thead> <tbody> <tr> <td>1.Rudraprayag</td> <td>3.2 ton</td> </tr> <tr> <td>2.Augustmuni</td> <td>1.90 ton</td> </tr> <tr> <td>3. Tilwara</td> <td>1.05 ton</td> </tr> <tr> <td>4. Ukhimath</td> <td>2.5 ton</td> </tr> <tr> <td>5- Kedarnath</td> <td>1.61 ton</td> </tr> <tr> <td>Total</td> <td>10.31</td> </tr> </tbody> </table> <p>(Annexure-5,6,7,8,9)</p> | Name of city/town | Per day generation of Solid Waste | 1.Rudraprayag | 3.2 ton | 2.Augustmuni | 1.90 ton | 3. Tilwara | 1.05 ton | 4. Ukhimath | 2.5 ton | 5- Kedarnath | 1.61 ton | Total | 10.31 | |
| Name of city/town | Per day generation of Solid Waste | | | | | | | | | | | | | | | | | |
| 1.Rudraprayag | 3.2 ton | | | | | | | | | | | | | | | | | |
| 2.Augustmuni | 1.90 ton | | | | | | | | | | | | | | | | | |
| 3. Tilwara | 1.05 ton | | | | | | | | | | | | | | | | | |
| 4. Ukhimath | 2.5 ton | | | | | | | | | | | | | | | | | |
| 5- Kedarnath | 1.61 ton | | | | | | | | | | | | | | | | | |
| Total | 10.31 | | | | | | | | | | | | | | | | | |

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| | <p>(b) Quantity of Solid Waste treatment per day, in each city/town of the district.</p> | <p>As per report of Executive Officer, Municipal Council, Rudraprayag has informed in his letter no-823/Misc/SWM/2023-24 dated 07-12-2023, report of Executive Officer, Municipal Council, Kedarnath vide letter no. 107/NPKedarnath/2023-24 dated 07-12-2023, report of Executive officer, Nagar Panchayat Tilwara vide letter no- 541/NPT/2023-24 dated 07-12-2023 and report of Executive Officer, Nagar Panchayat Agastyamuni vide letter no-934/Misc/2023-24 dated 13-12-2023, quantity of Solid waste treated per day, in towns within district are as follows-</p> <table border="1" data-bbox="854 670 1455 1052"> <thead> <tr> <th>Name of city/town</th> <th>Quantity of solid waste treatment per day</th> </tr> </thead> <tbody> <tr> <td>1.Rudraprayag</td> <td>3.2 ton</td> </tr> <tr> <td>2.Augustmuni</td> <td>1.90 ton</td> </tr> <tr> <td>3. Tilwara</td> <td>1.05 ton</td> </tr> <tr> <td>4. Ukhimath</td> <td>1.75 ton (balance 0.75 waste is used in land fill)</td> </tr> <tr> <td>5- Kedarnath</td> <td>1.61 ton</td> </tr> <tr> <td>Total</td> <td>9.51</td> </tr> </tbody> </table> <p style="text-align: right;">(Annexure-5,6,7,8,9)</p> <p><u>Techniques used for treatment:-</u></p> <p>The Executive Officer, Municipal Council, Rudraprayag has informed in his letter no-823/Misc/SWM/2023-24 dated 07-12-2023 that for the disposal of organic waste collected within the city area, 06 pits have been constructed at the trenching ground site, in which the process of preparing and selling compost is being done. The collected inorganic waste is compacted through compactor machine and prepared into packets/bags and sent for sale to KK. Traders Gumaniwala Rishikesh.</p> <p style="text-align: right;">(Annexure-5)</p> <p>Kedarnath- The Executive Officer, Municipal Council, Kedarnath has informed through its letter 107/NPKedarnath/2023-24 dated 07-12-2023 that the organic waste emitted in Kedarnath Dham is being disposed of through pits and the inorganic waste is filled in bags and</p> | Name of city/town | Quantity of solid waste treatment per day | 1.Rudraprayag | 3.2 ton | 2.Augustmuni | 1.90 ton | 3. Tilwara | 1.05 ton | 4. Ukhimath | 1.75 ton (balance 0.75 waste is used in land fill) | 5- Kedarnath | 1.61 ton | Total | 9.51 |
|-------------------|--|--|-------------------|---|---------------|---------|--------------|----------|------------|----------|-------------|--|--------------|----------|--------------|-------------|
| Name of city/town | Quantity of solid waste treatment per day | | | | | | | | | | | | | | | |
| 1.Rudraprayag | 3.2 ton | | | | | | | | | | | | | | | |
| 2.Augustmuni | 1.90 ton | | | | | | | | | | | | | | | |
| 3. Tilwara | 1.05 ton | | | | | | | | | | | | | | | |
| 4. Ukhimath | 1.75 ton (balance 0.75 waste is used in land fill) | | | | | | | | | | | | | | | |
| 5- Kedarnath | 1.61 ton | | | | | | | | | | | | | | | |
| Total | 9.51 | | | | | | | | | | | | | | | |

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| | | | <p>sent to Sonprayag Recycling Center through horses and mules report is annexed. (Annexure-6)</p> <p>Ukhimath-Treated waste is used in landfills report is annexed. (Annexure-7)</p> <p>Tilwara-Compost is made on the pits made in the organic waste segregation center under Nagar Panchayat Tilwada area and the inorganic waste is sold in item wise form at the MRF. (Annexure-8)</p> <p>Agastyamuni- Executive Officer, Nagar Panchayat Agastyamuni has informed vide letter no-934/Misc/2023-24 dated 13-12-2023 thatcompost is made from the organic waste generated under the municipal area through compost pit in the compost center and the inorganic waste is again sorted item wise in the MRF Segregation Center and collected item wise (white plastic, colored glass, MLP, etc.) through a compactor. Silica is prepared and sold. (Annexure-9)</p> |
|--|--|--|--|

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| | <p>(c) The gap in treatment of Solid Waste.</p> | <p>As per report of Executive Officer, Municipal Council, Rudraprayag has informed in his letter no-823/Misc/SWM/2023-24 dated 07-12-2023, report of Executive Officer, Municipal Council, Kedarnath vide letter no. 107/NPKedarnath/2023-24 dated 07-12-2023, report of Executive officer, Nagar Panchayat Tilwara vide letter no- 541/NPT/2023-24 dated 07-12-2023 and report of Executive Officer, Nagar Panchayat Agastyamuni vide letter no-934/Misc/2023-24 dated 13-12-2023, gap in treatment of solid waste is as follows-</p> <table border="1" data-bbox="861 630 1468 1006"> <thead> <tr> <th>Name of city/town</th> <th>Gap in treatment of solid waste</th> </tr> </thead> <tbody> <tr> <td>1. Rudraprayag</td> <td>00 ton</td> </tr> <tr> <td>2. Augustmuni</td> <td>00 ton</td> </tr> <tr> <td>3. Tilwara</td> <td>00 ton</td> </tr> <tr> <td>4. Ukhimath</td> <td>0.75 ton (The remaining waste is used in land fill)</td> </tr> <tr> <td>5- Kedarnath</td> <td>00 ton</td> </tr> <tr> <td>Total</td> <td>0.75</td> </tr> </tbody> </table> <p style="text-align: right;">(Annexure-5,6,7,8,9)</p> | Name of city/town | Gap in treatment of solid waste | 1. Rudraprayag | 00 ton | 2. Augustmuni | 00 ton | 3. Tilwara | 00 ton | 4. Ukhimath | 0.75 ton (The remaining waste is used in land fill) | 5- Kedarnath | 00 ton | Total | 0.75 |
|-------------------|--|---|-------------------|---------------------------------|----------------|--------|---------------|--------|------------|--------|-------------|--|--------------|--------|--------------|-------------|
| Name of city/town | Gap in treatment of solid waste | | | | | | | | | | | | | | | |
| 1. Rudraprayag | 00 ton | | | | | | | | | | | | | | | |
| 2. Augustmuni | 00 ton | | | | | | | | | | | | | | | |
| 3. Tilwara | 00 ton | | | | | | | | | | | | | | | |
| 4. Ukhimath | 0.75 ton (The remaining waste is used in land fill) | | | | | | | | | | | | | | | |
| 5- Kedarnath | 00 ton | | | | | | | | | | | | | | | |
| Total | 0.75 | | | | | | | | | | | | | | | |
| | <p>(d) Legacy waste and the time bound plan to treat legacy waste.</p> | <p>As per report of Executive Officer, Municipal Council, Rudraprayag has informed in his letter no-823/Misc/SWM/2023-24 dated 07-12-2023, report of Executive Officer, Municipal Council, Kedarnath vide letter no. 107/NPKedarnath/2023-24 dated 07-12-2023, report of Executive officer, Nagar Panchayat Tilwara vide letter no- 541/NPT/2023-24 dated 07-12-2023 and report of Executive Officer, Nagar Panchayat Agastyamuni vide letter no-934/Misc/2023-24 dated 13-12-2023, No legacy waste of any kind is located within the area of the Local bodies.</p> <p style="text-align: right;">(Annexure-5,6,7,8,9)</p> | | | | | | | | | | | | | | |
| | <p>(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p> | <p>No legacy waste of any kind is located within the area of the Local bodies.</p> <p style="text-align: right;">(Annexure-5,6,7,8,9)</p> | | | | | | | | | | | | | | |

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| | | <p>(f) Current status of dumping of solid waste with reference to location.</p> | <p>The Executive Officer, Municipal Council, Rudraprayag has informed in his letter no-823/Misc/SWM/2023-24 dated 07-12-2023 that at present solid waste is being disposed by the Municipality on 34 drain revenue land in Rantoli Ward No. 07. (Annexure-5)</p> <p>The Executive Officer, Municipal Council, Kedarnath has informed through its letter 107/NPKedarnath/2023-24 dated 07-12-2023 that the garbage disposal center of Nagar Panchayat Kedarnath is located on 0.030 hectare revenue land near Google Kund. At present, due to the closure of the doors of Shri Kedarnath Dham, organic and inorganic waste is not being emitted within the city area. (Annexure-6)</p> <p>The Executive Officer, Nagar Panchayat Tilwara has informed in his letter no-541/NPT/2023-24 dated 07-12-2023 that a segregation center has been set up for solid waste management in Nagar Panchayat Tilwara, in which a pit is used to make compost from wet waste and an MRF center has been established for dry waste. , in which waste like glass, cardboard, iron, plastic etc. is disposed. (Annexure-8)</p> <p>Executive Officer, Nagar Panchayat Agastyamuni has informed in his vide letter no-934/Misc/2023-24 dated 13-12-2023 that the inorganic waste is disposed of by segregation in the MRF center built near the Panchayat office and compost pit has been made in Ward No. 3 Ganganagar for the disposal of organic waste. (Annexure-9)</p> |
| 3- | Construction and Demolition waste | (a) Total per day generation of C&D Waste within the district. | <p>In the compliance report of Executive Officer, Municipal Council, Rudraprayag, vide letter no. 823/Miscellaneous/ SWM/ 2023-24 dated 7-12-2023, it has been informed that about 50 kg of C&D waste is generated in Rudraprayag Municipality and C&D waste is disposed of by the producer himself. (Annexure-5)</p> |

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| | | <p>Executive Officer, Nagar Panchayat Kedarnath has informed in its letter number 107/NP/Kedarnath/2023-24 dated 07.12.2023 that C&D waste is being disposed of under the Kedarnath Development Authority Masterplan. (Annexure-6)</p> <p>Executive Officer, Nagar Panchayat Ukhimath vide its letter no. 264/NP/writ-petition/2023-24 dated 07.12.2023 has informed that the total daily generation of C&D waste in Nagar Panchayat Ukhimath is zero. (Annexure-7)</p> <p>Executive Officer, Nagar Panchayat Tilwara has informed in its letter number 541/NPT/2023-24 dated 07.12.2023 that on an average 50-100 kg of C&D waste is generated every day. Which the builder adjusts in his own land. (Annexure-8)</p> <p>Executive Officer, Nagar Panchayat Agastyamuni has informed in his letter number 934/Misc/2023-24 dated 13.12.2023 that very small amount of C&D waste is emitted within the municipal area. The C&D waste generated in the municipal area is disposed/ utilized by the producer himself. (Annexure-9)</p> |
| | | <p>(b) The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization.</p> <p>It has been informed by all the municipal bodies of the district that till now no future plan has been proposed for C&D Waste.</p> <p>There is no plant established for the treatment of C & D waste by local body in Rudraprayag district.</p> <p style="text-align: right;">(Annexure-5,6,7,8,9)</p> |
| 4- | Industrial Effluent discharge | <p>General Manager District Industry Centre (GMDIC) vide letter no-1383/DIC/2023-24 dated 15-12-2023 it has been informed that is 01 micro sector industry in the district, in which currently 08 units are working which include bakery, furniture, Food & processing and printing. There are zero waste are generated from these unit.</p> <p style="text-align: right;">(Annexure-11)</p> |

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| | | Regional Officer, UKPCB, Dehradun vide office letter No. UKPCB/ROD/NGT-3/2023-24/4103-1570 dated 14-12-2023 has reported that with respect to discharge of industrial effluents in Ganga and its tributaries, it is to be informed that 54 industries are registered in Rudraprayag district. There is no industrial effluent discharging unit. (Annexure-2) |
| | | (a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units. |
| | | there are zero Number of industrial unit discharging their effluent (Annexure-2) |
| | | (b) Total daily generation of solid industrial waste within the district. |
| | | 2.478 MT/Annum disposed through authorized TSDF's (Annexure-2) |
| | | (c) The manner of treatment of the industrial waste so generated. |
| | | TSDF- M/s Bharat Oil & waste Management, Roorkee (Annexure-2) |
| | | (d) The discharge effluent analysis from the CETP and ETP treating the industrial waste form each outlet. |
| | | There is no CTEP & ETP (Annexure-2) |
| | | (e) The per day generation of industrial solid waste and manner of its treatment and disposal in the district. |
| | | Regional Officer, UKPCB, Dehradun vide office letter No. UKPCB/ROD/NGT-3/2023-24/4103-1570 dated 14-12-2023 informed that per day generation of industrial solid waste 2.478 MT/Annum disposed through TSDF/ Authorised recyclers M/s Bharat Oil & Waste Management, Roorkee (Annexure-2) |
| 5- | Regulation of flood Plain Zone | Executive Engineer, Rudraprayag vide letter no-1917/IDR/NGT dated 17-12-2023 has informed that the demarcation work of bank of Mandakini and Alaknanda river has been completed in District Rudraprayag. (Annexure-12) |

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| | | Executive Engineer, Irrigation Division, Kedarnath (Agastyamuni) has informed in his vide letter no- 1034/IDKA/FPZ dated 07.12.2023 that the demarcation of flood plain area on both banks of Mandakini river from Kedarnath to Silli. The work has been completed. It has also been reported that there are no encroachment in floodplains as of date.(Annexure-13) |
| | | <p>(a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the district.</p> <p>(b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the district.</p> |
| | | <p>The demarcation of flood plain area on both banks of Mandakini river from Kedarnath to Silli. The work has been completed. A report of Executive Engineer, Irrigation Division, Kedarnath (Agastyamuni) vide letter no 1034/IDKA/FPZ dated 07.12.2023 is annexed.</p> <p>There is no any encroachment along with the bank of Ganga and its tributaries so the details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries is Zero. (Annexure-12,13)</p> |
| 6- | Bio medical waste | <p>(a) The per day total generation of bio medical waste in the district.</p> <p>(b) The manner of its treatment and disposal.</p> |
| | | <p>Office of the Chief Medical Officer, Rudraprayag has reported in its letter 5170/Ganga Conservation/2023-24 dated 13.12.2023 that about 12-15 kg of biomedical waste is generated every day from 10 facility Hospital of district Rudraprayag. (Annexure-14)</p> <p>Regional Officer, UKPCB, Dehradun vide office letter No. UKPCB/ROD/NGT-3/2023-24/4103-1570 dated 14-12-2023 reported that total 159 HCF in Rudraprayag district and 59.84 kg per day is the total generation of bio medical waste in Rudraprayag district. (Annexure 2)</p> <p>Office of the Chief Medical Officer, Rudraprayag has reported in its letter 5170/Ganga Conservation/2023-24 dated 13.12.2023 that an MOU has been signed with MPCC (Medical Pollution Control Committee) Dehradun (H.no-01 MPCC Building, DPS Main Road Kalagawn Shashtradhara Road Dehradun, Under this,</p> |

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| | | | <p>biomedical waste generated from 10 medical health units is being collected in different bags with color coding and sent to Roorkee (CBWTF- M/s MPCC Mandawar Roorkee, Haridwar) twice a week through MPCC van. (Annexure-14)</p> <p>Regional Officer, UKPCB, Dehradun vide office letter No. UKPCB/ROD/NGT-3/2023-24/4103-1570 dated 14-12-2023 informed that common biomedical waste treatment facility is 54.68 kg and 5.16 kg waste treated in deep burial. (Annexure-2)</p> |
| 7- | Mining | <p>Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of state and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM) and Sustainable Sand Mining Management Guidelines 2016.</p> | <p>Geology and Mining Department, Rudraprayag has informed through letter no. 890/mining/Rs/2023-24 dated 11 December 2023 that as per enforcement of mining policy of state and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM) and Sustainable Sand Mining Management Guidelines 2016 in illegal mining in Rudraprayag district from the month of December 2022 to November 2023. A total amount of Rs 27, 99,619 was imposed in 21 cases of illegal mining, illegal transportation and illegal storage report is annexed. (Annexure-15)</p> |
| 8- | Ecological flow of river | <p>The concerned hydro project set up on river Ganga and its tributaries will ensure maintaining and complying with the prescribed minimum 15% of flow of water in the river Ganga and its tributaries.</p> | <p>A compliance report by Executive Engineer (Civil-I), UJVN Limited, Srikot-Srinagar Garhwal vide letter dated 07-12-2023 is reported. It is to appraise that prescribed minimum 15% water flow is being maintained in rivers Kaliganga (a tributaries of River Mandakini) vide Project Kaliganga-I SHP (4 MW) SHP & Kaliganga-II SHP (4.5 MW) at Tehsil Ukhimath, District Rudrapryag is annexed. (Annexure-16)</p> |

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| | | | <p>There are one functional Hydroelectric project in the upstream of River Mandakani-SingoliBhatwari HEP. Environmental flow (e-flow) is monitored regularly through Central Water Commission installed flow meters and displayed online through dashboard. A compliance report vide letter no-RJUPL/DFO/23-24/263 dated 15th December 2023 by Renew Jal Urja Pvt Ltd is annexed. It is reported that SingoliBhatwari HEP is maintaining e- flow as per Norms. (Annexure- 17)</p> |
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Wajeeh

कार्यालय परियोजना प्रबन्धक
निर्माण एवं अनुरक्षण इकाई (गंगा)
उत्तराखण्ड पेयजल निगम,
बद्रीनाथ रोड, श्रीनगर गढ़वाल



Office Of Project Manager,
Construction & Maintenance Unit (Ganga)
Uttarakhand Peyjal Nigam
Srinagar-Garhwal-246174

Tel 01346 297113 Email : <pmganganagar@gmail.com>

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| पत्रांक - Comp. Haridwar 01 | दिनांक 6.12.2023 | प्रेषण का माध्यम ई-मेल | डाक द्वारा |
|------------------------------------|--------------------|--------------------------|------------|

सेवा में,

प्रभागीय वनाधिकारी,
सदस्य व संयोजक,
जिला गंगा संरक्षण समिति,
रुद्रप्रयाग

विषय:-

मा0 हरित प्राधिकरण, नई दिल्ली द्वारा पी0आई0एल0 संख्या 200 of 2014 MC Mehta Vs Union of India में दिए गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक इस कार्यालय के पत्रांक 1354/जी0-11/07 दिनांक 06.12.2023 जोकि जिलाधिकारी, रुद्रप्रयाग के पत्रांक 780/33-1/ (2023-2024), रुद्रप्रयाग दिनांक 02.12.2023 के अनुपालन में प्रेषित की गयी है, को संशोधन उपरान्त इस इकाई से सम्बन्धित बिन्दुओं पर आख्या निम्नानुसार है :-

| | सूचना | आख्या | | | | | | | | | | | | | | | | | | |
|--------------|---|---|--------------|---------------------------|-----------------|-------------------------|----------------|-------------------------|----------|--------------------|-----------|----------|----------|-------------------------|-------------|------------------------------------|-------|---|------------|-------|
| 1 | Per Day Generation of sewage in each city/town with the district | <table border="1"> <thead> <tr> <th>Name of town</th> <th>Per day sewage Generation</th> </tr> </thead> <tbody> <tr> <td>Kedarnath</td> <td>1.43 mld</td> </tr> <tr> <td>Gaurikund</td> <td>0.19 mld</td> </tr> <tr> <td>Ukhimath</td> <td>0.22 mld</td> </tr> <tr> <td>Agustmuni</td> <td>0.39 mld</td> </tr> <tr> <td>Tilwada</td> <td>0.02 mld</td> </tr> <tr> <td>Rudraprayag</td> <td>1.20 mld</td> </tr> </tbody> </table> | Name of town | Per day sewage Generation | Kedarnath | 1.43 mld | Gaurikund | 0.19 mld | Ukhimath | 0.22 mld | Agustmuni | 0.39 mld | Tilwada | 0.02 mld | Rudraprayag | 1.20 mld | | | | |
| Name of town | Per day sewage Generation | | | | | | | | | | | | | | | | | | | |
| Kedarnath | 1.43 mld | | | | | | | | | | | | | | | | | | | |
| Gaurikund | 0.19 mld | | | | | | | | | | | | | | | | | | | |
| Ukhimath | 0.22 mld | | | | | | | | | | | | | | | | | | | |
| Agustmuni | 0.39 mld | | | | | | | | | | | | | | | | | | | |
| Tilwada | 0.02 mld | | | | | | | | | | | | | | | | | | | |
| Rudraprayag | 1.20 mld | | | | | | | | | | | | | | | | | | | |
| 2 | Quantity of sewage treated per day, city/town wise | <table border="1"> <thead> <tr> <th>Name of town</th> <th>Per day treated sewage</th> </tr> </thead> <tbody> <tr> <td>Kedarnath</td> <td>STPs Under Construction</td> </tr> <tr> <td>Gaurikund</td> <td>STPs Under Construction</td> </tr> <tr> <td>Ukhimath</td> <td>-</td> </tr> <tr> <td>Agustmuni</td> <td>-</td> </tr> <tr> <td>Tilwada</td> <td>STPs Under Construction</td> </tr> <tr> <td>Rudraprayag</td> <td>0.24 mld</td> </tr> </tbody> </table> | Name of town | Per day treated sewage | Kedarnath | STPs Under Construction | Gaurikund | STPs Under Construction | Ukhimath | - | Agustmuni | - | Tilwada | STPs Under Construction | Rudraprayag | 0.24 mld | | | | |
| Name of town | Per day treated sewage | | | | | | | | | | | | | | | | | | | |
| Kedarnath | STPs Under Construction | | | | | | | | | | | | | | | | | | | |
| Gaurikund | STPs Under Construction | | | | | | | | | | | | | | | | | | | |
| Ukhimath | - | | | | | | | | | | | | | | | | | | | |
| Agustmuni | - | | | | | | | | | | | | | | | | | | | |
| Tilwada | STPs Under Construction | | | | | | | | | | | | | | | | | | | |
| Rudraprayag | 0.24 mld | | | | | | | | | | | | | | | | | | | |
| 3 | The number of sewage treatment plant existing and there capacity utilization and mode of disposal in each city/town | <p>Under Sanctioned Scheme Interception & Diversion of 8 Nos Drains, and Construction of 6 No. of STPs commissioned in Rudraprayag. However out of 06 STPs, 01 No STP situated near anoop Negi is defunct as heavy rail fall during 17.06.2021 to 14.09.2021 in Rudraprayag.</p> <p>Capacity & Disposal of STPs are given below:-</p> <table border="1"> <thead> <tr> <th>Sl</th> <th>STPs</th> <th>Capacity in mld</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Near Bus-Stand</td> <td>0.075</td> </tr> <tr> <td>2</td> <td>Near Rudra complex</td> <td>0.100</td> </tr> <tr> <td>3</td> <td>Near SBI</td> <td>0.100</td> </tr> <tr> <td>4</td> <td>Near steel bridge (Kedarnath road)</td> <td>0.125</td> </tr> <tr> <td>5</td> <td>Belni road</td> <td>0.050</td> </tr> </tbody> </table> <p>In Rudraprayag STPs are constructed for Treatment Nala Tapping, which were directly flowing on river. In view of this after treatment of sewage, the less quantity of sludge has been received at STPs, which is utilized as fertilizer for gardening of STPs plants and after treated effluent released into river.</p> | Sl | STPs | Capacity in mld | 1 | Near Bus-Stand | 0.075 | 2 | Near Rudra complex | 0.100 | 3 | Near SBI | 0.100 | 4 | Near steel bridge (Kedarnath road) | 0.125 | 5 | Belni road | 0.050 |
| Sl | STPs | Capacity in mld | | | | | | | | | | | | | | | | | | |
| 1 | Near Bus-Stand | 0.075 | | | | | | | | | | | | | | | | | | |
| 2 | Near Rudra complex | 0.100 | | | | | | | | | | | | | | | | | | |
| 3 | Near SBI | 0.100 | | | | | | | | | | | | | | | | | | |
| 4 | Near steel bridge (Kedarnath road) | 0.125 | | | | | | | | | | | | | | | | | | |
| 5 | Belni road | 0.050 | | | | | | | | | | | | | | | | | | |

| 4 | Quantity of discharged treated sewage from each STP, particularly for fecal coliform. | <p>In Rudraprayag the detail of treated discharge by out of 06 STPs is given below :-</p> <table border="1"> <thead> <tr> <th>SL</th> <th>STPs</th> <th>Capacity in mld</th> <th>Treated Capacity in mld</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Near Bus-Stand</td> <td>0.075</td> <td>0.051</td> </tr> <tr> <td>2</td> <td>Near Rudra complex</td> <td>0.100</td> <td>0.021</td> </tr> <tr> <td>3</td> <td>Near SBI</td> <td>0.100</td> <td>0.021</td> </tr> <tr> <td>4</td> <td>Near steel bridge (Kedarnath road)</td> <td>0.125</td> <td>0.125</td> </tr> <tr> <td>5</td> <td>Belni road</td> <td>0.050</td> <td>0.021</td> </tr> <tr> <td>6</td> <td>Near Anoop Negi</td> <td>0.075</td> <td>Defunct</td> </tr> <tr> <td colspan="2">Total</td> <td>0.525</td> <td>0.239</td> </tr> </tbody> </table> <p>*Test Report for fecal Coliform attached</p> | SL | STPs | Capacity in mld | Treated Capacity in mld | 1 | Near Bus-Stand | 0.075 | 0.051 | 2 | Near Rudra complex | 0.100 | 0.021 | 3 | Near SBI | 0.100 | 0.021 | 4 | Near steel bridge (Kedarnath road) | 0.125 | 0.125 | 5 | Belni road | 0.050 | 0.021 | 6 | Near Anoop Negi | 0.075 | Defunct | Total | | 0.525 | 0.239 |
|--------------|--|---|-------------------------|-----------------|-----------------|--|-----------|---|----------|--|------------|--|---------|---|-------------|--|-------|-------|---|------------------------------------|-------|-------|---|------------|-------|-------|---|-----------------|-------|---------|-------|--|-------|-------|
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| 2 | Near Rudra complex | 0.100 | 0.021 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 3 | Near SBI | 0.100 | 0.021 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 4 | Near steel bridge (Kedarnath road) | 0.125 | 0.125 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 5 | Belni road | 0.050 | 0.021 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 6 | Near Anoop Negi | 0.075 | Defunct | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Total | | 0.525 | 0.239 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 5 | Time bound plan to meet the gap, if any, in any, in generation and treatment of sewage. | <table border="1"> <thead> <tr> <th>Name of town</th> <th>Gap Action Plan</th> </tr> </thead> <tbody> <tr> <td>Kedarnath</td> <td>Work is In Progress by PWD Guptkashi under Master Plan of Shri Kedarnath G</td> </tr> <tr> <td>Gaurikund</td> <td>04 Nos STPs (0.22 mld) construction in progress under Namami Gange Program.</td> </tr> <tr> <td>Ukhimath</td> <td>Fecal Sludge Treatment Plant to be Proposed in Ukhimath Town under SBM 2-0</td> </tr> <tr> <td>Agustrmuni</td> <td>DPR is being returned to UKPJN by NMCG vide letter no Pr-12011/27/2018-0 NMCG, dated 11-08-2021 due to reason given by NMCG- "NMCG has examine 3069.65 DPR and observed that no change in water quality of river Mandakini in upstream & down stream of the town indication there may be no pollution load from the town to river"</td> </tr> <tr> <td>Tilwada</td> <td>01 Nos STPs (0.10 mld) construction in progress under Namami Gange Program.</td> </tr> <tr> <td>Rudraprayag</td> <td>1-The drains contaminating Alaknanda and Mandakini river under Rudraprayag town are tapped and flowing of drain water after being treated through STPs under I&D work Namami Gange. 2-Near Anoop Negi 0.075 mld STP has been defunct due to heavy rainfall in year 2021. Now New STP has been proposed near Jawari by pass road Rudraprayag. Preparation of DPR is under progress.</td> </tr> </tbody> </table> | Name of town | Gap Action Plan | Kedarnath | Work is In Progress by PWD Guptkashi under Master Plan of Shri Kedarnath G | Gaurikund | 04 Nos STPs (0.22 mld) construction in progress under Namami Gange Program. | Ukhimath | Fecal Sludge Treatment Plant to be Proposed in Ukhimath Town under SBM 2-0 | Agustrmuni | DPR is being returned to UKPJN by NMCG vide letter no Pr-12011/27/2018-0 NMCG, dated 11-08-2021 due to reason given by NMCG- "NMCG has examine 3069.65 DPR and observed that no change in water quality of river Mandakini in upstream & down stream of the town indication there may be no pollution load from the town to river" | Tilwada | 01 Nos STPs (0.10 mld) construction in progress under Namami Gange Program. | Rudraprayag | 1-The drains contaminating Alaknanda and Mandakini river under Rudraprayag town are tapped and flowing of drain water after being treated through STPs under I&D work Namami Gange. 2-Near Anoop Negi 0.075 mld STP has been defunct due to heavy rainfall in year 2021. Now New STP has been proposed near Jawari by pass road Rudraprayag. Preparation of DPR is under progress. | | | | | | | | | | | | | | | | | | |
| Name of town | Gap Action Plan | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
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| 6 | Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them | Information not related to this unit. |
| 7 | Water quality in river and its tributaries in abutting districts/towns in term of fecal coliform (MPN/100 ml) | Information not related to this unit. |

पृ०सं० एवं दिनांक उपरोक्तानुसार
प्रतिलिपि :-

1. महाप्रबन्धक, निर्माण मण्डल, (गंगा), उत्तराखण्ड पेयजल निगम, हरिद्वार को सूचनार्थ प्रेषित।
2. इं० अनुराग अग्रवाल परियोजना अभियन्ता को आवश्यक कार्यवाही हेतु।
3. इं० गीता कनि०अभि०/इं० मीनाक्षी कनि०अभि०/इं० अनिल लामा कनि०अभि०।

भवदीय
Sano S
(रविन्द्र सिंह)
16/12/2023
परियोजना प्रबन्धक

Sano S
16/12/2023
परियोजना प्रबन्धक
etc

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कार्यालय परियोजना प्रबन्धक
निर्माण एवं अनुरक्षण इकाई (गंगा)
उत्तराखण्ड पेयजल निगम,
बद्रीनाथ रोड, श्रीनगर गढ़वाल



Office Of Project Manager,
Construction & Maintenance Unit (Ganga)
Uttarakhand Peyjal Nigam
Srinagar-Garhwal-246174

Tel 01346 297113 Email : <pmganganagar@gmail.com>

| | | | | | | | | |
|---------|-----|-------|----|--------|------------|------------------|-------|------------|
| पत्रांक | 123 | जि-11 | 01 | दिनांक | 25/01/2024 | प्रेषण का माध्यम | ई-मेल | डाक द्वारा |
|---------|-----|-------|----|--------|------------|------------------|-------|------------|

सेवा में,

उप वन संरक्षक,
सदस्य व संयोजक,
जिला गंगा संरक्षण समिति,
रुद्रप्रयाग

विषय:- मा० हरित प्राधिकरण, नई दिल्ली द्वारा पी०आई०एल० संख्या 200 of 2014 MC Mehta Vs Union of India में दिए गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक जिलाधिकारी, रुद्रप्रयाग के पत्रांक 1476/33-1/ (2023-2024), रुद्रप्रयाग दिनांक 20.01.2024 के अनुपालन में इस इकाई से सम्बन्धित बिन्दुओं की सूचना संलग्न कर प्रेषित है।

संलग्नक :- उपरोक्तानुसार।

MC
8540
25/1

भवदीय
Ganga
(रविन्द्र सिंह) 25/01/2024
परियोजना प्रबन्धक

पृ०सं० एवं दिनांक उपरोक्तानुसार
प्रतिलिपि :-

1. जिलाधिकारी रुद्रप्रयाग महोदय को सादर सूचनार्थ प्रेषित।
2. महाप्रबन्धक, निर्माण मण्डल, (गंगा), उत्तराखण्ड पेयजल निगम, हरिद्वार को सूचनार्थ प्रेषित।
3. इं० अनुराग अग्रवाल परियोजना अभियन्ता को आवश्यक कार्यवाही हेतु।
4. इं० गीता कनि०अभि०/इं० मीनाक्षी कनि०अभि०/इं० अनिल लामा कनि०अभि०।

Ganga
25/01/2024
परियोजना प्रबन्धक

Compliance Report as per the Order dated "November 24, 2023":Important Point:

1. mld stands for "Minimum Liquid Discharge."
2. STP stands for "Sewage Treatment Plant."

| S. No. | Directions from the Hon'ble Tribunal | Complied | INPUTS REQUIRED |
|--------|--|--|--|
| 1. | Sewage | | Population of the city/town |
| | <p>(a) Per day generation of sewage in each city/town. -</p> <ol style="list-style-type: none"> 1. Kedarnath - 1.43 mld 2. Gaurikund - 0.19 mld 3. Ukhimath - 0.22 mld 4. Agastyamuni - 0.39 mld 5. Tilwada - 0.02 mld 6. Rudraprayag - 1.2 mld <p>(b) Quantity of sewage treated per day, city/town wise. -</p> <ol style="list-style-type: none"> 1. Kedarnath - STPs under construction (Where is waste disposed off/treated at present?) 2. Gaurikund - STPs under construction 3. Ukhimath - 0 (Where does the entire waste go?) 4. Agastyamuni - (Where does the entire waste go?) | <p>Complied in Rudraprayag- 0.24mld</p> | <p>If no STP is there, then how is the waste treated in Kedarnath, Gaurikund, Ukhimath, Agastyamuni, Tilwada.</p> <p>Most of the households have flush or pour flush toilets connected to septic tank.</p> <p>The cleaning and maintenance of septic tanks is managed by individuals.</p> <p>Now a centralized FSTP has been under consideration for household septage of the town i.e Agastyamuni, Guptkashi & Ukhimath under Sawatch Bharat Mission. (SBM 2.0)</p> |

Sang P.M.

| <p>(d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform. - - Same as point (c).</p> | <p>Same as point (c).</p> | <p>Same as point (c).</p> | | | | | | | | | | | |
|---|--|--|-----------|--------------------------------|-------------|---------------|-------------------------|-------------------|-------------------------------|-------------------------------|---|--|-------------------------------------|
| <p>(e) Time bound plan to meet the gap, if any, in generation and treatment of sewage. - 1. <i>Kedarnath</i> - Work in progress by PWDGuptkashi under master Plan of Shri Kedarnath. 2. <i>Gaurikund</i>- 4 STPs (0.22 mld) construction in progress under Namani Gange Program. 3. <i>Ukhimath</i> - Fecal sludge Treatment to be proposed in Ukhimath town under SBM 2-0. 4. <i>Agustumni</i> - UKPJM by NMCG vide letter no pr- 12011/27/2018-0 NMCG dated 11-08-2021 due to reason given by NMCG- "NMCG has examine 3069.65 DPR and observed that no change in water quality of river Mandakini in upstream & downstream of the town indication there may be no</p> | <p>1. Kedarnath - Work in Progress. (Any evidence to prove the same) 2. Gaurikund - Work in Progress (4 STPs(0.22 mld)). 3. Ukhimath - to be proposed soon. 4. Agastyamuni - No pollution found in the water quality. Guptkashi & Ukhimath under SBM 2.0 5. Tilwada- Work in Progress (1 STP (0.10mld)).</p> | <p>Kindly state the time required to complete the construction of STPs wherever it is under construction and further explain what is the process of disposal of waste in towns/cities where there is no STP or no mechanism is described in the affidavit. <i>For Gaurikund and Tilwada</i>- As per Contract Bond the Date of completion for construction for Sewer line and STPs is 02-10-2024 Untapped drains will be tapped in ongoing Gaurkund Tilwada sewerage Scheme How many total drains are there on Ganga and how many are tapped? Those which are not tapped, how much time is required to tap those and what is the proposed action?</p> <table border="1" data-bbox="1307 1037 1860 1406"> <thead> <tr> <th>City/Town</th> <th>Drains to be tapped in the STP</th> </tr> </thead> <tbody> <tr> <td rowspan="8">Agastyamuni</td> <td>1. BSNL Drain</td> </tr> <tr> <td>2. Degree College Drain</td> </tr> <tr> <td>3. Baniyadi Drain</td> </tr> <tr> <td>4. Vijay Nagar Nala-1st Drain</td> </tr> <tr> <td>5. Vijay Nagar Nala-2nd Drain</td> </tr> <tr> <td>6. Vijay Nagar Nala-3rd (Jhingwad Footwear) Drain</td> </tr> <tr> <td>7. Vijay Nagar Nala-4th (Parwari Chowki) Drain</td> </tr> <tr> <td>8. Vijay Nagar Nala-5th (GIC) Drain</td> </tr> </tbody> </table> | City/Town | Drains to be tapped in the STP | Agastyamuni | 1. BSNL Drain | 2. Degree College Drain | 3. Baniyadi Drain | 4. Vijay Nagar Nala-1st Drain | 5. Vijay Nagar Nala-2nd Drain | 6. Vijay Nagar Nala-3rd (Jhingwad Footwear) Drain | 7. Vijay Nagar Nala-4th (Parwari Chowki) Drain | 8. Vijay Nagar Nala-5th (GIC) Drain |
| City/Town | Drains to be tapped in the STP | | | | | | | | | | | | |
| Agastyamuni | 1. BSNL Drain | | | | | | | | | | | | |
| | 2. Degree College Drain | | | | | | | | | | | | |
| | 3. Baniyadi Drain | | | | | | | | | | | | |
| | 4. Vijay Nagar Nala-1st Drain | | | | | | | | | | | | |
| | 5. Vijay Nagar Nala-2nd Drain | | | | | | | | | | | | |
| | 6. Vijay Nagar Nala-3rd (Jhingwad Footwear) Drain | | | | | | | | | | | | |
| | 7. Vijay Nagar Nala-4th (Parwari Chowki) Drain | | | | | | | | | | | | |
| | 8. Vijay Nagar Nala-5th (GIC) Drain | | | | | | | | | | | | |

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pollution load from the town to river"

5. **Tilwada** - 01 Nos STPs (0.10 mld) construction in progress under Namami Gange Programme.

6. Rudraprayag -

(A). The drains contaminating Alaknanda and Mandakini river under Rudraprayag town are tapped and flowing of drain water after being treated through STPs under I&D work Namami Gange.

(B). Near Anoop Negi 0.075 mld STP has been defund due to heavy rainfall in year 2021. Now new STP has been proposed neat Jawari by pass road Rudrapayag. Preparation of DPR is under progress.

6. Rudraprayag - (a) The drains contaminating Alaknanda and Mandakini river under Rudraprayag town are tapped and flowing of drain water after being treated through STPs under I&D work Namami Gange.

DPR for tapping of Agastyamuni drains is being returned to UKPJN vide NMCG letter no Pr-12011/27/2018-O/o Dir (T-III) NMCG, dated 11-08-2021 due to reason given by NMCG "NMCG has examined the DPR and that time NMCG observed that no change in water quality of river Mandakini in upstream and downstream of the town indication that there may be no pollution load from the town to river."

| City/Town | Drains covered tapped by operation of STP |
|-----------|---|
| Tilwara | 1. Mayali Road Bus Adda Drain |
| | 2. Near Parking Drain |
| | 3. Kundi Marg Drain |
| | above Untapped drains will be tapped in ongoing Gaurikund Tilwada sewerage Scheme |

| City/Town | Drains covered tapped by operation of STPs |
|-------------|---|
| 2 | 3 |
| Rudraprayag | 1. Anoop Negi Nala (At present STP is defunct due to cloud burst and DPR for shifting of STP near by Jawari by Pass road, Rudraprayag is under preparation.) |
| | 2. Rudra complex Nala |
| | 3. Bus Stand Nala |
| | 4. State Bank Nala |
| | 5. Masjid Nala |
| | 6. Steel Bridge Nala |
| | 7. Syndicate Bank Nala |
| | 8. Beleni Nala |

Gans pm.



क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
ई-115, नेहरू कॉलोनी, देहरादून-248001
टेलीफोन नं.-0135-3593200.

पत्रांक सं०-यूकेपीसीवी/आरओडी/NGCP-03 /2023-24/4574 - 1845

दिनांक: 23/01/24

E-mail

सेवा में,
अपर जिलाधिकारी,
रुद्रप्रयाग।

विषय-मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. संख्या-200 of 2014 M.C. Mehta VS Union of India में दिये गये निर्देशों के अनुपालन के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. संख्या-200 of 2014 M.C. Mehta VS Union of India में दिये गये निर्देशों के अनुपालन के सम्बंध में कार्यालय जिलाधिकारी, रुद्रप्रयाग के पत्रांक संख्या 1476/33-1/ (2023-24) रुद्रप्रयाग दिनांक जनवरी, 20 2024 के अनुक्रम बिन्दुवार आख्या संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

(डॉ० आर.के. चतुर्वेदी)
क्षेत्रीय अधिकारी(प्र०)

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Original Application No. 200/2014 M.C. Mehta Vs Union of India & Ors. के संबंध में जनपद- रुद्रप्रयाग की निम्न बिन्दुओं में सूचनाये प्रस्तुत है।

| S.No. | Sewage | Remark |
|-------|---|---|
| 1 | (d) Quantity of discharge treated sewage from each STP, particularly for fecal coliform | STP's analysis report attached in term of fecal coliform |
| | (f) Details of Hotels, Dharamshala and ashram operating without proper consent and discharging untreated effluent and action taken against them | Total no of regsitred Hotels- having valid CCA- 67 (List enclosed) There is no discharge reported |
| | (g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100 ml) | River Quality analysis report attached in term of fecal coliform (Analysis report enclosed) |

| S.No. | Industrial Effluent Discharge | Remark |
|-------|--|---|
| a. | Number of Industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units | Total No of Industries – 54 There is No Industrial Effluent discharging unit (List enclosed) |
| b. | Total Daily Generation of such Industrial waste within the District. | 2.478 MT/Annum disposed through Authorised TSDF's |
| c. | The manner of treatment of the industrial waste so generated | TSDF- M/s Bharat Oil & Waste Management, Roorkee |
| d. | The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet. | There is No CTEP & ETP |
| e. | The Per day generation of industrial Hazardous waste and manner of its treatment and disposal in the District. | 2.478 MT/Annum disposed through authorized TSDF TSDF- M/s Bharat Oil & Waste Management, Roorkee |

| S.No. | Bio Medical Waste | Remark |
|-------|--|--|
| a. | The per day total generation of bio medical waste in the District. | Total HCF – 159 and Total bio medical waste generation - 59.84 Kg/day |
| b. | The manner of its treatment and disposal | CBWTF- M/s MPCC Mandawar Roorkee, Uttarakhand. Plant capacity is -200 Kg/Hr |

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| List of Industries | | Category | Address |
|--------------------|---|----------|---|
| 1 | AP | ORANGE | AP & ASSOCIATES, Peetha (P.O.) Tehsil Rudraprayag, Distt. Rudraprayag |
| 2 | Bharat Doon infra JV | ORANGE | Khasra No. 2178, Village Jawadi, Tehsil Rudraprayag, District Rudraprayag Rudraprayag |
| 3 | Bimla Negi W/o Kushal Singh Negi (Madhuganga Stone Crusher) | ORANGE | Khasra No- 6424 to 6431, 6438-6451, Vill - Jalai Sheeree Tehsil Ukhimath Distt. Rudraprayag pin no - 246469 Rudraprayag |
| 4 | Dharamraj Contracts India Private Limited | ORANGE | Khasra No. 259, Khata Khatoni-48, Village Papdasu, Hadi, P.O. Kaliyasaur, Distt. Rudraprayag Rudraprayag |
| 5 | Dharamraj Contracts India Private Limited | GREEN | Khasra No. 1006, Village Papdasu, Hadi, P.O. Kaliyasaur, Teh. Rudraprayag, Distt. Rudraprayag Rudraprayag |
| 6 | Dharmendra Singh | RED | Ward No 2 Udaipur Ukhimath |
| 7 | DRILLCON INFRASTRUCTURE PVT. LTD. | GREEN | 21-C, TILAK MARG, RISHIKESH, DEHRADUN, UTTARAKHAND, PIN-249201. |
| 8 | GSCO INFRASTRUCTURE PRIVATE LIMITED | ORANGE | Khasra No. 69 to 74 and 78 to 80 etc. Village Biroli, Ukhimath, Distt. Rudraprayag Rudraprayag |
| 9 | Gunsola Foods | GREEN | GUNSOLA FOODS AND SPICES VILLAGE TUNETA P.O JAKHOLI RUDRAPRYAG |
| 10 | Kamesh Bhatt | RED | Hitdang, Rudraprayag |
| 11 | kartik swami aajivika swayat sehkarita | GREEN | kartik swami aajivika swayat sehkarita vill-cameli.post-binovapuri,block-augstyamuni |
| 12 | Land T Uttaranchal Hydro Power Limited | RED | Village Bedubagar, P.O Augustmuni, Rudraprayag, District-Rudraprayag, Uttarakhand 246421, India |
| 13 | Mahabir Singh Rawat | RED | Giwanigaun Rudraprayag |
| 14 | MANDAKINI KHADIA PARSANKARAN LOYOG AND MANDAKINI AGRI | GREEN | MINI INDUSTRIAL AREA BHATWARISAIN PO TILWARA RUDRAPRAYAG |
| 15 | MAX-HES JV | ORANGE | MOBILE STONE CRUSHER AT NEAR VILLAGE - KHANKRA, NEAR RVNL ADIT - 6A OF PACKAGE 7 A, RUDRAPRAYAG 246171 |
| 16 | MAX-HES JV | ORANGE | MOBILE STONE CRUSHER AT VILLAGE - JHIRMOLI, TEHSIL & DISTRICT - RUDRAPRAYAG 246171 |
| 17 | MAX-HES JV | GREEN | Village - Khankra, Near RVNL ADIT - 6A of Package 7 A, Rudraprayag 246171 |
| 18 | MAX-HES JV | GREEN | VILLAGE - NARKOTA, NEAR PORTAL -2 OF PACKAGE 7 A, RUDRAPRAYAG - 246171 |
| 19 | MEGHA ENGINEERING AND INFRASTRUCTURE LIMITED | ORANGE | JAWARI BY PASS RUDRAPRAYAG |
| 20 | MEGHA ENGINEERING AND INFRASTRUCTURES LIMITED | GREEN | SUMERPUR, RUDRAPRAYAG - 246171 |
| 21 | MEGHA ENGINEERING AND INFRASTRUCTURES LIMITED | GREEN | VILLAGE-NARKOTA Rudraprayag |
| 22 | MEGHA ENGINEERING AND INFRASTRUCTURES LIMITED | GREEN | VILLAGE-JAWARI BYPASS Rudraprayag |
| 23 | MEGHA ENGINEERING AND INFRASTRUCTURES LIMITED | GREEN | T-14 T1 SUMERPUR RUDRAPRAYAG Rudraprayag |
| 24 | MEGHA ENGINEERING AND INFRASTRUCTURES LIMITED | GREEN | VILLAGE - GHOLTIR NAGRASU Rudraprayag |
| 25 | MEGHA ENGINEERING AND INFRASTRUCTURES LIMITED | GREEN | SUMERPUR, RUDRAPRAYAG - 246171 |
| 26 | MEGHA ENGINEERING AND INFRASTRUCTURES LIMITED | ORANGE | MOBILE STONE CRUSHER PLANT TILANI RUDRAPRAYAG UTTARAKHAND 246171 |
| 27 | natures herbalk | GREEN | 00,HEET DANG,GGIC,RUDRAPRAYAG |
| 28 | NEEL KANTH STONE CRUSHER | ORANGE | VILLAGE - CHAMSIL POST- SARI TESHIL- RUDRAPRAYAG DISTT. - RUDRAPRAYAG Rudraprayag |
| 29 | PRAMOD SINGH NEGI | RED | Khasra No.2722,2723,2724,2725 and 2726, Village Raulekh, Kalimath, Tehsil-Ukhimath, Rudraprayag |
| 30 | R G Buildwell Engineers | ORANGE | Khatoni No. 10, Khasra No. 1654, 1655, Village Lawara, Tehsil Ukhimath, Distt. Rudraprayag Rudraprayag |
| 31 | R G Buildwell Engineers Limited | GREEN | Khasra No. 310, 311, Village Lawara, Tehsil Ukhimath, District Rudraprayag Rudraprayag |
| 32 | R G BUILDWELL ENGINEERS LIMITED | ORANGE | 13/84 RAJNAGAR GHAZIA BAD |
| 33 | R G Buildwell Engineers Limited | ORANGE | Khasra No. 354, Village Khumera, Tehsil Ukhimath, District Rudraprayag Rudraprayag |
| 34 | R G Buildwell Engineers Limited | ORANGE | Khasra No. 144, 145, 146, Village Chiwai, Ratura, Shivnandi, Tehsil Rudraprayag Distt. Rudraprayag, Rudraprayag |
| 35 | R G Buildwell Engineers Limited | GREEN | Khasra No. 310, 311, Village Lawara, Tehsil Ukhimath, District Rudraprayag Rudraprayag |
| 36 | RAKESHWARI STONE CRUSHER | ORANGE | VILLAGE- BIROLI PONDAR UKHIMATH Rudraprayag |
| 37 | RCC Developers Ltd. | ORANGE | Khasra No. 1629, Village Kalna (Shivnandi) Tehsil Rudraprayag, District Rudraprayag) |
| 38 | RCC Developers Ltd. (Redimix Plant) | GREEN | Village Saud Lagga, Kalna (Shivnandi) Tehsil & Distt. Rudraprayag |
| 39 | RG Buildwell Engineers Limited | ORANGE | National Highway 109, Village Jawari, Tehsil Rudraprayag, Distt. Rudraprayag Rudraprayag |
| 40 | RG Buildwell Engineers Limited | GREEN | Khasra No. 169-192, Village, Butol Gaon, Tehsil Ukhimath, Distt. Rudraprayag Rudraprayag |
| 41 | RG Buildwell Engineers Limited | ORANGE | NH-109, Village Parkandi, Tehsil Rudraprayag, Distt. Rudraprayag Rudraprayag |
| 42 | RG Buildwell Engineers Limited | ORANGE | Village Lawara, Tehsil Ukhimath, District Rudraprayag Rudraprayag |
| 43 | Rudra Bakers | GREEN | Plot No 6,7, Bhatwarisain Rudraprayag Rudraprayag |
| 44 | Rudra Stone Crusher | ORANGE | Khasra No. 114 to 119, Village Jhirmoli, P.O. Rudraprayag, Tehsil Rudraprayag, Distt. Rudraprayag Rudraprayag |
| 45 | SHIV GANGA STONE CRUSHER | ORANGE | VILLAGE- JALAI BHIRI CHETRA BHATWARI SUNAR UKHIMATH Rudraprayag |
| 46 | SHIV SAKHTI ENTERPRISES | ORANGE | VILLAGE- RATURA Rudraprayag |
| 47 | Shiv Sakhti Enterprises Mobile Stone Crusher | ORANGE | Village Ratura, Distt - Rudraprayag Uttarakhand |
| 48 | SHRI PARAMANAND S/O SHRI GOVIND PRASAD | RED | Khasra No- 449, village - Sumerpur District- Rudraprayag |
| 49 | SHRI VINOD NEGI | RED | Khasra No -922, Village and Post - Mayali, Tehsil- Rudraprayag District- Rudraprayag |
| 50 | Singla Construction Limited | ORANGE | Village Sersi, Tehsil Ukhimath, District Rudraprayag Rudraprayag |
| 51 | Singla Constructions Limited | ORANGE | Village Sersi, Tehsil Ukhimath, District Rudraprayag Rudraprayag |
| 52 | Smt Punita Rawat | ORANGE | Vill. Sandar, Tehsil Rudraprayag, District Rudraprayag Rudraprayag |
| 53 | Surbeer Singh | RED | R/o, Village - Pulan, Post - Sirwadi, District - Rudraprayag |
| 54 | SURBEER SINGH | RED | VILLAGE-, GINWALA P.O.-SIRWARDI Rudraprayag |

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| Name Of the Unit | Category | Address |
|---|----------|---|
| 1 ALAKNANDA MOTEL AND RESTAURANT | GREEN | VILLAGE SUMERPUR DISTT RUDRAPRAYAG |
| 2 BAYBERRY HOTEL | GREEN | SUEMPUR RUDRAPRAYAG UTTARAKHAND 246171 |
| 3 BHAGAT SINGH RESORT | GREEN | NAGRASU NEAR GURUDWARA POST OFFICE GHOLTIR DISTT RUDRAPRAYAG UTTARAKHAND 246171 |
| 4 Bhagirathi Lodge | GREEN | Nagrasu Rudraprayag |
| 5 Bhandari Tourist Palace | GREEN | Khasra No 311, Khata No 17, Village Bhiri Tehsil Ukhimath, District Rudraprayag Rudraprayag |
| 6 Char Machan Resort | GREEN | Vill.- Bhetsem Narayan Koti, Kedarnath Road, Ukhimath, Rudraprayag |
| 7 GARHWAL MANDAL VIKAS NIGAM LIMITED GAURIKUND | GREEN | Plot No.121, Gaurikund, Ukhimath Distt. Rudraprayag. Rudraprayag |
| 8 GARHWAL MANDAL VIKAS NIGAM LTD | GREEN | GMVN TRH Guptkashi, Khasra No. 2356 Guptkashi, Tehsil -Ukhimath Distt. Devprayag |
| 9 GARHWAL MANDAL VIKAS NIGAM LTD | WHITE | JANGALCHATTI (GMVN) LTD DISTT RUDRAPRAYAG PIN 246445 |
| 10 GARHWAL MANDAL VIKAS NIGAM LTD | GREEN | GMVN TRH Rudra Complex Plot No. 952, 954 Rudraprayag Distt. Rudraprayag |
| 11 GARHWAL MANDAL VIKAS NIGAM LTD | GREEN | KEDARDOME COTTAGE GMVN LTD SHREE KEDARNATH DISTT RUDRAPRAYAG 246445 |
| 12 GARHWAL MANDAL VIKAS NIGAM LTD | GREEN | GMVN TRH JAKHOLI DISTT RUDRAPRAYAG |
| 13 GARHWAL MANDAL VIKAS NIGAM LTD | ORANGE | NANDI COMPLEX BASE CAMP GMVN KEDARNATH 246445 |
| 14 GARHWAL MANDAL VIKAS NIGAM LTD | GREEN | SWARG ROHINI COMPLEX GMVN LTD SHREE KEDARNATH DISTT RUDRAPRAYAG 246445 |
| 15 GARHWAL MANDAL VIKAS NIGAM LTD | ORANGE | Mandakini Resort Tilwara Garhwal Mandal Vikas Nigam Ltd district Rudraprayag 246475 |
| 16 GARHWAL MANDAL VIKAS NIGAM LTD | GREEN | GMVN SHIVLOK COTTAGES LIMCHOLI KEDARNATH RUDRAPRAYAG |
| 17 GARHWAL MANDAL VIKAS NIGAM LTD | GREEN | SHIV GANGA TOURIST COMPLEX TRIYUGINARAYAN RUDRAPRAYAG |
| 18 GARHWAL MANDAL VIKAS NIGAM LTD | GREEN | TRH SONEPRAYAG DISTT RUDRAPRAYAG |
| 19 GARHWAL MANDAL VIKAS NIGAM LTD | WHITE | MEDITATION CAVE GMVN LTD SHREE KEDARNATH DISTT RUDRAPRAYAG PIN 246445 |
| 20 GARHWAL MANDAL VIKAS NIGAM LTD | GREEN | GMVN TRH Rampur Plot No. 2269, Rudraprayag, Ukhimath Distt. Rudraprayag Rudraprayag |
| 21 GAURI SHANKAR RESORT | GREEN | JAMMU PO PHATA JAMU UKHIMATH RUDRAPRAYAG UTTARAKHAND 246471 |
| 22 Hotel | GREEN | 87, GIR BHUTER, RUDRAPRAYAG |
| 23 HOTEL AND RESTAURANT BLUE ORCHID | GREEN | VILLAGE- JHIRMOLI RUDRAPRAYAG Rudraprayag |
| 24 HOTEL ARADHANA | GREEN | 57 BADRINATH MARG SUMERPUR Rudraprayag |
| 25 HOTEL DEV BHUMI | GREEN | MAIN MARKET (BUS STAND)UKHIMATH DIST. RUDRAPRAYAG UTTARAKHAND |
| 26 Hotel Dev Dham | GREEN | Khasra No. 42, Vill. Nayasu, P.O. Rampur, Tehsil Ukhimath, Distt. Uttarkashi Rudraprayag |
| 27 Hotel Gayatri Palace | ORANGE | Khasra No. 370, Khata No. 09, Village Sankri, Guptkashi, Ukhimath, Rudraprayag Rudraprayag |
| 28 HOTEL GIRIDHAR | GREEN | VILLAGE- UTTYASU JAWARI BYPASS ROAD RUDRAPRAYAG Rudraprayag |
| 29 Hotel Grand Shiva Unit of maheshwari International | GREEN | Vill. Bhetsam Naryankoti Guptkashi, Tehsil Ukhimath, Ruderpryag Rudraprayag |
| 30 HOTEL HIMSHIKHAR | GREEN | CHOPTA BADRINATH ROAD SIRSOLI RUDRAPRAYAG |
| 31 Hotel Jagat Raj | ORANGE | Hotel Jagat Raj, Sitapur, Rudraprayag, Uttarakhand. |
| 32 Hotel JPG Palace | ORANGE | Hotel JPG Palace, Sitapur, Rudraprayag, UK Rudraprayag |
| 33 HOTEL LAXMI NARAYAN | GREEN | KEDARNATH ROAD NARAYANKOTI BHETSEM UKHIMATH RUDRAPRAYAG UTTARAKHAND 246471 |
| 34 HOTEL LORD SHIVA | GREEN | VILLAGE NARAYANKOTI POST OFFICE NARAYANKOTI DISTT RUDRAPRAYAG 246471 |
| 35 Hotel Madhuganga | ORANGE | Ukhimath, Madmaheswar Road Rudraprayag |
| 36 HOTEL POONAM AND RESTAURANT | GREEN | RAMPUR TILWARA DISTT RUDRAPRAYAG UTTARAKHAND PIN-246475 |
| 37 HOTEL PUSPWAN AND RESTAURANT | GREEN | CHOPTA BADRINATH ROAD UKHIMATH DISTT RUDRAPRAYAG UK |
| 38 Hotel RK Residency | GREEN | Village Chopta Badrinath Marg, Chunni, Ukhimath, District Rudraprayag Rudraprayag |
| 39 HOTEL ROYAL PALACE AND | GREEN | VILLAGE- NAGRASU DISTRICT- RUDRAPRAYAG |
| 40 Hotel Rudraksh | GREEN | Plot No-214, Gulabrai Near Airtel Mobile Tower, Rudraprayag, Uttarakhand-246171 |
| 41 Hotel Sachin International | ORANGE | Khasra 214, 15, 16, 17 and 18 Village- Sumerpur Rudraprayag |
| 42 HOTEL SHRI HARI | GREEN | VILLAGE SHERSI PHATA RUDRAPRAYAG |
| 43 Hotel Vijayraaj | GREEN | Khasra No. 624, 625, 630, Village Raitoli Punad, Tehsil Rudraprayag, District Rudraprayag Rudraprayag |
| 44 KAILASHPATI RESORT | GREEN | Khasra No. 23-30, Village Kongarh, Triyuginarayan, P.O.Sonprayag, Tehsil Ukhimath, Distt. Rudraprayag Rudraprayag |
| 45 KAMLESH HOTEL | GREEN | VILLAGE MAWANA POST OFFICE GHOLTIR RUDRAPRAYAG UK 246171 |
| 46 M/s Shri Tritham Residency | GREEN | Village-Gwita Vyung, Kedarnath Road Tehsil-Ukhimath, Guptkashi Distt- Rudraprayag |
| 47 M/s Vidisha Palace (Lodge) | GREEN | Village |
| 48 MONAL RESORT | ORANGE | TILANI, RUDRAPRAYAG MARG, TILANI POST SUMERPUR, Uttarakhand, 246171 Rudraprayag |
| 49 Monika Hotel and Restaurant | GREEN | Khata No. 34, Khasra No. 38, Syalsour, Chandrapuri, Ukhimath, Distt. Rudraprayag Rudraprayag |
| 50 NAMASTE UKHIMATH HOTEL AND RESTAURANT | GREEN | KHATA KHATAUNI SANKHYA 38 KHASRA NO 1178-1129 RAKHBA 0 0230 HECTARE, UKHIMATH, RUDRAPRAYAG, UTTARAKHAND- 246469 |
| 51 Nanda Resorts | ORANGE | Khasra No 2029 to 2032, Village- Badasu, Near Guptkashi Tehsil Ukhimath District- Rudraprayag |
| 52 SAMARAT RESORT | ORANGE | BADRINATH ROAD KHANKHRA NAUGAON Rudraprayag |
| 53 SHANGRILA RESORT | ORANGE | Khasra No 251 Ma 253 Ma- Village Raintoli PUNAD Tehsil Rudraprayag District Rudraprayag Rudraprayag |
| 54 SHERSI HEIGHTS RESORT | GREEN | VILLAGE SHERSI PO BADASU DISTT RUDRAPRAYAG UTTARAKHAND |
| 55 Shivalik Valley Resort | ORANGE | Khasra NO. 381, 383, 388, 389, 396, 397, 398, Vill-Kodhgarh, Sitapur, Tehsil-Ukhimath, Rudraprayag, Uttarakhand. |
| 56 Shivalik Valley Resorts Inn | ORANGE | Plot No. 367, 368, 369, Village- Kungarh, Sitapur Phata, Block/Tehsil- Ukhimath, Rudraprayag, Uttarakhand. |
| 57 Shivay Inn | ORANGE | VILL-KHADIYA, P.O.- PHATA, DISTRICT- RUDRAPRAYAG, UTTARAKHAND |
| 58 SHUBHAM LODGE AND BASERA | GREEN | 01 GUPTKASHI MAIN MARKET POST OFFICE GUPTKASHI RUDRAPRAYAG UTTARAKHAND 246439 |
| 59 SIDHIVINAYAK LODGE | GREEN | KHASRA NO 17 VILL P.O. NARAYANKOTI UKHIMATH RUDRAPRAYAG Rudraprayag |
| 60 SURYA KUNJ RESORT | GREEN | GAURAV HARI BAGWARI S/O LATE TRIMBAK BAGWARI VILLAGE BHETSEM (NARAYANKOTI) PO NARAYANKOTI NH 126 KEDARNATH ROAD GUPTKASHI DISTT RUDRAPRAYAG |
| 61 THE HIMALAYA ORCHID | ORANGE | Kedarnath Road, P.O. Devidhar, Guptkashi, Tehsil Ukhimath, District Rudraprayag, Rudraprayag |
| 62 THE PINES MOUNT VIEW | GREEN | GRAM BHETSEM PO NARAYANKOTI TEHSIL UKHIMATH DISTT RUDRAPRAYAG UTTARAKHAND PIN 246439 |
| 63 The Turiya Heli Resort | GREEN | vill jamu, po phata, tehsil ukhimath Rudraprayag |
| 64 TULIP RESORT | ORANGE | SUMERPUR RUDRAPRAYAG Rudraprayag |
| 65 UMA PALACE | GREEN | VILLAGE- NAGRASU, POST- GHOLTIR, DISTRICT- RUDRAPRAYAG |
| 66 VEEERBHADRA TOURIST LODGE | GREEN | NARAYANKOTI GUPTAKASHI RUDRAPRAYAG |
| 67 VILLA AADHYA | GREEN | Khasra No- 64, Village Khumera, Guptkashi, Tehsil- Ukhimath, Distt. Rudraprayag, Uttarakhand |

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File No.

मुख्यालय 16/12/23



संयुक्त राष्ट्र संघ
ONE EARTH • ONE FAMILY • ONE FUTURE

मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"

46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून
E-mail : msukpcb@yahoo.com, दूरभाष : 0135-2607092

दिनांक :-

पत्रांक-यूकेपीसीबी/एचओ/सा0-07(Vol-III)/2023/

सेवा में,

1. प्रबन्ध निदेशक, उत्तराखण्ड पेयजल निगम, 11, मोहिनी रोड़, देहरादून।
2. मुख्य महाप्रबन्धक, उत्तराखण्ड जल संस्थान, जल भवन, बी0 ब्लाक, नेहरू कालोनी, देहरादून।

विषय :- उत्तराखण्ड राज्य में स्थापित/संचालित संयुक्त घरेलू उत्प्रावह शुद्धिकरण संयंत्रों के सम्बन्ध में।

महोदय,

उपरोक्त विषयक के क्रम में अवगत कराना है कि उत्तराखण्ड राज्य में संचालित संयुक्त घरेलू उत्प्रावह शुद्धिकरण संयंत्रों का माह नवंबर, 2023 में उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा अनुश्रवण किया गया तथा अनुश्रवण के दौरान उत्प्रावह शुद्धिकरण संयंत्र से जनित अन्तिम उत्प्रावह (outlet of STP effluent) के नमूने एकत्रित किये गये जिसका विश्लेषण बोर्ड की प्रयोगशाला में किया गया। विश्लेषण के उपरान्त आंकड़ों के अनुसार समस्त एस0टी0पी0 का MoEF&CC द्वारा निर्धारित मानकों के अनुसार Complying/Non-Complying की स्थिति सम्बन्धी आख्या संलग्न की जा रही है।

अतः उपरोक्त के क्रम में आपसे अपेक्षित है कि आपके अधिकारिता क्षेत्र में संलग्न आख्या के अनुसार जिन संयुक्त उत्प्रावह शुद्धिकरण संयंत्रों द्वारा मानकों का अनुपालन नहीं किया जा रहा है उनमें व्याप्त कमियों का निराकरण कर कृत कार्यवाही एवं अनुपालन की स्थिति से इस कार्यालय को 15 दिन के भीतर प्रेषित करना सुनिश्चित करें।

संलग्नक :- यथोपरि।

Signed by S K Pattnaik

भवदीय

Date: 14-12-2023 11:52:14

(एस0के0 पटनायक)

सदस्य सचिव

दिनांक :-

पत्रांक-यूकेपीसीबी/एचओ/सा0-07(Vol-III)/2023/

प्रतिलिपि :-

1. महाप्रबन्धक, निर्माण इकाई (गंगा), उत्तराखण्ड पेयजल निगम, जगजीतपुर, हरिद्वार को उपरोक्तानुसार अनुपालन हेतु प्रेषित।
2. समस्त क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को इस आशय के साथ प्रेषित कि अपने-अपने अधिकारिता क्षेत्र में उपरोक्तानुसार अनुपालन सुनिश्चित किया जाये।

सदस्य सचिव

1/47/19/2023

1/47/19/2023

UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahashtradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्त्रधारा रोड़,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

Analysis Report of Sewage Treatment Plants (STP's) for the Month of November 2023

| S.No. | Name of the Sewage Treatment Plant (With Capacity) | Sampling Point | | | | | | |
|-------|---|--|-----|-----|---------------|-----|-----|----------------|
| | | Inlet of STP | | | Outlet of STP | | | |
| | | pH | BOD | TSS | pH | BOD | TSS | Fecal Collform |
| 1 | 0.010 MLD STP Near Temple at Badrinath. (Operated by: Uttarakhand Jal Sansthan) | As the area around the STP comes under Master Plan so the demolition of structure work around the STP was in progress and the STP was non-operation due to the same reason. (Date of Inspection: -07-11-2023). | | | | | | |
| 2 | 0.26 MLD STP Near Bamni Gaon, Badrinath. (Operated by: Uttarakhand Jal Sansthan) | 6.60 | 160 | 165 | 7.33 | 9.6 | 13 | 220 |
| 3 | 1.0 MLD STP Near Suspension Bridge, Badrinath. (Operated by: Uttarakhand Jal Sansthan) | 6.72 | 170 | 173 | 7.50 | 9.2 | 11 | 150 |
| 4 | 2.70 MLD STP at Marwari, Joshimath. (Operated by: Uttarakhand Peyjal Nigam) | 7.21 | 110 | 113 | 7.39 | 8.4 | 10 | 120 |
| 5 | 1.080 MLD STP at Pokhri, Joshimath. (Operated by: Uttarakhand Jal Sansthan) | STP found Non-Operational at the time of inspection as no effluent was reaching to the plant. (Date of Inspection: 06-11-2023). | | | | | | |
| 6 | 0.760 MLD STP Near Alaknanda Ghat, Chamoli. (Operated by: Uttarakhand Jal Sansthan) | STP was found closed and non-operational at the time of visit. (Date of Inspection: 16-11-2023). | | | | | | |
| 7 | 0.050 MLD STP Near old Suspension Bridge, Chamoli. (Operated by: Uttarakhand Jal Sansthan) | STP was found closed and non-operational at the time of visit. (Date of Inspection: 16-11-2023). | | | | | | |
| 8 | 1.190 MLD STP at Vivekanand Colony, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan) | 6.86 | 165 | 163 | 7.28 | 8.8 | 10 | 130 |
| 9 | 1.120 MLD STP at Baitami, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan) | 6.70 | 150 | 148 | 7.04 | 9.2 | 11 | 170 |
| 10 | 1.25 MLD STP at Pokhri Band, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan) | 6.88 | 165 | 162 | 7.26 | 8.8 | 10 | 350 |
| 11 | 0.050 MLD STP at Sangam Road, Nandprayag. (Operated by: Uttarakhand Jal Sansthan) | STP was found closed and non-operational at the time of visit. (Date of Inspection: 17-11-2023). | | | | | | |
| 12 | 0.100 MLD STP at Forest Office, Nandprayag (Operated by: Uttarakhand Jal Sansthan) | 6.90 | 130 | 128 | 7.17 | 8.4 | 08 | 120 |
| | | STP found operational but due to overflow untreated effluent was partially discharged into Nandakini River. (Date of inspection: 17-11-2023). | | | | | | |
| 13 | 0.050 MLD STP Near Police Chowki, Karanprayag. (Operated by: Uttarakhand Jal Sansthan) | 7.02 | 125 | 122 | 7.30 | 8.8 | 09 | 220 |
| 14 | 0.100 MLD STP Near Purana Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam) | 6.70 | 160 | 164 | 7.14 | 9.2 | 11 | 170 |

14/11/2023

UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahashtradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

| S.No. | Name of the Sewage Treatment Plant (With Capacity) | Sampling Point | | | | | | |
|-------|---|--|-----|-----|---|-----|-----|----------------|
| | | Inlet of STP | | | Outlet of STP | | | |
| | | pH | BOD | TSS | pH | BOD | TSS | Fecal Coliform |
| 15 | 0.100 MLD STP at Ward no. 1&3, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam) | 7.06 | 140 | 137 | 7.41 | 8.4 | 08 | 140 |
| 16 | 0.050 MLD STP at Subhash Nagar, Karanprayag. (Operated by: Uttarakhand Jal Sansthan) | 6.86 | 135 | 133 | 7.23 | 8.0 | 08 | 130 |
| 17 | 0.050 MLD STP Near Naya Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam) | 6.39 | 150 | 148 | 7.04 | 9.2 | 10 | 130 |
| 18 | 0.075 MLD STP Near Anoop Negi School, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan) | STP is not in operation due to Damage of STP. | | | | | | |
| 19 | 0.100 MLD STP, Near Rudra Complex, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam) | 6.76 | 135 | 132 | 7.18 | 8.4 | 09 | 220 |
| 20 | 0.075 MLD STP, Near Bus Stand, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam) | 7.02 | 125 | 123 | 7.46 | 8.8 | 10 | 130 |
| 21 | 0.100MLD STP, Near SBI & Maszid, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam) | 6.31 | 140 | 136 | 7.18 | 9.2 | 10 | 220 |
| 22 | 0.125 MLD STP, Near Steel Bridge & Syndicate Bank, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan) | 7.01 | 130 | 128 | 7.32 | 8.8 | 09 | 210 |
| 23 | 0.050 MLD STP at Beleni Road, Near Steel Bridge, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam) | 6.73 | 145 | 147 | 7.49 | 9.2 | 10 | 220 |
| 24 | 3.5 MLD STP at Nursary Road, Srinagar. (Operated by: Uttarakhand Peyjal Nigam) | 6.98 | 210 | 213 | 7.48 | 8.4 | 09 | 94 |
| 25 | 1.0 MLD STP, Near ITI, Srinagar. (Operated by: Uttarakhand Jal Sansthan) | 6.38 | 190 | 194 | 7.29 | 9.6 | 12 | 170 |
| 26 | 0.075 MLD STP Near Junior High School, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam) | 7.23 | 105 | 102 | 7.57 | 8.0 | 08 | 170 |
| | | STP was operational but due to overflow untreated effluent was found discharging into Alaknanda River. (Date of Inspection: 18-11-2023). | | | | | | |
| 27 | 0.050 MLD STP Near Tauliya Nala, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam) | 7.04 | 110 | 108 | 7.43 | 8.4 | 09 | 130 |
| 28 | 0.050 MLD STP, Near BRO Bridge, Kirinagar. (Operated by: Uttarakhand Jal Sansthan) | 6.32 | 155 | 158 | STP found Non-Operational due to electricity issue. (Date of Inspection: 18-11-2023). | | | |
| 29 | 0.010 MLD STP, Near Temple, Kirinagar. (Operated by: Uttarakhand Jal Sansthan) | 6.59 | 150 | 154 | 7.04 | 8.8 | 10 | 540 |

1/4/2023

1/4/2023

UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrathdhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

| S.No. | Name of the Sewage Treatment Plant (With Capacity) | Sampling Point | | | | | | |
|-------|---|----------------|-------|-----|---------------|------|-----|----------------|
| | | Inlet of STP | | | Outlet of STP | | | |
| | | pH | BOD | TSS | pH | BOD | TSS | Fecal Coliform |
| 30 | 0.075 MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam) | 6.70 | 170 | 168 | 7.26 | 9.2 | 10 | 140 |
| 31 | 0.150 MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam) | 6.86 | 180 | 176 | 7.01 | 8.8 | 09 | 170 |
| 32 | 1.4 MLD STP at Pauri Road, Devprayag. (Operated by: Uttarakhand Jal Sansthan) | 7.30 | 160 | 156 | 7.85 | 9.2 | 10 | 140 |
| 33 | 5.0 MLD STP at Bhagirathi Puram, Tehri. (Operated by: Uttarakhand Jal Sansthan) | 6.83 | 170 | 173 | 7.46 | 8.8 | 10 | 170 |
| 34 | 2.0 MLD STP at Gyansu, Uttarkashi. (Operated by: Uttarakhand Jal Sansthan) | 6.72 | 220 | 224 | 7.11 | 10.0 | 13 | 920 |
| 35 | 1.0 MLD STP at Gangotri, Distt- Uttarkashi. (Operated by: Uttarakhand Jal Sansthan) | 6.78 | 145 | 148 | 7.35 | 8.8 | 11 | 920 |
| 36 | 3.5 MLD STP at Tapovan, Rishikesh. (Operated by: Uttarakhand Jal Sansthan) | 6.95 | 200 | 205 | 7.49 | 9.2 | 12 | 220 |
| 37 | 3.0 MLD STP at Swargashram, Rishikesh. (Operated by: Uttarakhand Jal Sansthan) | 6.85 | 210 | 214 | 7.47 | 10.0 | 13 | 170 |
| 38 | 26 MLD STP at Lakkarghat, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam) | 7.10 | 170 | 168 | 7.42 | 9.2 | 10 | 130 |
| 39 | 5.0 MLD STP at Chorpani, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam) | 7.03 | 180 | 178 | 7.44 | 9.6 | 10 | 94 |
| 40 | 7.5 MLD STP at Chandreshwar Nagar, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam) | 7.30 | 155 | 153 | 7.61 | 8.8 | 09 | 84 |
| 41 | 20 MLD STP at Motharawala-I, Dehradun. (Operated by: Uttarakhand Jal Sansthan) | 7.32 | 160 | 164 | 7.68 | 9.6 | 13 | 94 |
| 42 | 20 MLD STP at Motharawala-II, Dehradun. (Operated by: Uttarakhand Jal Sansthan) | 7.12 | 155 | 158 | 7.35 | 9.2 | 11 | 350 |
| 43 | 68 MLD STP at Kargl, Dehradun. (Operated by: Uttarakhand Jal Sansthan) | 7.27 | 170 | 174 | 7.88 | 9.2 | 12 | 140 |
| 44 | 0.42 MLD STP at Vijay Colony, Dehradun. (Operated by: Uttarakhand Jal Sansthan) | 7.32 | 165 | 167 | 7.75 | 8.8 | 09 | 110 |
| 45 | 0.71 MLD STP Salawala, Dehradun. (Operated by: Uttarakhand Jal Sansthan) | 7.40 | 170 | 168 | 7.58 | 8.4 | 09 | 170 |
| 46 | 5.0 MLD STP at Indira Nagar, Dehradun. (Operated by: Uttarakhand Jal Sansthan) | 7.33 | 160.4 | 164 | 7.68 | 8.8 | 11 | 170 |

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1/4/2023

UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrathdhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

| S.No. | Name of the Sewage Treatment Plant (With Capacity) | Sampling Point | | | | | | |
|-------|---|----------------|-----|-----|---------------|------|-----|----------------|
| | | Inlet of STP | | | Outlet of STP | | | |
| | | pH | BOD | TSS | pH | BOD | TSS | Fecal Coliform |
| 47 | 1.0 MLD STP at Jakhan, Dehradun. (Operated by: Uttarakhand Jal Sansthan) | 7.24 | 145 | 148 | 7.87 | 8.8 | 10 | 110 |
| 48 | 27 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Jal Sansthan) | 6.74 | 260 | 248 | 7.38 | 9.2 | 10 | 63 |
| 49 | 18 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Jal Sansthan) | 7.31 | 240 | 220 | 7.74 | 8.0 | 09 | 70 |
| 50 | 68 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Peyjal Nigam) | 6.82 | 150 | 180 | 7.29 | 8.0 | 10 | 58 |
| 51 | 18 MLD STP at Sarai, Haridwar. (Operated by: Uttarakhand Jal Sansthan) | 6.88 | 220 | 200 | 7.64 | 9.2 | 10 | 70 |
| 52 | 14 MLD STP at Sarai, Haridwar. (Operated by: Uttarakhand Peyjal Nigam) | 6.78 | 200 | 225 | 7.81 | 9.6 | 09 | 94 |
| 53 | 33 MLD STP at Saliyar, Roorkee, Haridwar. (Operated by: Uttarakhand Jal Sansthan) | 7.39 | 180 | 210 | 7.68 | 12.0 | 16 | 280 |
| 54 | 1.3 MLD STP at Landour (S), Mussoorie. (Operated by: Uttarakhand Jal Sansthan) | 6.55 | 165 | 163 | 7.05 | 9.6 | 10 | 350 |
| 55 | 3.12 MLD STP at Bhatta fall, Mussoorie. (Operated by: Uttarakhand Jal Sansthan) | 6.44 | 145 | 143 | 7.55 | 9.2 | 09 | 170 |
| 56 | 0.8 MLD STP at Landour (N), Mussoorie. (Operated by: Uttarakhand Jal Sansthan) | 7.41 | 165 | 162 | 8.17 | 9.2 | 10 | 110 |
| 57 | 1.2 MLD STP at Happy Valley, Mussoorie. (Operated by: Uttarakhand Jal Sansthan) | 7.04 | 175 | 178 | 7.71 | 10.0 | 12 | 540 |
| 58 | 0.9 MLD STP at Kurfi Bazaar, Mussoorie. (Operated by: Uttarakhand Jal Sansthan) | 6.66 | 190 | 192 | 7.99 | 9.2 | 11 | 130 |
| 59 | 2.0 MLD STP Bakh, Almora, Distt-Almora. (Operated by: Uttarakhand Jal Sansthan) | 6.81 | 248 | 302 | 7.86 | 24.0 | 30 | 84 |
| 60 | 0.45 MLD STP at Hari Nagar, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan) | 6.58 | 280 | 340 | 7.30 | 14.0 | 18 | 150 |
| 61 | 0.80 MLD STP at Krishnapur, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan) | 6.93 | 220 | 274 | 7.61 | 20.0 | 24 | 280 |
| 62 | 1.25 MLD STP at Bheemtal, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan) | 6.75 | 340 | 412 | 7.22 | 28.0 | 35 | 170 |
| 63 | 1.25 MLD STP at Nirada, Distt-Pithoragarh. Operated by: Uttarakhand Peyjal Nigam | 7.10 | 275 | 340 | 7.60 | 16.0 | 19 | 120 |

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1/47719/2023

UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrtradhara Road
DEHRADUN (Uttarakhand)



CENTRAL LABORATORY

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रत्रधारा रोड़,
देहरादून (उत्तराखण्ड)

51

| S.No. | Name of the Sewage Treatment Plant (With Capacity) | Sampling Point | | | | | | | |
|---|--|--|-----|-----|---------------|------|------|----------------|--|
| | | Inlet of STP | | | Outlet of STP | | | | |
| | | pH | BOD | TSS | pH | BOD | TSS | Fecal Coliform | |
| 64 | 5.0 MLD STP at Aincholi, Distt-Pithoragarh. (Operated by: Uttarakhand Peyjal Nigam) | 7.28 | 228 | 284 | 7.37 | 12.0 | 15 | 170 | |
| 65 | 1.5 MLD STP at Puchdi, Ramnagar, Nainital. (Operated by: Uttarakhand Jal Sansthan) | 7.30 | 180 | 222 | 7.58 | 9.0 | 10 | 94 | |
| 66 | 7.0 MLD STP Transport Nagar, Ramnagar, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan) | 7.17 | 240 | 308 | 7.72 | 6.0 | 08 | 84 | |
| 67 | 0.45 MLD STP Narayan Nagar, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan) | 6.95 | 205 | 254 | 7.29 | 26.0 | 32 | 210 | |
| 68 | 28 MLD STP, Indra Nagar, Haldwani Distt- Nainital. (Operated by: Uttarakhand Peyjal Nigam) | 6.62 | 360 | 436 | 7.68 | 28.0 | 36 | 350 | |
| 69 | 10 MLD STP Rusi Pond, District-Nainital. | New Sewage Treatment Plant (STP) of 17.5 MLD capacity is under construction. | | | | | | | |
| Sewage Treatment final effluent standards (As Notified by MoEF&CC). | | | | | 6.5-9.0 | 30 | <100 | <1000 | |

Note: All values are in mg/l except pH, Fecal coliform (MPN Per 100 ml).

Pramod Bhandari
Pramod Bhandari 05/12/2023
(Jr. Lab Assistant)

Pradeep Chauhan
05/12/2023
(Pradeep Chauhan)
Lab Assistant

(Amit Pokhriyal)
Environment Engineer



मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"
46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून
E-mail : msukpcb@yahoo.com, दूरभाष: 0135-2607092

पत्रांक-यूकेपीसीबी/एचओ/सा0-07(Vol-III)/2023/

दिनांक :-

सेवा में,

समस्त क्षेत्रीय अधिकारी,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड।

ROD/UKPCB 4249
Dairy No.
File No.
Date 27/12/23

विषय :- सतही जल नमूनों की विश्लेषण आख्या के सम्बन्ध में।

उपरोक्त विषयक के क्रम में अवगत कराना है कि उत्तराखण्ड राज्य में NWQMP एवं SWQMP जल गुणवत्ता कार्यक्रम के अंतर्गत गंगा एवं उसकी सहायक नदियों तथा चिन्हित झीलों एवं आर्द्रभूमि से माह नवंबर, 2023 में सतही जल नमूने एकत्रित किये गये जिसका विश्लेषण बोर्ड की प्रयोगशाला में किया गया। विश्लेषण के उपरान्त आंकड़ों के अनुसार समस्त अनुश्रवण स्थलों के जल नमूनों की विश्लेषण आख्या आपको संलग्नक के रूप में प्रेषित की जा रही है।

अतः उपरोक्त के क्रम में आपसे अपेक्षित है की आपके अधिकारिता क्षेत्र में संलग्न आख्या के अनुसार जिन अनुश्रवण स्थलों के जल नमूनों की आख्या CPCB द्वारा निर्धारित Designated Best Use (DBU) Water Quality Criteria /Standards के अनुसार 'C' 'D' व 'E' श्रेणियों में पायी गयी है उनके विषय में स्थिति स्पष्ट कर एवं कृत कार्यवाही से बोर्ड मुख्यालय को शीघ्र अवगत कराने का कष्ट करें।

संलग्नक :- यथोपरि।

Signed by S K Pattnaik

Date: 23-12-2023 12:54:48

भवदीय

(एस0के0 पटनायक)

सदस्य सचिव

दिनांक :-

पत्रांक-यूकेपीसीबी/एचओ/सा0-07(Vol-III)/2023/

प्रतिलिपि :-

1. समस्त जिलाधिकारी, उत्तराखण्ड, को इस आशय के साथ प्रेषित की अपने क्षेत्रान्तर्गत सम्बन्धित को जल गुणवत्ता सुधार हेतु निर्देशित करने का कष्ट करें।
2. श्रीमती निहारिका डिमरी, आई0टी0 अधिकारी (EIACP) उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, को विभाग की वेबसाइट पर डाटा अपलोड किये जाने हेतु।

सदस्य सचिव

Ash
Din
of PCB

30397

File No. PCB-24007/1/2022-PCB-DEPT-PCB (Computer No. 8720)

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49986/2023

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UTTARAKHAND POLLUTION CONTROL BOARD
Gauradevi Parvavaran Bhawan
46-B, SIDCUL, IT Park, Sahasradhara Road, DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरादेवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्त्रधारा रोड, देहरादून (उत्तराखण्ड)

Surface Water Quality Characteristics of Rivers and Lakes November 2023

| District- Chamoli | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
|-------------------------|---|------------|-----------|---------|-------------|------|-----|-----|------|----------|----------|---------|-----------|------------|-----|-----|------|------|------|-----------|-----------|----------|-----------|----------|--------|-----------|------|---|
| S.No. | Name of the Monitoring Point | Colour | Odour | Weather | Temperature | pH | TDS | EC | DO | Chloride | Hardness | Calcium | Magnesium | Alkalinity | BOD | COD | TC | FC | FS | Nitrate-N | Nitrite-N | Sulphate | Phosphate | Fluoride | Sodium | Potassium | SAR | Designated Best use (DBU) Water Quality Class |
| 1 | River Alaknanda B/C River Dhaulti Ganga at Vishnuprayag | Colourless | Odourless | Clear | 10°C | 7.44 | 20 | 32 | 11.6 | 3.0 | 24 | 20 | 04 | 28 | 1.0 | 4.0 | <1.8 | <1.8 | <1.8 | 0.03 | 0.01 | 13.34 | 0.07 | 0.14 | 1.8 | 1.3 | 0.16 | A |
| 2 | River Dhaulti Ganga B/C River Alaknanda at Vishnuprayag | Colourless | Odourless | Clear | 11°C | 7.70 | 69 | 105 | 11.0 | 4.0 | 89 | 61 | 28 | 63 | 1.0 | 4.0 | <1.8 | <1.8 | <1.8 | 0.07 | 0.03 | 15.33 | 0.06 | 0.15 | 2.5 | 2.0 | 0.11 | A |
| 3 | River Alaknanda A/C River Dhaulti Ganga at Vishnuprayag | Colourless | Odourless | Clear | 10°C | 7.56 | 53 | 81 | 11.4 | 3.0 | 77 | 59 | 18 | 57 | 1.0 | 4.0 | <1.8 | <1.8 | <1.8 | 0.06 | 0.04 | 15.42 | 0.11 | 0.18 | 2.0 | 1.7 | 0.10 | A |
| 4 | River Alaknanda B/C River Nandakini at Nandprayag | Colourless | Odourless | Clear | 14°C | 7.77 | 67 | 102 | 11.0 | 3.0 | 71 | 51 | 20 | 62 | 1.0 | 4.0 | <1.8 | <1.8 | <1.8 | 0.06 | 0.04 | 14.32 | 0.09 | 0.15 | 2.1 | 2.3 | 0.11 | A |
| 5 | River Nandakini B/C River Alaknanda at Nandprayag | Colourless | Odourless | Clear | 15°C | 8.05 | 45 | 69 | 10.6 | 4.0 | 53 | 39 | 14 | 50 | 1.0 | 4.0 | 21 | 17 | <1.8 | 0.09 | 0.05 | 13.42 | 0.09 | 0.16 | 2.4 | 2.7 | 0.14 | A |
| 6 | River Alaknanda A/C River Nandakini at Nandprayag | Colourless | Odourless | Clear | 13°C | 7.92 | 56 | 86 | 10.8 | 3.0 | 64 | 46 | 18 | 58 | 1.0 | 4.0 | 4.0 | <1.8 | <1.8 | 0.06 | 0.03 | 13.82 | 0.10 | 0.13 | 2.0 | 1.8 | 0.11 | A |
| 7 | River Alaknanda B/C River Pindar at Karanprayag | Colourless | Odourless | Clear | 11°C | 7.85 | 60 | 92 | 10.8 | 4.0 | 76 | 60 | 16 | 56 | 1.0 | 4.0 | <1.8 | <1.8 | <1.8 | 0.08 | 0.03 | 13.15 | 0.13 | 0.10 | 1.8 | 1.5 | 0.09 | A |
| 8 | River Pindar B/C River Alaknanda at Karanprayag | Turbid | Odourless | Clear | 12°C | 8.12 | 69 | 106 | 9.8 | 5.0 | 95 | 73 | 22 | 91 | 1.0 | 4.0 | 32 | 26 | <1.8 | 0.05 | 0.02 | 14.23 | 0.11 | 0.15 | 2.4 | 2.2 | 0.11 | A |
| 9 | River Alaknanda A/C River Pindar at Karanprayag | Turbid | Odourless | Clear | 12°C | 8.02 | 67 | 103 | 10.6 | 4.0 | 88 | 70 | 18 | 77 | 1.0 | 4.0 | 4.5 | 2.0 | <1.8 | 0.03 | 0.02 | 14.72 | 0.09 | 0.15 | 2.2 | 2.0 | 0.10 | A |
| District- Rudraprayag | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| S.No. | Name of the Monitoring Point | Colour | Odour | Weather | Temperature | pH | TDS | EC | DO | Chloride | Hardness | Calcium | Magnesium | Alkalinity | BOD | COD | TC | FC | FS | Nitrate-N | Nitrite-N | Sulphate | Phosphate | Fluoride | Sodium | Potassium | SAR | Designated Best use (DBU) Water Quality Class |
| 10 | River Mandakini B/C River Alaknanda at Rudraprayag | Colourless | Odourless | Clear | 14°C | 7.69 | 44 | 68 | 10.8 | 3.0 | 56 | 48 | 08 | 51 | 1.0 | 4.0 | <1.8 | <1.8 | <1.8 | 0.07 | 0.02 | 23.4 | 0.09 | 0.13 | 3.0 | 2.7 | 0.17 | A |
| 11 | River Alaknanda B/C River Mandakini at Rudraprayag | Turbid | Odourless | Clear | 15°C | 8.15 | 76 | 115 | 10.6 | 4.0 | 91 | 75 | 16 | 80 | 1.0 | 4.0 | <1.8 | <1.8 | <1.8 | 0.09 | 0.03 | 23.42 | 0.11 | 0.11 | 2.4 | 2.1 | 0.11 | A |
| 12 | River Alaknanda A/C River Mandakini at Rudraprayag | Turbid | Odourless | Clear | 14°C | 7.96 | 68 | 104 | 10.8 | 3.0 | 83 | 70 | 13 | 72 | 1.0 | 4.0 | <1.8 | <1.8 | <1.8 | 0.06 | 0.03 | 26.01 | 0.12 | 0.12 | 2.6 | 2.3 | 0.12 | A |
| 13 | River Mandakini D/S at Augustmuni, Rudraprayag | Colourless | Odourless | Clear | 13°C | 7.58 | 38 | 58 | 11.2 | 2.0 | 52 | 42 | 10 | 48 | 1.0 | 4.0 | <1.8 | <1.8 | <1.8 | 0.07 | 0.03 | 23.82 | 0.11 | 0.11 | 2.8 | 2.4 | 0.17 | A |
| District- Uttarkashi | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| S.No. | Name of the Monitoring Point | Colour | Odour | Weather | Temperature | pH | TDS | EC | DO | Chloride | Hardness | Calcium | Magnesium | Alkalinity | BOD | COD | TC | FC | FS | Nitrate-N | Nitrite-N | Sulphate | Phosphate | Fluoride | Sodium | Potassium | SAR | Designated Best use (DBU) Water Quality Class |
| 14 | River Bhagirathi D/S at Uttarkashi | Colourless | Odourless | Clear | 18°C | 7.29 | 52 | 80 | 10.4 | 4.0 | 59 | 46 | 13 | 49 | 1.0 | 4.0 | 32 | 26 | <1.8 | 0.04 | 0.03 | 19.24 | 0.13 | 0.15 | 3.6 | 3.0 | 0.20 | A |
| 15 | River Yamuna at Barkot | Colourless | Odourless | Clear | 15°C | 7.95 | 65 | 99 | 10.4 | 3.0 | 56 | 49 | 07 | 50 | 1.0 | 4.0 | <1.8 | <1.8 | <1.8 | 0.08 | 0.05 | 20.11 | 0.11 | 0.19 | 2.4 | 2.1 | 0.14 | A |
| District- Tehri Garhwal | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| S.No. | Name of the Monitoring Point | Colour | Odour | Weather | Temperature | pH | TDS | EC | DO | Chloride | Hardness | Calcium | Magnesium | Alkalinity | BOD | COD | TC | FC | FS | Nitrate-N | Nitrite-N | Sulphate | Phosphate | Fluoride | Sodium | Potassium | SAR | Designated Best use (DBU) Water Quality Class |
| 16 | River Alaknanda B/C River Bhagirathi at Devprayag | Turbid | Odourless | Clear | 16°C | 7.84 | 79 | 120 | 10.6 | 4.0 | 92 | 76 | 16 | 80 | 1.0 | 4.0 | <1.8 | <1.8 | <1.8 | 0.07 | 0.03 | 16.43 | 0.11 | 0.14 | 3.0 | 2.7 | 0.14 | A |

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File No. PCB-24007/1/2022-PCB-DEPT-PCB (Computer No. 8720)

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| S.No. | Name of the Monitoring Point | Colour | Odour | Weather | Temperature | pH | TDS | EC | DO | Chloride | Hardness | Calcium | Magnesium | Alkalinity | BOD | COD | TC | FC | FS | Nitrate-N | Nitrite-N | Sulphate | Phosphate | Fluoride | Sodium | Potassium | SAR | Designated Best use (DBU) Water Quality Class | |
|--------------------|--|------------|--------------|---------|-------------|------|-----|-----|------|----------|----------|---------|-----------|------------|------|-------|--------------------|--------------------|------|-----------|-----------|----------|-----------|----------|--------|-----------|------|---|--|
| 17 | River Bhagirathi B/C River Alaknanda at Devprayag | Clear | Odourless | Clear | 15°C | 7.75 | 40 | 62 | 10.2 | 3.0 | 47 | 38 | 09 | 44 | 1.0 | 4.0 | <1.8 | <1.8 | <1.8 | 0.08 | 0.02 | 14.63 | 0.08 | 0.13 | 3.4 | 3.1 | 0.22 | A | |
| 18 | River Alaknanda A/C River Bhagirathi (River Ganga D/S) at Devprayag | Turbid | Odourless | Clear | 15°C | 7.80 | 60 | 92 | 10.4 | 4.0 | 67 | 54 | 13 | 64 | 1.0 | 4.0 | <1.8 | <1.8 | <1.8 | 0.06 | 0.03 | 13.74 | 0.09 | 0.11 | 3.2 | 2.9 | 0.17 | A | |
| 19 | Tehri lake at Koti colony, Tehri | Colourless | Odourless | Clear | 21°C | 8.05 | 45 | 69 | 9.8 | 3.0 | 53 | 43 | 10 | 40 | 1.0 | 4.0 | 47 | 40 | <1.8 | 0.07 | 0.03 | 25.85 | 0.16 | 0.22 | 2.8 | 2.5 | 0.17 | A | |
| District- Dehradun | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| S.No. | Name of the Monitoring Point | Colour | Odour | Weather | Temperature | pH | TDS | EC | DO | Chloride | Hardness | Calcium | Magnesium | Alkalinity | BOD | COD | TC | FC | FS | Nitrate-N | Nitrite-N | Sulphate | Phosphate | Fluoride | Sodium | Potassium | SAR | Designated Best use (DBU) Water Quality Class | |
| 20 | River Ganga D/S at Bairaj, Rishikesh | Colourless | Odourless | Clear | 16°C | 7.98 | 69 | 105 | 10.2 | 4.0 | 73 | 58 | 15 | 69 | 1.0 | 4.0 | 26 | 22 | <1.8 | 0.08 | 0.05 | 55.32 | 0.19 | 0.30 | 3.2 | 3.0 | 0.16 | A | |
| 21 | River Ganga near Visthapit Colony, Rishikesh | Colourless | Odourless | Clear | 17°C | 7.79 | 81 | 123 | 9.8 | 6.0 | 83 | 65 | 18 | 86 | 1.0 | 4.0 | 48 | 40 | <1.8 | 0.09 | 0.04 | 60.23 | 0.22 | 0.28 | 3.5 | 3.2 | 0.17 | A | |
| 22 | River Ganga A/C River Song (River Ganga D/S) at Raiwala | Colourless | Odourless | Clear | 16°C | 7.85 | 123 | 185 | 8.8 | 7.0 | 113 | 98 | 15 | 102 | 1.3 | 5.0 | 79 | 49 | 4.5 | 0.07 | 0.03 | 49.63 | 0.18 | 0.20 | 6.0 | 4.5 | 0.24 | B | |
| 23 | River Ganga A/C River Song (River Ganga D/S) Near Birla guest house, Dehradun | Colourless | Odourless | Clear | 15°C | 7.82 | 114 | 172 | 9.0 | 6.0 | 103 | 86 | 17 | 99 | 1.2 | 5.0 | 94 | 70 | <1.8 | 0.09 | 0.05 | 68.40 | 0.23 | 0.21 | 6.2 | 4.8 | 0.27 | B | |
| 24 | River Surwa D/S at Mathurawala, Dehradun | Turbid | Not Specific | Clear | 16°C | 7.19 | 355 | 535 | 2.4 | 36.0 | 326 | 267 | 59 | 305 | 28.0 | 90.0 | 28×10 ² | 17×10 ² | 920 | 0.22 | 0.06 | 125.42 | 0.15 | 0.20 | 36.2 | 7.8 | 0.87 | E | |
| 25 | River Surwa U/S at Barafutta, Doiwala, Dehradun | Turbid | Not Specific | Clear | 17°C | 7.36 | 293 | 441 | 5.6 | 20.0 | 271 | 231 | 40 | 251 | 2.8 | 8.0 | 350 | 220 | 116 | 0.20 | 0.08 | 125.41 | 0.20 | 0.23 | 37.4 | 8.9 | 0.99 | B | |
| 26 | River Song D/S before confluence in to River Ganga Near Nepali Farm, Rishikesh | Colourless | Odourless | Clear | 15°C | 7.72 | 140 | 212 | 8.0 | 7.0 | 120 | 102 | 18 | 111 | 1.4 | 5.0 | 140 | 70 | 4.5 | 0.08 | 0.07 | 52.63 | 0.18 | 0.25 | 15.9 | 3.7 | 0.63 | B | |
| 27 | River Yamuna D/S at Vikash Nagar, Dehradun | Colourless | Odourless | Clear | 21°C | 7.83 | 90 | 136 | 9.6 | 6.0 | 99 | 84 | 15 | 89 | 1.1 | 4.0 | 94 | 70 | 6.1 | 0.11 | 0.06 | 40.42 | 0.16 | 0.20 | 4.7 | 3.5 | 0.20 | B | |
| 28 | Yamuna Canal at Dakpathar, Dehradun | Colourless | Odourless | Clear | 20°C | 8.10 | 58 | 88 | 9.8 | 5.0 | 71 | 61 | 10 | 65 | 1.0 | 4.0 | 70 | 49 | 4.5 | 0.07 | 0.04 | 35.49 | 0.10 | 0.18 | 4.3 | 3.1 | 0.22 | B | |
| 29 | River Yamuna at Dakpathar, Dehradun | Colourless | Odourless | Clear | 20°C | 8.08 | 62 | 94 | 10.0 | 6.0 | 77 | 65 | 12 | 70 | 1.0 | 4.0 | 94 | 63 | 6.8 | 0.08 | 0.04 | 28.41 | 0.15 | 0.24 | 4.6 | 3.3 | 0.23 | B | |
| 30 | River Yamuna at Lakhwar, Dehradun | Colourless | Odourless | Clear | 20°C | 8.11 | 80 | 122 | 10.4 | 5.0 | 85 | 73 | 12 | 82 | 1.0 | 4.0 | <1.8 | <1.8 | <1.8 | 0.08 | 0.03 | 25.40 | 0.14 | 0.20 | 3.0 | 2.6 | 0.14 | A | |
| 31 | River Yamuna at Kalsi, Dehradun | Colourless | Odourless | Clear | 20°C | 8.26 | 77 | 118 | 10.2 | 7.0 | 98 | 84 | 14 | 89 | 1.0 | 4.0 | 48 | 41 | 4.5 | 0.09 | 0.03 | 39.43 | 0.22 | 0.21 | 3.5 | 3.0 | 0.15 | A | |
| 32 | River Tons Before joining to River Yamuna at Dakpathar, Dehradun | Colourless | Odourless | Clear | 20°C | 8.36 | 75 | 114 | 10.0 | 5.0 | 88 | 72 | 16 | 70 | 1.0 | 4.0 | 47 | 34 | <1.8 | 0.09 | 0.03 | 48.63 | 0.18 | 0.20 | 4.0 | 2.9 | 0.18 | A | |
| 33 | River Tons at Selaqui, Dehradun | Colourless | Odourless | Clear | 20°C | 7.93 | 206 | 311 | 6.6 | 12.0 | 297 | 274 | 23 | 250 | 2.7 | 11.0 | 350 | 170 | 70 | 0.06 | 0.01 | 116.08 | 0.18 | 0.23 | 8.8 | 3.2 | 0.22 | B | |
| 34 | River Rispana U/S at Shikhar Fall, Dehradun | Colourless | Odourless | Clear | 11°C | 7.72 | 181 | 274 | 8.2 | 8.0 | 192 | 154 | 38 | 178 | 1.1 | 4.0 | 94 | 70 | 4.0 | 0.18 | 0.03 | 150.42 | 0.15 | 0.23 | 11.1 | 2.9 | 0.35 | B | |
| 35 | River Rispana D/S Near IT Park, Dehradun | Colourless | Odourless | Clear | 13°C | 7.11 | 222 | 334 | 6.8 | 12.0 | 252 | 205 | 47 | 197 | 1.5 | 5.0 | 350 | 280 | 7.8 | 0.18 | 0.03 | 105.13 | 0.19 | 0.29 | 14.3 | 2.4 | 0.39 | B | |
| 36 | River Rispana B/C to River Bindal at Mothorowala | Turbid | Not Specific | Clear | 15°C | 7.31 | 390 | 436 | 1.6 | 37.0 | 305 | 235 | 70 | 272 | 32.0 | 120.0 | 22×10 ² | 14×10 ² | 540 | 0.25 | 0.04 | 102.72 | 0.19 | 0.31 | 30.4 | 9.0 | 0.76 | E | |
| 37 | River Bindal U/S at Bindal Bridge, Dehradun | Turbid | Not Specific | Clear | 14°C | 6.96 | 293 | 441 | 0.8 | 47.0 | 311 | 251 | 60 | 299 | 54.0 | 170.0 | 35×10 ² | 17×10 ² | 920 | 0.23 | 0.10 | 134.79 | 0.17 | 0.25 | 47.3 | 16.9 | 1.16 | E | |
| 38 | River Bindal D/S Near Kargi Chowk, Dehradun | Turbid | Not Specific | Clear | 15°C | 6.81 | 310 | 467 | 1.2 | 36.0 | 365 | 293 | 72 | 322 | 50.0 | 160.0 | 14×10 ² | 11×10 ² | 540 | 0.38 | 0.15 | 143.25 | 0.13 | 0.29 | 45.9 | 19.7 | 1.04 | E | |
| 39 | River Bindal B/C to River Rispana at Mothorowala, Dehradun | Turbid | Not Specific | Clear | 15°C | 7.06 | 318 | 479 | 1.6 | 34.0 | 352 | 289 | 63 | 298 | 30.0 | 110.0 | 22×10 ² | 17×10 ² | 540 | 0.47 | 0.15 | 109.63 | 0.17 | 0.30 | 21.5 | 7.5 | 0.50 | E | |
| 40 | Asan Conservation Reserve, Dehradun | Colourless | Odourless | Clear | 20°C | 7.97 | 75 | 113 | 9.2 | 5.0 | 63 | 51 | 12 | 55 | 1.0 | 4.0 | 4.0 | <1.8 | <1.8 | 0.23 | 0.03 | 35.96 | 0.08 | 0.17 | 3.2 | 3.0 | 0.17 | A | |

30399

File No. PCB-24007/1/2022-PCB-DEPT-PCB (Computer No. 8720)

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9986/2023

District- Haridwar

49986/2023

| S.No. | Name of the Monitoring Point | Colour | Odour | Weather | Temperature | pH | TDS | EC | DO | Chloride | Hardness | Calcium | Magnesium | Alkalinity | BOD | COD | TC | FC | FS | Nitrate-N | Nitrite-N | Sulphate | Phosphate | Fluoride | Sodium | Potassium | SAR | Designated Best use (DBU) Water Quality Class | |
|-------|--|--|-----------|---------|-------------|------|-----|-----|-----|----------|----------|---------|-----------|------------|-----|------|-----|----|----|-----------|-----------|----------|-----------|----------|--------|-----------|------|---|--|
| 41 | River Ganga canal D/S at Har ki Pauri, Rishikul Bridge, Haridwar | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 42 | River Ganga at Har Ki Pauri, Haridwar | Canal was closed due to cleaning purpose before Diwali Festival. | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 43 | River Ganga near Bishanpur Kundi, Haridwar | Turbid | Odourless | Clear | 23.6°C | 7.67 | 178 | 279 | 7.8 | 8.0 | 92 | 58 | 34 | 108 | 1.6 | 9.0 | 110 | 79 | 12 | 0.32 | 0.13 | 30.89 | 0.48 | 0.66 | 8.6 | 5.9 | 0.39 | B | |
| 44 | River Ganga Canal at Lal Ta Rao Bridge, Haridwar | Canal was closed due to cleaning purpose before Diwali Festival. | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 45 | River Ganga Canal at Damkothi, Haridwar | Canal was closed due to cleaning purpose before Diwali Festival. | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 46 | River Ganga U/S at Bindughat Dadhiyaban, Haridwar | Turbid | Odourless | Clear | 23.1°C | 7.46 | 177 | 278 | 8.1 | 7.0 | 84 | 59 | 25 | 94 | 1.4 | 8.0 | 140 | 79 | 17 | 0.47 | 0.26 | 30.64 | 0.47 | 0.55 | 10.0 | 6.2 | 0.47 | B | |
| 47 | River Ganga D/S at Balkumari Mandir, Ajeempur, Haridwar | Turbid | Odourless | Clear | 24.7°C | 7.51 | 179 | 281 | 7.9 | 9.0 | 88 | 51 | 37 | 97 | 1.6 | 10.0 | 140 | 79 | 14 | 0.39 | 0.14 | 32.56 | 0.59 | 0.49 | 9.1 | 6.1 | 0.42 | B | |
| 48 | Upper Ganga Canal D/S at Roorkee | Canal was closed due to cleaning purpose before Diwali Festival. | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 49 | River Ganga D/S at Laksar before entering U.P. | Turbid | Odourless | Clear | 25.8°C | 7.92 | 207 | 324 | 5.4 | 10.0 | 221 | 161 | 60 | 241 | 1.6 | 8.0 | 120 | 94 | 11 | 0.66 | 0.26 | 38.47 | 0.52 | 0.68 | 20.0 | 14.0 | 0.58 | B | |
| 50 | River Ganga D/S at Sultanpur, Haridwar | Turbid | Odourless | Clear | 24.1°C | 7.95 | 180 | 276 | 7.9 | 8.0 | 96 | 53 | 43 | 112 | 1.6 | 9.0 | 110 | 70 | 14 | 0.41 | 0.12 | 29.78 | 0.55 | 0.39 | 8.2 | 5.4 | 0.36 | B | |

District- Pauri Garhwal

| S.No. | Name of the Monitoring Point | Colour | Odour | Weather | Temperature | pH | TDS | EC | DO | Chloride | Hardness | Calcium | Magnesium | Alkalinity | BOD | COD | TC | FC | FS | Nitrate-N | Nitrite-N | Sulphate | Phosphate | Fluoride | Sodium | Potassium | SAR | Designated Best use (DBU) Water Quality Class |
|-------|--|------------|-----------|---------|-------------|------|-----|-----|------|----------|----------|---------|-----------|------------|-----|-----|----|----|------|-----------|-----------|----------|-----------|----------|--------|-----------|------|---|
| 51 | River Ganga U/S at Lakshmanjhal, Rishikesh | Colourless | Odourless | Clear | 16°C | 7.74 | 66 | 100 | 10.4 | 3.0 | 71 | 56 | 15 | 65 | 1.0 | 4.0 | 26 | 21 | <1.8 | 0.07 | 0.03 | 37.89 | 0.18 | 0.22 | 3.6 | 3.2 | 0.19 | A |
| 52 | River Ganga at Swargashram, Rishikesh | Colourless | Odourless | Clear | 17°C | 7.90 | 75 | 115 | 10.0 | 4.0 | 78 | 60 | 18 | 73 | 1.0 | 4.0 | 40 | 34 | <1.8 | 0.08 | 0.02 | 48.96 | 0.15 | 0.20 | 3.9 | 3.6 | 0.19 | A |
| 53 | River Nayar U/S at Satpuli | Colourless | Odourless | Clear | 15°C | 7.29 | 39 | 60 | 10.4 | 3.0 | 43 | 36 | 07 | 48 | 1.0 | 4.0 | 43 | 23 | 2.0 | 0.08 | 0.03 | 22.40 | 0.17 | 0.17 | 3.4 | 2.8 | 0.22 | A |
| 54 | River Nayar D/S at Satpuli | Colourless | Odourless | Clear | 16°C | 7.36 | 43 | 65 | 10.2 | 4.0 | 48 | 40 | 08 | 50 | 1.0 | 4.0 | 48 | 40 | 4.5 | 0.03 | 0.01 | 20.78 | 0.19 | 0.13 | 3.6 | 2.6 | 0.23 | A |

District- Nainital

| S.No. | Name of the Monitoring Point | Colour | Odour | Weather | Temperature | pH | TDS | EC | DO | Chloride | Hardness | Calcium | Magnesium | Alkalinity | BOD | COD | TC | FC | FS | Nitrate-N | Nitrite-N | Sulphate | Phosphate | Fluoride | Sodium | Potassium | SAR | Designated Best use (DBU) Water Quality Class |
|-------|--|------------|-----------|---------|-------------|------|-----|-----|-----|----------|----------|---------|-----------|------------|-----|-----|-----|-----|-----|-----------|-----------|----------|-----------|----------|--------|-----------|------|---|
| 55 | Nainital Lake Water Intake, Nainital | Colourless | Odourless | Clear | 13°C | 7.71 | 285 | 430 | 8.6 | 15.0 | 258 | 138 | 120 | 206 | 1.6 | 5.0 | 94 | 70 | 2.0 | 0.11 | 0.02 | 45.72 | 0.15 | 0.20 | 9.7 | 3.6 | 0.26 | B |
| 56 | Bheemtal Lake Water Intake, Nainital | Colourless | Odourless | Clear | 15°C | 7.29 | 140 | 210 | 8.4 | 17.0 | 198 | 104 | 94 | 168 | 2.0 | 6.0 | 110 | 79 | 4.5 | 0.09 | 0.03 | 30.41 | 0.16 | 0.18 | 6.9 | 3.3 | 0.21 | B |
| 57 | Gola River at Haldwani, Nainital | Colourless | Odourless | Clear | 17°C | 7.83 | 163 | 250 | 8.2 | 21.0 | 230 | 126 | 104 | 176 | 2.2 | 6.0 | 170 | 110 | 7.8 | 0.10 | 0.02 | 28.46 | 0.13 | 0.23 | 4.3 | 3.1 | 0.12 | B |
| 58 | Sattal lake, Nainital | Colourless | Odourless | Clear | 12°C | 7.36 | 97 | 150 | 9.0 | 15.0 | 182 | 98 | 84 | 148 | 1.2 | 4.0 | 140 | 94 | 8.0 | 0.07 | 0.03 | 36.76 | 0.18 | 0.19 | 3.1 | 1.6 | 0.10 | B |
| 59 | Naukicheyal lake, Nainital | Colourless | Odourless | Clear | 14°C | 7.51 | 127 | 190 | 8.4 | 15.0 | 190 | 104 | 86 | 168 | 1.4 | 4.0 | 110 | 70 | 4.0 | 0.10 | 0.03 | 48.93 | 0.17 | 0.20 | 2.9 | 2.2 | 0.09 | B |
| 60 | River Shipra D/S near Neeam Karoli Dam, Bhawal, Nainital | Colourless | Odourless | Clear | 14°C | 8.13 | 143 | 190 | 8.6 | 15.0 | 210 | 112 | 98 | 166 | 1.2 | 5.0 | 94 | 63 | 1.8 | 0.11 | 0.05 | 25.38 | 0.13 | 0.22 | 4.5 | 1.8 | 0.13 | B |

District- Udham Singh Nagar

| S.No. | Name of the Monitoring Point | Colour | Odour | Weather | Temperature | pH | TDS | EC | DO | Chloride | Hardness | Calcium | Magnesium | Alkalinity | BOD | COD | TC | FC | FS | Nitrate-N | Nitrite-N | Sulphate | Phosphate | Fluoride | Sodium | Potassium | SAR | Designated Best use (DBU) Water Quality Class |
|-------|--|------------|-----------|---------|-------------|------|-----|-----|-----|----------|----------|---------|-----------|------------|-----|------|-----|-----|----|-----------|-----------|----------|-----------|----------|--------|-----------|------|---|
| 61 | Kosi River at Kashipur Bajpur Road Bridge, Kashipur | Colourless | Odourless | Clear | 25°C | 7.70 | 250 | 369 | 7.2 | 15.0 | 233 | 180 | 53 | 260 | 2.6 | 16.0 | 170 | 140 | 20 | 0.21 | 0.25 | 75.2 | 0.39 | 0.25 | 6.8 | 4.5 | 0.19 | B |
| 62 | Dhella River U/S at Kashipur Moradabad Road Bridge, US Nagar | Colourless | Odourless | Clear | 25°C | 7.70 | 178 | 275 | 6.0 | 20.0 | 190 | 135 | 55 | 235 | 3.0 | 24.0 | 350 | 240 | 94 | 0.17 | 0.23 | 45.2 | 0.29 | 0.29 | 10.2 | 4.8 | 0.32 | B |

30400

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File No. PCB-24007/1/2022-PCB-DEPT-PCB (Computer No. 8720)

49986/2023

| S.No. | Name of the Monitoring Point | Colour | Odour | Weather | Temperature | pH | TDS | EC | DO | Chloride | Hardness | Calcium | Magnesium | Alkalinity | BOD | COD | TC | FC | FS | Nitrate-N | Nitrite-N | Sulphate | Phosphate | Fluoride | Sodium | Potassium | SAR | Designated Best use (DBU) Water Quality Class | |
|---------------------|--|------------|-----------|---------|-------------|------|-----|-----|-----|----------|----------|---------|-----------|------------|------|-------|--------------------|--------------------|-----|-----------|-----------|----------|-----------|----------|--------|-----------|------|---|--|
| 1/ | 49986/2023 | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 63 | Dhella River D/S at Thakurdwara, Aiganj Road, US Nagar | Colourless | Odourless | Clear | 25°C | 7.10 | 343 | 492 | 2.8 | 45.0 | 250 | 186 | 64 | 300 | 22.0 | 160.0 | 1600 | 920 | 140 | 0.38 | 0.58 | 112.1 | 0.68 | 0.32 | 56.2 | 9.2 | 1.54 | E | |
| 64 | River Bhella U/S Kashipur, (U/S Ramnagar Road), US Nagar | Colourless | Odourless | Clear | 24°C | 7.70 | 107 | 181 | 6.2 | 18.0 | 98 | 72 | 26 | 110 | 2.6 | 16.0 | 220 | 170 | 49 | 0.15 | 0.22 | 29.2 | 0.22 | 0.25 | 9.4 | 1.8 | 0.41 | B | |
| 65 | Bhella River at Lohia Bridge D/S Kashipur (D/S Lohiya Bridge), US Nagar | Colourless | Odourless | Clear | 24°C | 6.80 | 166 | 254 | 3.0 | 30.0 | 165 | 115 | 50 | 250 | 20.0 | 128.0 | 540 | 240 | 94 | 0.42 | 0.59 | 74.4 | 0.62 | 0.44 | 18.4 | 4.8 | 0.62 | E | |
| 66 | Pilakhar River at Bilaspur, Rampur, US Nagar | Colourless | Odourless | Clear | 24°C | 7.20 | 168 | 262 | 6.4 | 17.0 | 190 | 148 | 42 | 255 | 2.4 | 16.0 | 540 | 220 | 79 | 0.11 | 0.16 | 54.2 | 0.32 | 0.28 | 7.4 | 5.5 | 0.23 | C | |
| 67 | Nanduar River U/S Sitarganj Industrial Area, (Nandour U/S Sitarganj), US Nagar | Colourless | Odourless | Clear | 25°C | 7.90 | 131 | 194 | 7.4 | 19.0 | 140 | 86 | 54 | 170 | 2.0 | 8.0 | 540 | 350 | 94 | 0.09 | 0.14 | 36.2 | 0.29 | 0.18 | 4.8 | 2.2 | 0.18 | C | |
| 68 | Nanduar River D/S Sitarganj Industrial Area, (Nandour D/S Sitarganj), US Nagar | Colourless | Odourless | Clear | 26°C | 7.70 | 197 | 305 | 7.1 | 21.0 | 213 | 152 | 61 | 240 | 2.7 | 16.0 | 17×10 ² | 11×10 ² | 350 | 0.16 | 0.35 | 48.5 | 0.54 | 0.25 | 4.4 | 1.8 | 0.13 | C | |
| 69 | Kichha River at Kichha, (River Kichha D/S Nagarbhallia, Kashipur), US Nagar | Colourless | Odourless | Clear | 25°C | 7.60 | 369 | 533 | 6.2 | 30.0 | 250 | 173 | 75 | 295 | 3.2 | 32.0 | 280 | 220 | 70 | 0.24 | 0.34 | 83.6 | 0.35 | 0.26 | 25.2 | 6.3 | 0.69 | D | |
| 70 | Kalyani River at U/S Pantnagar Industrial Area, US Nagar | Colourless | Odourless | Clear | 20°C | 7.80 | 276 | 404 | 5.4 | 13.0 | 235 | 180 | 55 | 280 | 2.7 | 16.0 | 540 | 350 | 110 | 0.11 | 0.10 | 34.2 | 0.29 | 0.24 | 8.1 | 4.2 | 0.23 | C | |
| 71 | Kalyani River at D/S Pantnagar Industrial Area, US Nagar | Turbid | Odourless | Clear | 22°C | 7.20 | 338 | 498 | 2.4 | 45.0 | 285 | 208 | 77 | 325 | 24.0 | 160.0 | 1600 | 540 | 220 | 0.53 | 0.65 | 98.2 | 0.72 | 0.69 | 29.4 | 7.2 | 0.76 | E | |
| 72 | River Kailash Downstream behind Sitarganj Industrial Area, US Nagar | Colourless | Odourless | Clear | 26°C | 7.40 | 178 | 273 | 7.6 | 13.0 | 175 | 124 | 51 | 190 | 2.2 | 12.0 | 350 | 280 | 70 | 0.19 | 0.25 | 31.5 | 0.30 | 0.25 | 6.4 | 1.5 | 0.21 | B | |
| District- Almora | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| S.No. | Name of the Monitoring Point | Colour | Odour | Weather | Temperature | pH | TDS | EC | DO | Chloride | Hardness | Calcium | Magnesium | Alkalinity | BOD | COD | TC | FC | FS | Nitrate-N | Nitrite-N | Sulphate | Phosphate | Fluoride | Sodium | Potassium | SAR | Designated Best use (DBU) Water Quality Class | |
| 73 | River Kosi D/S Almora, Ramkhet Road Bridge | Colourless | Odourless | Clear | 15°C | 7.67 | 160 | 240 | 8.0 | 21.0 | 224 | 118 | 106 | 172 | 1.6 | 6.0 | 120 | 94 | 2.0 | 0.10 | 0.04 | 30.46 | 0.18 | 0.27 | 6.4 | 2.0 | 0.19 | B | |
| District- Bageshwar | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| S.No. | Name of the Monitoring Point | Colour | Odour | Weather | Temperature | pH | TDS | EC | DO | Chloride | Hardness | Calcium | Magnesium | Alkalinity | BOD | COD | TC | FC | FS | Nitrate-N | Nitrite-N | Sulphate | Phosphate | Fluoride | Sodium | Potassium | SAR | Designated Best use (DBU) Water Quality Class | |
| 74 | River Sarya D/S at Bageshwar | Colourless | Odourless | Clear | 16°C | 7.25 | 174 | 260 | 8.2 | 24.0 | 210 | 114 | 96 | 178 | 1.4 | 5.0 | 140 | 79 | 4.5 | 0.11 | 0.04 | 28.93 | 0.20 | 0.30 | 3.5 | 2.4 | 0.10 | B | |

Note: All values are in mg/L except Colour, Odour, Weather, Temperature, pH, EC(µs/cm), SAR and TC, FC, FS (MPN Per 100 ml).

* The River water monitoring Frequency of 05 Locations (Badrinath-01(District-Chamoli), Kedarnath-01(District-Rudrapur), (Gangotri-01, Yamunotri-01& Saranath-01 (District-Uttarkashi) is on yearly basis / Once in a year (Monitoring already done in the month of June 2023).

Pramod Bhandari
 (Pramod Bhandari) 16/12/2023
 Junior Lab Assistant

Pradeep Chauhan
 16/12/2023
 (Pradeep Chauhan)
 Lab Assistant

(Amit Pokhriyal)
 16/12/2023
 (Amit Pokhriyal)
 Environment Engineer

प्रेषक,

जिला पर्यटन विकास अधिकारी,
रुद्रप्रयाग।

सेवा में,

जिलाधिकारी,
रुद्रप्रयाग।

पत्रांक: 1168 / एन0जी0टी0 / 2023-24

दिनांक- 05/02/2024

विषय: मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली द्वारा पी0आई0एल0 सं0-200 of 2014 M.C. Mehta VS Union of India में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

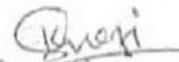
महोदय,

उपरोक्त विषयक, जिलाधिकारी महोदय के कार्यालय पत्र संख्या 921/33-1 (2022-23) दिनांक 13 दिसम्बर 2023 का अवलोकन करने की कृपा करें, जिसके द्वारा मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली द्वारा पी0आई0एल0 (O.A No.-200 of 2014 M.C. Mehta VS Union of India In the matter to Ganga Pollution and its cleaning ets) के मामले में पर्यटन विभाग से सम्बन्धित सूचनायें उपलब्ध कराये जाने के निर्देश दिये गये हैं।

उक्त के क्रम में अवगत कराना है, कि पर्यटन विभाग रुद्रप्रयाग में उत्तराखण्ड पर्यटन एवं यात्रा व्यवसाय पंजीकरण नियमावली के अर्न्तगत विभागीय पोर्टल पर 232 होटल/लॉज तथा 02 धर्मशालाएँ ऑनलाईन पंजीकृत हैं, तथा पंजीकृत आश्रमों की संख्या शून्य है।

अतः सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

भवदीय,



जिला पर्यटन विकास अधिकारी,
रुद्रप्रयाग।

पृ0प0सं0 / समदिनांकित / 2024।

प्रतिलिपि- उप वन संरक्षक/संयोजक, जिला गंगा संरक्षण समिति, रुद्रप्रयाग को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

जिला पर्यटन विकास अधिकारी
रुद्रप्रयाग।

mc
JSAO
19/12

58

प्रेषक, जिला पर्यटन विकास अधिकारी,
रुद्रप्रयाग।

सेवा में, जिलाधिकारी,
रुद्रप्रयाग।

पत्रांक: 979 / एन0जी0टी0 / 2023-24

दिनांक 18 दिसम्बर 2023

विषय: मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली द्वारा पी0आई0एल0 सं0-200 of 2014 M.C. Mehta VS Union of India में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक, जिलाधिकारी महोदय के कार्यालय पत्र संख्या 921/33-1 (2022-23) दिनांक 13 दिसम्बर 2023 का अवलोकन करने की कृपा करें, जिसके द्वारा मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली द्वारा पी0आई0एल0 (O.A No.-200 of 2014 M.C. Mehta VS Union of India In the matter to Ganga Pollution and its cleaning ets) के मामले में पर्यटन विभाग से सम्बन्धित बिन्दु पर सूचनायें उपलब्ध कराये जाने के निर्देश दिये गये हैं।

उक्त के क्रम में महोदय के कार्यालय द्वारा पूर्व प्रेषित पत्र संख्या 860/33-1 (2022-23) दिनांक 07 दिसम्बर 2023 के अनुपालन में इस कार्यालय के पत्र संख्या 955/ / एन0जी0टी0 / 2023-24 दिनांक 12 दिसम्बर के द्वारा सूचना प्रेषित की गयी है, उक्त प्रेषित पत्र के अनुपालन में सूचना पुनः संलग्नक निम्न प्रकार से है-

| क्र0सं0 | सूचना | आख्या |
|---------|---|--|
| 1 | सीवेज 6) उचित सहमति के बिना संचालित होने वाले और अनुपचारित अपशिष्टों का निर्वहन करने वाले होटलों, धर्मशाला और आश्रम का विवरण और उनके खिलाफ की गई कार्यवाही। | जिला पर्यटन कार्यालय द्वारा जनपद अर्न्तगत होटल, धर्मशाला और आश्रम का पंजीकरण उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड के नियमानुसार अनापत्ति के आधार पर ही किया जाता है, उक्त के सम्बन्ध में कार्यवाही उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड के द्वारा ही की जाती है। |

अतः सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

भवदीय,

Ranuj

(राहुल चौबे)

जिला पर्यटन विकास अधिकारी,
रुद्रप्रयाग।

पु0प0सं0 979 / समदिनांकित / 2023।

प्रतिलिपि- उप वन संरक्षक/संयोजक, जिला गंगा संरक्षण समिति, रुद्रप्रयाग को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

Ranuj

जिला पर्यटन विकास अधिकारी
रुद्रप्रयाग।



ANNEXURE-4
30403

Annexure-4
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कार्यालय अधिशासी अभियन्ता
निर्माण खण्ड, लोक निर्माण विभाग, गुप्तकाशी (रुद्रप्रयाग)
Office of The Executive Engineer, Const. Div, P.W.D. Guptkashi
E-Mail: cdpwdguptkashi@gmail.com

पत्रांक:- 1463/04 एम०जी०

दिनांक :- 25/01/2024

सेवा में,

अपर जिलाधिकारी
जनपद- रुद्रप्रयाग।

MC
A.D.M.
29/1

विषय:- मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी०आई०एल० संख्या- 200 of 2014 M.C. Mehta Vs Union of India में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

संदर्भ:- आपके पत्रांक- 1476/33-1/(2023-24) दिनांक 20.01.2024

महोदय,

उपरोक्त विषयक संदर्भित पत्र के क्रम में अवगत कराना है कि मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी०आई०एल० संख्या- 200 of 2014 M.C. Mehta Vs Union of India in the matter to Ganga Pollution and its cleaning etc.) में इस खण्ड से सम्बन्धित बिन्दुओं पर आख्या चाही गई है।

अतः उपरोक्त प्रकरण में मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पारित आदेश के अनुपालन में इस खण्ड से सम्बन्धित बिन्दुवार आख्या निम्नानुसार इस प्रकार सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित की जा रही है :-

क्रम संख्या- 1(e) (1) :- वर्तमान में एस०टी०पी० जिसकी क्षमता 600kl/d है, के कार्य की भौतिक प्रगति 50 प्रतिशत है। साक्ष्यों के फोटोग्राफ्स संलग्न की जा रही है तथा अक्टूबर, 2024 तक एस०टी०पी० का निर्माण कार्य पूर्ण कर लिया जायेगा।

क्रम संख्या- 3 (a)- Kedarnath :- श्री केदारनाथ धाम में गतिमान निर्माण कार्यों के उत्सर्जित मलवे का निस्तारण कार्यों की बैकफिलिंग/भरान में किया जाता है। शेष अतिरिक्त मलवे का भरान कर पहुँच मार्ग निर्माण हेतु प्रयोग में लाया जाता है।

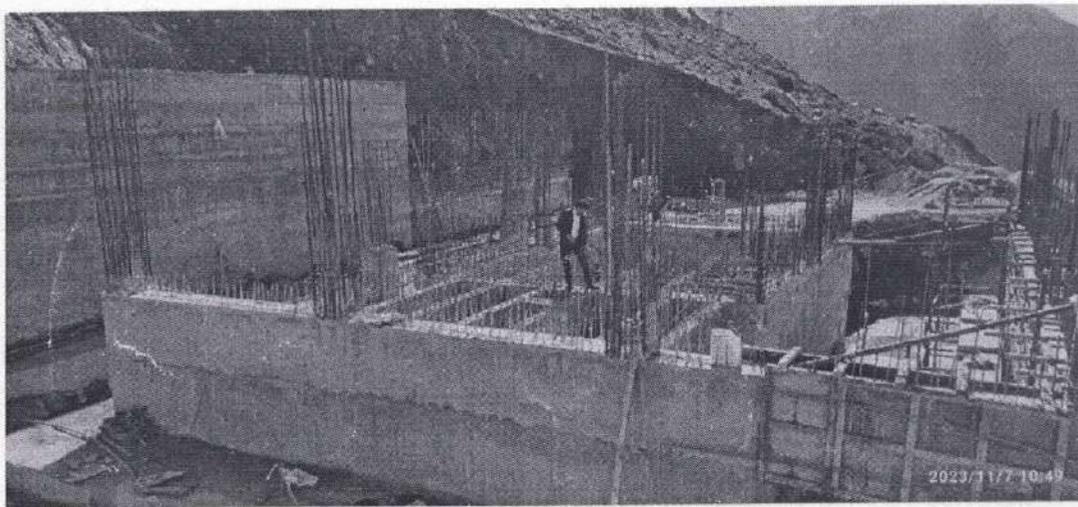
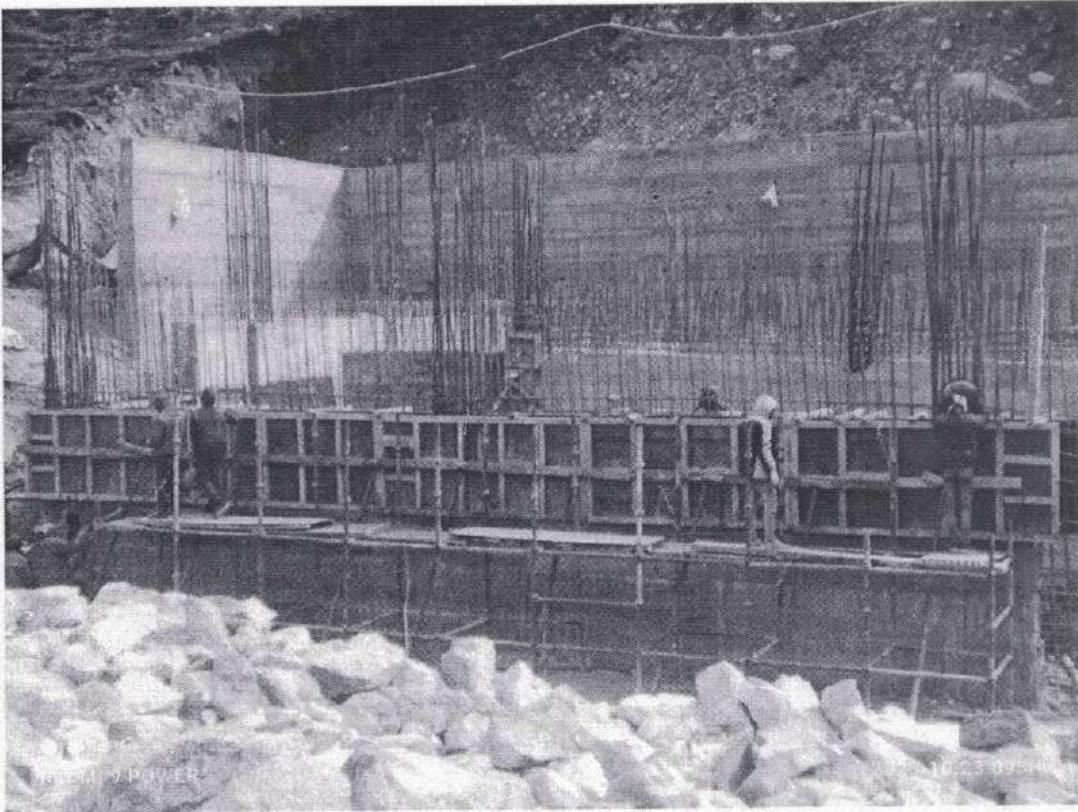
संलग्न :- उपरोक्तानुसार।


25/01/2024
(इ० विनय झिंक्वाण)
अधिशासी अभियन्ता,
निर्माण खण्ड, लो.नि.वि.
गुप्तकाशी (रुद्रप्रयाग)

प्रतिलिपि :- जिलाधिकारी महोदय, रुद्रप्रयाग को सादर सूचनार्थ प्रेषित।

अधिशासी अभियन्ता,
निर्माण खण्ड, लो.नि.वि.
गुप्तकाशी (रुद्रप्रयाग)

कार्य का नाम:- श्री केदारनाथ धाम परिक्षेत्रान्तर्गत एस0टी0पी0 का निर्माण कार्य।



॥ कार्यालय नगर पालिका परिषद, रुद्रप्रयाग ॥

पत्रांक 823 / विविध / ठो0अप0प्रब0 / 2023-24

दिनांक 7 दिसम्बर, 2023

सेवा में,

उप वन संरक्षक, रुद्रप्रयाग महोदय,
वन प्रभाग, रुद्रप्रयाग।

विषय:- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. सं0-200 of 2014 M.C. Mehta Vs Union of India में दिये गए निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कृपया आपके कार्यालय के पत्र सं0 780/33-1/ (2023-24) दि0 02-12-2023 का संदर्भ ग्रहण करने का कष्ट करें।

उक्त के अनुपालन में मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. (O.A No. 200 of 2014 M.C. Mehta Vs Union of India in the matter of Ganga pollution and its Cleaning etc.) में दिये गए निर्देशों के अनुपालन के सम्बन्ध में इस निकाय से संबंधित बिन्दुवार आख्या सादर प्रेषित है:-

| क्र0सं0 | सूचना | आख्या |
|---------|--|--|
| 2 | नगर पालिका ठोस अपशिष्ट निपटान | 1)जिले के प्रत्येक शहर/कस्बे में प्रति दिन ठोस अपशिष्ट का उत्पादन |
| | | नगर पालिका परिषद, रुद्रप्रयाग क्षेत्रान्तर्गत प्रतिदिन 3.2 टन (1.2 टन जैविक तथा 2.0 टन अजैविक) कूड़ा उत्सर्जित होता है। |
| | | 2)जिले के प्रत्येक शहर/कस्बे में प्रतिदिन उपचारित ठोस अपशिष्ट की मात्रा |
| | | उपरोक्त उत्सर्जित 3.2 टन कूड़े को नियमित रूप से नगर क्षेत्रान्तर्गत डोर-टू-डोर अलग-अलग एकत्रित कर पालिका कूड़ा वाहनों के माध्यम से ट्रॉचिंग ग्राउण्ड पर निस्तारित किया जाता है। |
| | | 3)ठोस अपशिष्ट के उपचार में अंतर |
| | 4)विरासती कचरा और विरासती कचरे के उपचार के लिए समयबद्ध योजना | नगर क्षेत्रान्तर्गत विरासत कूड़ा अवस्थित नहीं है। |
| | 5)जिले के प्रत्येक शहर/कस्बे में प्रति दिन ठोस अपशिष्ट का उत्पादन | नगर पालिका परिषद, रुद्रप्रयाग क्षेत्रान्तर्गत प्रतिदिन 3.2 टन (1.2 टन जैविक तथा 2.0 टन अजैविक) कूड़ा उत्सर्जित होता है। |
| | 6)उपचारित कचरे के उपयोग के तरीके के साथ-साथ विरासती कचरे के उपचार से उत्पन्न होने वाले अस्वीकृत कचरे के उपयोग के सम्बन्ध में | नगर पालिका परिषद, रुद्रप्रयाग क्षेत्रान्तर्गत एकत्रित जैविक कूड़े के निस्तारण हेतु ट्रॉचिंग ग्राउण्ड स्थल पर 06 पिट्स निर्मित किये गये हैं, जिसमें खाद तैयार कर विक्रय की कार्यवाही की जा रही है, तथा एकत्रित अजैविक कूड़े |

| | | | |
|---|----------------------------|---|--|
| | | | को कॉम्पैक्टर मशीन के माध्यम से कॉम्पैक्ट कर पैकेट्स/बोरे तैयार कर के 0के0 ट्रेडर्स गुमानीवाला ऋषिकेश को विक्रय हेतु भेजा जा रहा है। |
| | | 7)स्थान के सन्दर्भ में ठोस अपशिष्ट डंपिंग की वर्तमान स्थिति | वर्तमान में पालिका द्वारा रैताली वार्ड नं 07 में 34 नाली राजस्व भूमि पर ठोस अपशिष्ट कूड़े का निस्तारण किया जा रहा है। इसके साथ ही पालिका को वर्तमान में मा0 एन0टी0 के मानकों के अनुरूप जवाड़ी बाईपास बांसी कोटली मोटर मार्ग पर 18 नाली आरक्षित वन भूमि चयनित की गयी है, जिसके ऑनलाईन हस्तान्तरण की कार्यवाही की जा रही है। पालिका स्तर पर ग्राम प्रधान पपड़ासू जनपद रुद्रप्रयाग से भी वार्ता हो चुकी है जिनके द्वारा शीघ्र ही बैठक आहूत कर निर्धारित प्रपत्रों पर बैठक उपस्थिति से सम्बन्धित सूचना तैयार कर प्रेषित किये जाने से अवगत कराया गया है। ले आट प्लान एवं मदवार विवरण के अनुसार संशोधित KML फाईल एवं डिजिटल/टोपोशीट मानचित्र की कार्यवाही गतिमान है। |
| 3 | निर्माण और विध्वंस अपशिष्ट | 1)जिले के भीतर सी एंड डी अपशिष्ट का कुल प्रति दिन उत्पादन | नगर पालिका परिषद, रुद्रप्रयाग के पास निर्माण एवं विध्वंस कचरा के निपटान हेतु भूमि उपलब्ध नहीं है। वर्तमान में NH-58 द्वारा निर्मित डम्पिंग जोन पर निर्माण एवं विध्वंस कचरे का निपटान किया जा रहा है। |
| | | 2)मौजूदा क्षमता और क्षमता उपयोग सहित सी एंड डी अपशिष्ट के उपचार के लिए स्थापित संयंत्र का विवरण | |

भवदीय

(सुशील कुमार कुरील)
अधिसासी अधिकारी
नगर पालिका परिषद,
रुद्रप्रयाग।

प्रतिलिपि:-जिलाधिकारी महोदय, रुद्रप्रयाग को सादर सूचनार्थ प्रेषित।

अधिसासी अधिकारी

30407

63

॥ कार्यालय नगर पालिका परिषद, रुद्रप्रयाग ॥

पत्रांक 1130/SBM/डो0अप0प्रब0/2023-24

दिनांक 20 जनवरी, 2024

सेवा में,

जिलाधिकारी महोदय,
रुद्रप्रयाग

विषय:- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. सं0-200 of 2014 M.C. Mehra VS Unionn of India में दिये गए निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कृपया आपके कार्यालय के पत्र सं0 1476/33-1/(2023-24) दि0 20-01-2024 का संदर्भ ग्रहण करने का कष्ट करें।
उक्त के अनुपालन में नगर पालिका परिषद, रुद्रप्रयाग से संबंधित बिन्दुवार आख्या महोदय की सेवा में सादर प्रेषित है।
संलग्न:- यथोपरि।

भवदीय

(सुशील कुमार कुशील)
अधिसासी अधिकारी
नगर पालिका परिषद,
रुद्रप्रयाग।

प्रतिलिपि:-

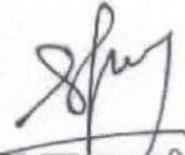
उप वन संरक्षक/संयोजक, जिला गंगा संरक्षण समिति, रुद्रप्रयाग को सादर सूचनार्थ प्रेषित।

अधिसासी अधिकारी

Compliance report as per the Order dated "November 24, 2023":
Important Point:

1. mld stands for "Minimum Liquid Discharge."
2. STP stands for "Sewage Treatment Plant."

| | | | | |
|----|--------------------------------------|---|--|---|
| 1. | Sewage | (a) per day generation of sewage in each city/town | Population of the city/town | 9313 according to census 2011) |
| | | (b) Quantity of sewage treated per day | If no stp is there then how is the waste treated.explain what is the process of disposal of waste in town/cities where there is no stp or no mechanism is described in the affidavit | नमामि गंगे कार्यक्रम के अन्तर्गत वर्ष 2017-18 में एन0एम0 सी0जी0 नई दिल्ली द्वारा रुद्रप्रयाग नगर हेतु I&D WITH STP योजना स्वीकृत की गई है, जिसके अन्तर्गत 8 नालों को टैप कर 06 STP का निर्माण किया गया है। वर्तमान में 05 STP संचालित है। 01 STP तकनीकी खराबी आने के कारण बाधित है। निकाय क्षेत्रान्तर्गत घरों का अपना शोखता पिट बना है,जिनको भवन स्वामी के द्वारा स्वयं बाहरी क्षेत्र से सीवर सक्शन मशीन मंगा कर शोखता पिट भर जाने की स्थिति में खाली कराया जाता है। |
| 3. | Constru ction and Demoliti on waste: | (a) total per day generation of c&d waste within the district | (b) what is per day generation of waste? | निकाय क्षेत्रान्तर्गत कम मात्रा मे लगभग 50 किलो C&D वेस्ट उत्पादित होता है। निकाय क्षेत्रान्तर्गत उत्पादित C&D वेस्ट का उत्पादनकर्ता द्वारा स्वयं निस्तारण/उपयोग किया जाता है। वर्तमान में C&D वेस्ट हेतु कोई कार्ययोजना नहीं है। |


 (सुशील कुमार कुरील)
 अधिशासी अधिकारी
 नगर पालिका परिषद,
 रुद्रप्रयाग।

॥ कार्यालय नगर पंचायत केदारनाथ ॥

पत्रांक 107 / न०प०केदारनाथ/2023-24 दिनांक 07 दिसम्बर, 2023

सेवा में,

उप वन संरक्षक, रूद्रप्रयाग महोदय,
वन प्रभाग, रूद्रप्रयाग।

विषय:- मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. सं०-200 of 2014 M.C. Mehta Vs Union of India में दिये गए निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कृपया अपने कार्यालय के पत्र सं० 780/33-1/(2023-24) दि० 02-12-2023 का संदर्भ ग्रहण करने की कृपा करें।

उक्त के अनुपालन में मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. (O.A No. 200 of 2014 M.C. Mehta Vs Union of India in the matter of Ganga pollution and its Cleaning etc.) में दिये गए निर्देशों के अनुपालन के सम्बन्ध में नगर पंचायत केदारनाथ से संबंधित बिन्दुवार आख्या महोदय की सेवा में सादर प्रेषित है:-

| क्र०सं० | सूचना | आख्या | |
|---------|-------------------------------|--|---|
| 2 | नगर पालिका ठोस अपशिष्ट निपटान | 1)जिले के प्रत्येक शहर/कस्बे में प्रति दिन ठोस अपशिष्ट का उत्पादन 2)जिले के प्रत्येक शहर/कस्बे में प्रतिदिन उपचारित ठोस अपशिष्ट की मात्रा 3)ठोस अपशिष्ट के उपचार में अंतर 4)विरासती कचरा और विरासती कचरे के उपचार के लिए समयबद्ध योजना 5)जिले के प्रत्येक शहर/कस्बे में प्रति दिन ठोस अपशिष्ट का उत्पादन 6) उपचारित कचरे के उपयोग के तरीके के साथ-साथ विरासती कचरे के उपचार से उत्पन्न होने वाले अस्वीकृत कचरे के | नगर पंचायत केदारनाथ क्षेत्रान्तर्गत प्रतिदिन 1.61 टन कूड़ा उत्सर्जित होता है। उपरोक्त उत्सर्जित 1.61 टन कूड़े को नियमित रूप से नगर क्षेत्रान्तर्गत डोर-टू-डोर अलग-अलग एकत्रित कर नगर पंचायत के ट्रैक्टर वाहन के माध्यम से ट्रॉयिंग ग्राउण्ड पर निस्तारित किया जाता है। - नगर पंचायत केदारनाथ क्षेत्रान्तर्गत किसी भी प्रकार का विरासत कूड़ा अवस्थित नहीं है। नगर पंचायत केदारनाथ क्षेत्रान्तर्गत प्रतिदिन 1.61 टन कूड़ा उत्सर्जित होता है। श्री केदारनाथ धाम में उत्सर्जित जैविक कूड़े को पिटों के माध्यम से निस्तारित किया जा रहा है एवं अजैविक कूड़े को कट्टों में भरकर घोड़े-खच्चरों के माध्यम से |

| | | | |
|---|----------------------------|---|--|
| | | उपयोग के सम्बन्ध में | सोनप्रयाग रिसाईक्लिंग केन्द्र भेजा जाता है। |
| | | 7)स्थान के सन्दर्भ में ठोस अपशिष्ट डंपिंग की वर्तमान स्थिति | नगर पंचायत केदारनाथ का कूड़ा निस्तारण केन्द्र गूगल कुण्ड के समीप 0.030 हे० राजस्व भूमि पर अवस्थित है। वर्तमान समय में श्री केदारनाथ धाम के कपाट बन्द होने के कारण नगर क्षेत्रान्तर्गत जैविक एवं अजैविक कूड़ा उत्सर्जित नहीं हो रहा है। |
| 3 | निर्माण और विध्वंस अपशिष्ट | 1)जिले के भीतर सी एंड डी अपशिष्ट का कुल प्रति दिन उत्पादन | के०डी०ए० केदारनाथ विकास प्राधिकरण (मास्टरप्लान) के अन्तर्गत सी एंड डी अपशिष्ट का निस्तारण किया जा रहा है। |
| | | 2)मौजूदा क्षमता और क्षमता उपयोग सहित सी एंड डी अपशिष्ट के उपचार के लिए स्थापित संयंत्र का विवरण | - |

भवदीय

(चन्द्रशेखर चौधरी)
अधिशायी अधिकारी
नगर पंचायत केदारनाथ,

प्रतिलिपि:-जिलाधिकारी महोदय, रुद्रप्रयाग को सादर सूचनार्थ प्रेषित।

अधिशायी अधिकारी

प्रेषक

67

अधिशाली अधिकारी,
नगर पंचायत केदारनाथ।

सेवा में,

उप वन संरक्षक महोदय,
रूद्रप्रयाग।

संख्या:- 140/न0पं0के0-एन0जी0टी0/(2023-24)

दिनांक: जनवरी 29, 2024

विषय:- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल सं0-200 of 2014 M.C, Mehta VS Union of India में दिए गए निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक, कृपया आपके कार्यालय पत्र सं0-1592/33-1/(2023-24) दिनांक: 29 जनवरी 2024 का अवलोकन करने का कष्ट कीजियेगा जिसके द्वारा मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल सं0-200 of 2014 M.C, Mehta VS Union of India में पारित आदेश दिनांक 24.11.2023 से सम्बन्धित बिन्दुओं के सम्बन्ध सूचना उपलब्ध कराये जाने के सम्बन्ध में निर्देश प्राप्त हुए हैं। के क्रम में सम्बन्धित बिन्दुओं पर सूचना निम्न विवरणानुसार आवश्यक कार्यवाही हेतु सादर प्रेषित है।

| S. No. | Directions from the Hon'ble Tribunal | Complied | INPUTS REQUIRED | Discription |
|--------|---|----------|--|--|
| 01 | Sewage (a) Per day generation fo sewage in each city | | Population of the city- 612 | श्री केदारनाथ घाम में STP का कार्य वर्तमान में गतिमान है |
| | (b) Quantity of Sewage Treated per day city | | नगर क्षेत्र के सभी घरों/मवनों पर शौचालयों के सैप्टिक टैंक और पिट्टस बने हुए हैं। | |
| 02 | Total per day generation C&D waste with in the District | | निर्माण एवं विध्वंस सामग्री को केदारनाथ विकास प्राधिकरण(मास्टर प्लान) के तहत निस्तारित किया जा रहा है। | |

भवदीय,

(चन्द्रशेखर चौधरी),
अधिशाली अधिकारी,
नगर पंचायत केदारनाथ।

प्रतिलिपि:- जिलाधिकारी महोदय, रूद्रप्रयाग को सादर सूचनार्थ प्रेषित।

(चन्द्रशेखर चौधरी),
अधिशाली अधिकारी,
नगर पंचायत केदारनाथ।

कार्यालय नगर पंचायत ऊखीमठ, जनपद-रूद्रप्रयाग।

E-Mail:-npukhimath@gmail.com PH:01364-284211

पत्रांक: 268 न0पं0/रिट-पिटीशन/2023-24,
सेवा में,

दिनांक 14 दिसम्बर 2023।

उपवन संरक्षक/संयोजक,
जिला गंगा संरक्षण समिति
रूद्रप्रयाग।विषय- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 सं0- 200 of 2014 MC
Mehta Vs Union Of India में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

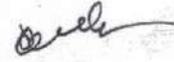
उपरोक्त विषयक कार्यालय जिलाधिकारी के पत्र संख्या-921/30-1(2023-24) दिनांक
13/12/2023 के अनुपालन में मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 सं0-
200 of 2014 MC Mehta Vs Union Of India में दिये गये निर्देशों के अनुपालन आख्या निर्धारित
प्रारूप पर निम्नवत है-

| क्र.सं. | बिन्दु | सूचना | अनुपालन आख्या |
|---------|-------------------------------|--|---|
| 1 | नगर पालिका ठोस अपशिष्ट निपटान | 1- शहर में प्रतिदिन ठोस अपशिष्ट का उत्पादन 2- शहर में प्रतिदिन उपचारित ठोस अपशिष्ट की मात्रा। 3- ठोस अपशिष्ट के उपचार में अन्तर। 4- विरासती कचरा और विरासती कचरे के उपचार के लिये समयबद्ध का उत्पादन। 5- उपचारित कचरे के उपयोग के साथ-साथ विरासती कचरे के उपचार से उत्पन्न होने वाले अस्वीकृत कचरे के उपयोग का तरीका। 6- स्थान के संदर्भ में ठोस अपशिष्ट के डंपिंग की वर्तमान स्थिति। | नगर पंचायत ऊखीमठ में 2.5 टन ठोस अपशिष्ट का उत्पादन प्रतिदिन होता है। नगर पंचायत ऊखीमठ में 1.75 टन ठोस अपशिष्ट का उपचार/निस्तारण प्रतिदिन किया जाता है। नगर पंचायत ऊखीमठ में ठोस अपशिष्ट के उपचार में 0.75 टन का अन्तर है। नगर पंचायत ऊखीमठ में विरासती कचरा का उत्पादन नहीं होता है, तथा विरासती कचरे के निस्तारण के सम्बन्ध में कोई भी कार्य योजना प्रस्तावित नहीं है। उपचारित कचरे का उपयोग लैण्ड फिल में प्रयोग किया जाता है। नगर पंचायत ऊखीमठ के द्वारा डंपिंग जोन की वर्तमान स्थिति के सापेक्ष कूड़ा पृथक किया जाता है तथा डंपिंग जोन में कुल 0.5 टन प्रतिदिन के हिसाब से जमा किया जाता है एवं डंपिंग जोन के स्थान/लैण्ड में प्रयोग किया जाता है। तथा उक्त डंपिंग जोन बार्ड न0 04 भट्टेश्वर के वारी तोक में स्थित है। |

| | | | |
|---|---------------------------------|---|---|
| 2 | 1- निर्माण एवं विध्वंस अपशिष्ट। | 1- शहर में सी एण्ड डी अपशिष्ट का कुल प्रतिदिन उत्पादन। | नगर पंचायत ऊखीमठ में सी एण्ड डी अपशिष्ट का कुल प्रतिदिन उत्पादन शून्य है। |
| | | 2- मौजूदा क्षमता उपयोग सहित सी एण्ड डी अपशिष्ट के उपचार के लिये स्थापित संयंत्र का विवरण। | नगर पंचायत ऊखीमठ में सी एण्ड डी अपशिष्ट न होने के कारण संयंत्र नहीं हैं। |

अतः सूचना महोदय की सेवा में सादर सूचनार्थ प्रेषित है।

भवदीय,



(मोहन सिंह बनोला)
अधिशारी अधिकारी
अधिशारी अधिकारी
नगर पंचायत ऊखीमठ।
जनपद रुद्रप्रयाग।

प्रतिलिपि- जिलाधिकारी महोदय, रुद्रप्रयाग को सादर सूचनार्थ प्रेषित।

(मोहन सिंह बनोला)
अधिशारी अधिकारी
नगर पंचायत ऊखीमठ।

कार्यालय नगर पंचायत ऊखीमठ, जनपद-रुद्रप्रयाग।

पत्राक: 297 न0प0/रिट-पिटीशन/2023-24,
सेवा में,

दिनांक 27 जनवरी 2024।

उपवन संरक्षक/संयोजक,
जिला गंगा संरक्षण समिति,
रुद्रप्रयाग।

विषय- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 सं0- 200 of 2014 MC Mehta Vs Union Of India में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालयी पत्र संख्या-1592/33-1(2023-24) दिनांक 29/01/2024 के अनुपालन में मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 सं0- 200 of 2014 MC Mehta Vs Union Of India में दिये गये निर्देशों के अनुपालन आख्या निर्धारित प्रारूप पर निम्नवत है-

| क्र.सं. | बिन्दु | सूचना | अनुपालन आख्या |
|---------|-----------------------------------|---|---|
| 1 | Sewage | 1- Population of the City/Town. | नगर पंचायत ऊखीमठ की 2011 जनगणना के अनुसार कुल जनसंख्या 3638 है। |
| | | 2.Where Does the entire Waste Go? | नगर पंचायत ऊखीमठ क्षेत्र के अन्तर्गत सभी के द्वारा सोक पिटों का निर्माण किया गया है। जिसको कि भरने के बाद उनके द्वारा स्वयं ही खाली करवाया जाता है। |
| 2. | Municipal Solid Waste Disposal | GAP=0.75 ton Where is it Disposed off ? | बचे हुये 0.75 टन कचरे का उपयोग लैण्ड फिल में प्रयोग किया जाता है। |
| 3. | Construction And Demolition Waste | What is per Day Generation of C&D Waste? (C&D) Proposed Action Plan ? | नगर पंचायत ऊखीमठ में कोई भी C&D वेस्ट का उत्पादन नहीं होता है। नगर पंचायत ऊखीमठ के द्वारा C&D के सम्बन्ध में भविष्य के लिये कोई भी ट्रीटमेंट प्लान प्रस्तावित नहीं है। |

अतः सूचना महोदय की सेवा में सादर सूचनार्थ प्रेषित है।

भवदीय,
(अजय कुमार)
अधिसासी अधिकारी
नगर पंचायत ऊखीमठ।

प्रतिलिपि- जिलाधिकारी महोदय, रुद्रप्रयाग, को सादर सूचनार्थ प्रेषित।

(अजय कुमार)
अधिसासी अधिकारी
नगर पंचायत ऊखीमठ।



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पत्रांक 541 / न०प०ति० / 2023-24
सेवा में,

दिनांक 07/12/2023

उपवन संरक्षक / संयोजक,
जिला गंगा संरक्षण समिति, रुद्रप्रयाग।

विषय :- मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी०आई०एल० संख्या -200 of 2014 M.C. Mehta VS Union of India में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक, सम्बन्ध में कार्यालय जिलाधिकारी महोदय रुद्रप्रयाग के पत्र संख्या 780/33-1/ (2023-2024) दिनांक 02 दिसम्बर, 2023 का सन्दर्भ ग्रहण करने का कष्ट करेगा, जिसके अनुपालन में नगर पंचायत तिलवाडा से सम्बन्धित विन्दु संख्या 2 एवं 3 की आख्या निम्नानुसार है :-

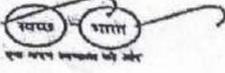
| विन्दु संख्या | सूचना | अनुपालन आख्या | |
|---------------|--------------------------------|---|--|
| 3 | Municipal Solid Waste disposal | (क) जिले के प्रत्येक शहर/कस्बे में प्रतिदिन ठोस अपशिष्ट का उत्पादन। | नगर पंचायत तिलवाडा शहर में प्रतिदिन औसतन 1050 किग्रा० कूड़े का उत्पन्न होता है, जिसे नगर पंचायत तिलवाडा के पर्यावरण मित्र एकत्र करते हैं। |
| | | (ख) जिले के प्रत्येक शहर/कस्बे में प्रतिदिन उपचारित ठोस अपशिष्ट की मात्रा | नगर पंचायत तिलवाडा शहर में प्रतिदिन गीला कूड़ा औसतन 200 किग्रा० एवं सूखा कूड़ा औसतन 850 किग्रा० प्राप्त होता है। जिसमें गीले कूड़े को नगर पंचायत द्वारा निर्मित 16 कम्पोस्ट पिट में खाद निर्माण हेतु ले जाया जाता है और सूखे कूड़े को MRF सेन्टर पर कॉम्पेक्ट कर निस्तारण किया जाता है। समय-समय पर इसे विक्रय किया जाता है। तथा उपचारित में 50 किग्रा० कचरा सेग्रीगेशन सेन्टर पर ही निपटान किया जाता है। |
| | | (ग) ठोस अपशिष्ट के उपचार में अन्तर | एकत्र कूड़े के सापेक्ष शत-प्रतिशत सेग्रीगेट किया जाता है। जिसमें 50 किग्रा० ठोस अपशिष्ट के उपचार में अन्तर आता है। |
| | | (घ) विरासती कचरा और विरासती कचरा के उपचार के लिए समयबद्ध योजना | नगर पंचायत तिलवाडा शहर में विरासती कचरा नहीं है। तथा वर्तमान में इसके लिए भूमि का प्रस्ताव वन विभाग स्तर पर लम्बित है। |
| | | (ङ) उपचारित कचरे के उपयोग के तरीके के साथ-साथ विरासती कचरे के उपचार से उत्पन्न होने वाले अस्वीकृत कचरे के उपयोग का तरीका। | नगर पंचायत तिलवाडा शहर में प्रतिदिन औसतन 1050 किग्रा० कूड़े का उत्पन्न होता है, तथा विरासती कचरा 50 किग्रा० का सेग्रीगेशन सेन्टर पर रखा जाता है। |
| | | (च) स्थान के संदर्भ में ठोस अपशिष्ट के डंपिंग की वर्तमान स्थिति। | नगर पंचायत तिलवाडा में ठोस अपशिष्ट प्रबन्धन हेतु सेग्रीगेशन सेन्टर बना हुआ है, जिसमें गीले कूड़े से खाद बनाये जाने हेतु पिट का प्रयोग किया जाता है तथा सूखा कूड़ा हेतु MRF सेन्टर स्थापित है, जिसमें कोंच, गत्ता, लोहा, प्लास्टिक इत्यादि का निस्तारण किया जाता है। |
| 3 | निर्माण और विध्वंस | 1) जिले के भीतर सी एंड डी अपशिष्ट का कुल | नगर पंचायत तिलवाडा वर्ष 2018 में नव निर्मित नगर पंचायत है, इसकी पृष्ठ भूमि ग्रामीण है। यहाँ भूमि |

अधिशाम्भु अशिक्षा

30416

॥ कार्यालय नगर पंचायत, तिलवाडा, जनपद-रुद्रप्रयाग ॥

Email- nptilwara@gmail.com



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|--|---------|--|--|
| | अपशिष्ट | प्रतिदिन उत्पादन। | क्रय-विक्रय व भवन निर्माण गतिविधि काफी कम है व छोटे स्तर के निर्माण कार्य होते हैं। संक्षेप में इस क्षेत्र में आंकलन के आधार पर औसतान प्रतिदिन 50-100 कि०ग्रा० सी०एंड०डी० वेस्ट पैदा होता है। जिसे निर्माणकर्ता अपनी ही भूमि में समायोजित कर लेता है, क्योंकि सी०एंड०डी० वेस्ट को अयंत्र ले जाने का व्यय अधिक होता है। |
| | | 2) मौजूदा क्षमता और क्षमता उपयोग सहित सी एंड डी अपशिष्ट के उपचार के लिए स्थापित संयंत्र का विवरण | वर्तमान में सी० एंड डी० वेस्ट संयंत्र स्थापित नहीं है। प्रकरण पर आगे बढ़ने हेतु सर्वप्रथम भूमि सलेक्शन शीघ्र ही किया जाएगा। उक्त स्थल पर सी० एंड डी० वेस्ट जमा होने पर उसके उपचार/निस्तारण का कार्य किया जाएगा। |

अतः सूचना महोदय की सेवा में सादर प्रेषित है।

प्रतिलिपि :-

निम्नांकितों की सेवा में सादर प्रेषित।
1-मा० जिलाधिकारी महोदय रुद्रप्रयाग।

वासुदेव डंगवाल
अधिसासी अधिकारी
नगर पंचायत तिलवाडा
जनपद - रुद्रप्रयाग

वासुदेव डंगवाल
अधिसासी अधिकारी
नगर पंचायत तिलवाडा

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॥ कार्यालय नगर पंचायत, तिलवाडा, जनपद-रुद्रप्रयाग ॥

Email- nptilwara@gmail.com



पत्रांक:- 638 न0प0ति0/2023-24

दिनांक:- 29/01/2024

सेवा में,

जिलाधिकारी महोदय
रुद्रप्रयाग।

विषय:- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0 एल0 सं0 200 of 2014 M.C. Mehta VS Union of India में दिये गए निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक के क्रम में आपके कार्यालय पत्रांक संख्या 1592/33-1/ (2023-24) रुद्रप्रयाग दिनांक 29 जनवरी 2024 का सन्दर्भ ग्रहण करने का कष्ट करेंगे। महोदय आप द्वारा चाही गयी मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 (O.A No. 200OF 2014 M.C. Mehta VS Union of India in the matter to Ganga Pollution and its Cleaning etc.) के मामले में पारित आदेश 24.11.2023 बिन्दुवार आख्या चाही गई है।

संलग्न :- उपरोक्तानुसार

भवदीय

अधिसासी अधिकारी
नगर पंचायत तिलवाडा

Compliance Report as per the Order dated "November 24, 2023"

Important Point :

1. MLD stands for "Minimun Liquid Discharge."
2. STP Stands for "Sewage Treatment Plant."

| S.No. | Direction Form the Hon' ble tribunal | | Inputs Required | Anssw |
|-------|---------------------------------------|--|--|--|
| 1. | Sewage | (a) Per day Generation of Sewage in each city/town. | Population of the city/town | 2,398. |
| | | (b) Quantity of sewage treated per day, city/town wise. | If no STP is there, then how is the waste treated in Tilwara | निकाय में प्रत्येक घरों का अपना सोखता पिट बना है, यदि वह भर जाता है, तो ऐसी स्थिति में परिवार वाले, श्रीनगर शहर से सीवर सक्शन मशीन मगवाकर सीवर टैंक खाली करवाते हैं। |
| 3. | Construction and demolition on waste: | (b) The Detail of Plant established for the treatment of C&D Waste including the existing capacity and capacity utilization. | Proposed action Plan ? | वर्तमान में C&D की वेस्ट हेतु कोयी एक्सन प्लान नहीं है। नगर पंचायत तिलवाडा एक ग्रामीण पृष्ठभूमि का शहर है यहाँ छोटे भवनों का निर्माण होता है अतः कम मात्रा में C&D वेस्ट जनरेट होता है उत्पादित C&D वेस्ट को भू स्वामी अपनी भूमि पर खपा देते हैं उन्हें कहीं और ले जाना सम्भव नहीं होता है. क्योंकि यह कर्वा मनुअल करना होता है |

भवदीय

(वासुदेव डंगवाल)

अधिसासी अधिकारी

नगर पंचायत तिलवाडा

॥ कार्यालय, नगर पंचायत, अगस्त्यमुनि, जनपद-रुद्रप्रयाग ॥

दिनांक: 13 दिसम्बर, 2023

पत्रांक: ३३४/विविध/2023-24

सेवा में,

जिलाधिकारी महोदय,
रुद्रप्रयाग।

विषय- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. सं-200 of 2014 M.C. Mehta Vs Union of India में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

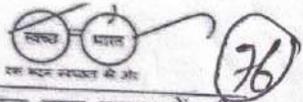
उपरोक्त विषयक अपने पत्र संख्या-780/33-1/(2022-2024) दिनांक 02/12/2023 के अनुपालन में मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. (O.A. No.200 of 2014 MC. Mehta Vs Union of India in the matter to Ganga Pollution and its Cleaning etc.) के मामले में पारित आदेश दिनांक 24/11/2023 में नगर पंचायत अगस्त्यमुनि से सम्बन्धित विन्दुओं की आख्या निम्न है:-

| क्र. सं. | सूचना | आख्या |
|----------|--|---|
| | 1) जिले के प्रत्येक शहर/कस्बे में प्रतिदिन ठोस अपशिष्ट का उत्पादन | 1.90 टन लगभग |
| | 2) जिले के प्रत्येक शहर/कस्बे में प्रतिदिन उपचारित ठोस अपशिष्ट की मात्रा | 1.90 टन लगभग |
| | 3) ठोस अपशिष्ट के उपचार में अन्तर | 0.00 टन लगभग |
| | 4) विरासती कचरा और विरासती कचरे के उपचार के लिए समयबद्ध योजना। | नगर पंचायत, अगस्त्यमुनि क्षेत्रान्तर्गत कोई भी विरासती कचरा उपलब्ध नहीं है। |
| 1. | नगर पालिका ठोस अपशिष्ट निपटान | निकाय क्षेत्रान्तर्गत उत्सर्जित जैविक कूड़े से कम्पोस्ट सेन्टर में कम्पोस्ट पिटों के माध्यम से कम्पोस्ट खाद बनायी जाती है एवं अजैविक कूड़े को एम आर एफ/सेग्रीगेशन सेन्टर में पुनः आईटम वाईज छटाई कर कम्पेक्टर के माध्यम से आईटम वाईज (सफेद प्लास्टिक, रंगीन प्लास्टिक, गत्ता, रद्दी, सफेद कांच, रंगीन कांच, एमएलपी, आदि) सिल्लियां तैयार कर विक्रय किया जाता है। नगर पंचायत, अगस्त्यमुनि क्षेत्रान्तर्गत कोई भी विरासती कचरा उपलब्ध नहीं है। |
| | 6) स्थान के सन्दर्भ में ठोस अपशिष्ट के डंपिंग की वर्तमान स्थिति | नगर पंचायत, अगस्त्यमुनि द्वारा वर्तमान में पंचायत कार्यालय के निकट बने टीन सैंड/एम0आर0एफ0 सेन्टर में सेग्रीगेशन कर अजैविक अपशिष्ट का निपटान किया जाता है, एवं जैविक कूड़े के निपटान हेतु वार्ड नं0 03, गंगानगर में कम्पोस्ट पिट बनाये गये हैं। |

B/12/2023



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| | | | |
|---|----------------------------|---|---|
| 2 | निर्माण और विध्वंस अपशिष्ट | 1) जिले के भीतर सी एण्ड डी अपशिष्ट का कुल प्रतिदिन उत्पादन | निकाय क्षेत्रान्तर्गत उत्सर्जित बहुत कम मात्रा में सी एण्ड डी वेस्ट उत्सर्जित होता है। निकाय क्षेत्रान्तर्गत उत्सर्जित सी एण्ड डी वेस्ट का उत्पादनकर्ता द्वारा स्वयं निस्तारण/उपयोग किया जाता है। |
| | | 2) मौजूदा क्षमता और क्षमता उपयोग सहित सी एण्ड डी अपशिष्ट के उपचार के लिए स्थापित संयंत्र विवरण। | संयंत्र स्थापित नहीं है। |

भवदीय,


 13/12/23
 (केलाश सिंह पटवाल)
 अधिशासी अधिकारी
 नगर पंचायत अगस्त्यमुनि

॥ कार्यालय, नगर पंचायत, अगस्त्यमुनि, जनपद-रुद्रप्रयाग ॥

77

पत्रांक: ३४७ /विविध/2023-24

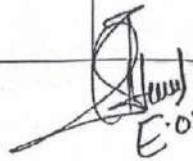
दिनांक: ३० जनवरी, 2024

सेवा में,
जिलाधिकारी महोदय,
रुद्रप्रयाग।

विषय- मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. सं-200 of 2014 M.C. Mehta Vs Union of india में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।
महोदय,

उपरोक्त विषयक अपने पत्र संख्या-1592/33-1/(2023-2024) दिनांक 29/01/2024 के अनुपालन में मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. (O.A. No.200 of 2014 MC. Mehta Vs Union of India in the matter to Ganga Pollution and its Cleaning etc.) के मामले में पारित आदेश दिनांक 24/11/2023 में नगर पंचायत अगस्त्यमुनि से सम्बन्धित बिन्दुओं की आख्या निम्न है:-

| S. No. | Directions from the Hon'ble Tribunal | INPUTS REQUIRED | Answer |
|--------|--------------------------------------|--|---|
| 1 | Sewage | (a) Per day generation of sewage in each city/town | 6557 |
| | | (b) Quantity of sewage Treated per day, city/town. | निकाय में स्थित सभी घरों में सेप्टिक पिट्ट बनने हैं। जिनको खाली कराने की स्थिति में भवन स्वामी द्वारा स्वयं बाहरी क्षेत्र जैसे श्रीनगर, ऋषिकेश से सीवर सक्शन मशीन मगाकर सेप्टिक टैंक खाली करवाये जाते हैं। |
| 3 | Construction and Demolition waste | (a) Total per day generation of C& D waste within the district | निकाय क्षेत्रान्तर्गत उत्सर्जित बहुत कम मात्रा (लगभग 0.01 टन प्रतिमाह) में सी एण्ड सी वेस्ट उत्सर्जित होता है। निकाय क्षेत्रान्तर्गत उत्सर्जित सी एण्ड डी वेस्ट का उत्पादनकर्ता द्वारा स्वयं निस्तारण/उपयोग किया जाता है। |


E.O.

30422

| | | | |
|--|---|------------------------|--|
| | (b) The detail of the established for the treatment of c & D Waste including the existing capacity and capacity utilization | Proposed action plan ? | वर्तमान में सी एण्ड डी वेस्ट के निस्तारण हेतु कोई भी एक्सन प्लान तैयार नहीं किया गया है। |
|--|---|------------------------|--|

78

भवदीय,

(कैलाश सिंह पटवाल)
अधिशाली अधिकारी
नगर पंचायत अगस्त्यमुनि



पंचायती राज

PHONE :- 9411183004

ANNEXURE-10

कार्यालय 30423 जिला पंचायत राज अधिकारी, रुद्रप्रयाग।

विकास भवन, सौड, बेला, रुद्रप्रयाग।

EMAIL ID: prorudraprayag@gmail.com



पंचायती राज

सेवा में,

उपवन संरक्षक,
वन प्रभाग रुद्रप्रयाग।

पत्रांक:- 785 / पं0-7 / लेखा-पी0आई0एल0-200 / 2023-24, दिनांक-29, जनवरी, 2024

विषय:- मा0राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 सं0-200 ऑफ 2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक जिलाधिकारी महोदय रुद्रप्रयाग के कार्यालय पत्र संख्या - 1592 / दिनांक-29, जनवरी, 2024 में माध्यम से मा0राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 सं0-200 ऑफ 2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया में दिये गये निर्देशों के अनुपालन में सम्बन्धित बिन्दु पर अपेक्षित सूचना आपको उपलब्ध कराने के निर्देश दिये गये हैं।

अतः उपरोक्त क्रम में सूचना निर्धारित प्रारूप पर निम्न प्रकार है।

Compliance Report as per the Order dated "November 24, 2023"

Important Point:

STP stands for " Sewage Treatment Plant"

| S.N. | Directions from the Hon'ble Tribunal | Complied | INPUTS REQUIRED | सम्बन्धित विभाग |
|------|--|------------------------|---|---|
| 1 | Sewage (a) Per day generation of sewage in each town 1-G.P.Gaurikund | Gaurikund | Population of the town 1-Gaurikund-223 | Zila Panchayat raj adhikari Rudraprayag |
| 2 | (b) Quantity of sewage treated per day, town Gaurikund | Complied in Gaurikund. | (1)STP Prposed. (2) सीवेज का निस्तारण प्रत्येक परिवार के द्वारा स्वयं के द्वारा निर्मित सोक पिट में किया जा रहा है। | Zila Panchayat raj adhikari Rudraprayag |

अतः उपरोक्तानुसार सूचना सादर सेवा में प्रेषित।

भवदीय,

(प्रेम सिंह रावत)

जिला पंचायत राज अधिकारी
रुद्रप्रयाग।

पत्रांक:- 785 / पं0-7 / लेखा-पी0आई0एल0-200 / 2023-24, दिनांक-29, जनवरी, 2024

प्रतिलिपि:- मुख्य विकास अधिकारी महोदय रुद्रप्रयाग की सेवा में सूचनार्थ एवं अवलोकनार्थ प्रेषित।

2- जिलाधिकारी महोदय जनपद रुद्रप्रयाग की सेवा में अवलोकनार्थ प्रेषित।

जिला पंचायत राज अधिकारी
रुद्रप्रयाग।

॥ जिला उद्योग केन्द्र रुद्रप्रयाग ॥

पत्रांक / जि.उ.के./ न्या.स./ 2023-24

दिनांक: दिसम्बर 15, 2023

सेवा में,

उप वन संक्षरक

रुद्रप्रयाग।

विषय: मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.एल.आई. संख्या -200 Of 2014 M.C. Mehta VS Union of India में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कार्यालय जिलाधिकारी रुद्रप्रयाग के पत्र संख्या 921/33-1/(2023-24) दिनांक 13.12.2023 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.एल.आई. संख्या -200 Of 2014 M.C. Mehta VS Union of India में दिये गये निर्देशों के अनुपालन के इस विभाग से सम्बन्धित आख्या आपके कार्यालय को प्रेषित करने हेतु निर्देशित किया गया है। उक्त क्रम में सम्बन्धित अनुपालन आख्या इस पत्र के साथ संलग्न कर प्रेषित है।

संलग्न: उक्तानुसार।

भवदीय

(ध्रुव सिंह बिष्ट)

अपर सांख्यिकी अधिकारी
जिला उद्योग केन्द्र
रुद्रप्रयाग।

पृ.सं. 1303-84 / उपरोक्त तददिनांकित।

प्रतिलिपि: जिलाधिकारी महोदय, रुद्रप्रयाग को सादर सूचनार्थ प्रेषित।


15-12-23
अपर सांख्यिकी अधिकारी
जिला उद्योग केन्द्र
रुद्रप्रयाग।

पी.एल.आई. संख्या- 200 Of 2014 M.C. Mehta VS Union of India में दिये गये निर्देशों के अनुपालन के क्रम संख्या 4 बिन्दु पर आख्या:

| क्र.सं | सूचना | सम्बन्धित विभाग | आख्या |
|--------|---|---------------------------------|---|
| 4 | औद्योगिक अवशिष्ट निर्वहन | महाप्रबन्धक जिला उद्योग केन्द्र | जनपद रुद्रप्रयाग में केवल एकमात्र मिनी औद्योगिक आस्थान है, जिसमें 08 इकाईयाँ वर्तमान में कार्यरत हैं, जिसमें बेकरी, खाद्य प्रसंस्करण, फर्नीचर, प्रिंटिंग की इकाईयाँ स्थापित हैं, जिनके द्वारा गंगा नदी एवं उसकी सहायक नदियों में अपने उपचारित/अनुपचारित अवशिष्ट का निर्वहन नहीं किया जाता है। |
| | 1. गंगा नदी एवं उसकी सहायक नदियों में अपने उपचारित/ अनुपचारित अवशिष्ट का निर्वहन करने वाली औद्योगिक इकाईयाँ की संख्या और डिफाल्ट औद्योगिक इकाईयाँ का विवरण। | | |
| | 2. जिले के भीतर ऐसे औद्योगिक कचरे का कुल दैनिक उत्पादन। | महाप्रबन्धक जिला उद्योग केन्द्र | मिनी औद्योगिक आस्थान में स्थापित किसी भी इकाई द्वारा औद्योगिक अवशिष्ट का उत्पादन नहीं किया जाता। |
| | 3. इस प्रकार उत्पन्न औद्योगिक कचरे के उपचार का तरीका। | महाप्रबन्धक जिला उद्योग केन्द्र | मिनी औद्योगिक आस्थान में स्थापित किसी भी इकाई द्वारा औद्योगिक अवशिष्ट का उत्पादन नहीं किया जाता। |
| | 4. प्रत्येक आउटलेट का औद्योगिक कचरे का उपचार करने वाले सीईटीपी और ईटीपी से निकलने वाले प्रवाह का विश्लेषण। | महाप्रबन्धक जिला उद्योग केन्द्र | मिनी औद्योगिक आस्थान में स्थापित किसी भी इकाई द्वारा औद्योगिक अवशिष्ट का उत्पादन नहीं किया जाता। |
| | 5. जिले में प्रतिदिन औद्योगिक ठोस अपशिष्ट का उत्पादन और इसके उपचार और निपटाने का तरीके। | महाप्रबन्धक जिला उद्योग केन्द्र | मिनी औद्योगिक आस्थान में स्थापित किसी भी इकाई द्वारा औद्योगिक ठोस अपशिष्ट का उत्पादन नहीं किया जाता। यदि किसी इकाई द्वारा भविष्य में औद्योगिक ठोस अपशिष्ट का उत्पादन किया जायेगा तो इकाई को प्रदूषण नियंत्रण बोर्ड/एनजीटी के नीतियों का नियमानुसार अनुपालन करवाया जायेगा। |

15-12-23

(ध्रुव सिंह बिष्ट)

अपर सांख्यिकी अधिकारी

जिला उद्योग केन्द्र

रुद्रप्रयाग।

॥ जिला उद्योग केन्द्र रुद्रप्रयाग ॥

पत्रांक 1122 /जि.उ.के./न्या.स./2023-24

दिनांक: जनवरी 24, 2024

सेवा में,

उप वन संरक्षक,

वन प्रभाग, रुद्रप्रयाग।

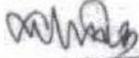
विषय: मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.एल.आई. संख्या -200 Of 2014 M.C. Mehta VS Union of India में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कार्यालय जिलाधिकारी रुद्रप्रयाग के पत्र संख्या 1476/33-1/(2023-24) दिनांक 20.01.2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.एल.आई. संख्या -200 Of 2014 M.C. Mehta VS Union of India में दिये गये निर्देशों के अनुपालन के इस विभाग से सम्बन्धित आख्या आपके कार्यालय को प्रेषित करने हेतु निर्देशित किया गया है। उक्त क्रम में सम्बन्धित अनुपालन आख्या इस पत्र के साथ संलग्न कर प्रेषित है।

संलग्न: उक्तानुसार।

भवदीय



(महेश प्रकाश) 24

महाप्रबन्धक

जिला उद्योग केन्द्र
रुद्रप्रयाग।

पृ.सं. /उपरोक्त तददिनांकित।

प्रतिलिपि: जिलाधिकारी महोदय, रुद्रप्रयाग को सूचनार्थ प्रेषित।

महाप्रबन्धक

जिला उद्योग केन्द्र
रुद्रप्रयाग।

पी.एल.आई. संख्या- 200 Of 2014 M.C. Mehta VS Union of India में दिये गये निर्देशों के अनुपालन के क्रम संख्या 4 बिन्दु पर आख्या:

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| S.N. | Directions from the Hon'ble Tribunal | Complied | INPUTS REQUIRED | सम्बन्धित विभाग आख्या | |
|---|---|---|---|---|--|
| 4 | Industrial Effluent discharge | It has been informed that there is only mini industrial estate in the district, in which 8 units are currently function, which do not discharge their treated/untreated effluents into the Ganga and its tributaries. | Compliance is mentioned in the left column. | How much is the waste generation ? | Nil |
| | | | | What Type of industries ? | Micro Sector industries which are Bakery, Furniture, Food and fruit Processing, Printing |
| | | | | Do they have treatment plants ? | No |
| | | | | Where does effluents go if not in Ganga ? | Nil |
| | (a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units. | there is only mini industrial estate in the district, in which 8 units are currently function, which do not discharge their treated/untreated effluents into the Ganga and its tributaries. | - | - | |
| | (b) Total daily generation of such industrial waste within the district- | Same as above | - | - | |
| | (c) The manner of treatment of the industrial waste so generated. | Same as above | - | - | |
| (d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet. | Same as above | - | - | | |

प्रेषक,

अधिशाली अभियन्ता,
सिंचाई खण्ड, रुद्रप्रयाग।

प्रेषित,

उप वन संरक्षक/संयोजक,
जिला गंगा संरक्षण समिति, रुद्रप्रयाग।

पत्रांक: 1917/सिंचाईखण्ड/एन0जी0टी0,

दिनांक : 07/12/2023

विषय : दिनांक 08.12.2023 (द्वितीय शुक्रवार) को जिला गंगा संरक्षण समिति की बैठक आहूत के सम्बन्ध में।

सन्दर्भ : आपका पत्रांक : 1768/7-1 दिनांक : 06/12/2023।

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 (O.A.M 200 of 2014 M.C. Mehta V/s Union of India in the Matter to Ganga Pollution and its cleaning etc.) मामले में पारित आदेश दिनांक 24.11.2023 से सम्बन्धित बिन्दुओं की आख्या निम्नानुसार :-

| क्र.सं. | सूचना | सम्बन्धित विभाग | आख्या |
|---------|---|----------------------------|---|
| 5 | बाढ़ मैदान क्षेत्र का विनियमन | सिंचाई खण्ड रुद्रप्रयाग | इस खण्ड के कार्यक्षेत्रान्तर्गत मन्दाकिनी एवं अलकनन्दा नदियों पर नदी श्रेणी की भूमि एवं बाढ़ मैदान परिक्षेत्रण अधिनियम के क्रम में सीमांकन उपरान्त कोई भी अतिक्रमण नहीं है। जिले में गंगा नदी और उसकी सहायक नदियों के किनारे किसी अतिक्रमणकारी द्वारा प्रदूषकों का सीधे निर्वहन नहीं किया जा रहा है। |
| | 1-यदि बाढ़ मैदान क्षेत्र का सीमांकन किया गया है और जिले में बाढ़ मैदान क्षेत्र पर अतिक्रमण की सीमा है। | | |
| | 2-जिले में गंगा नदी और उसकी सहायक नदियों के किनारे अतिक्रमणकारियों द्वारा प्रदूषकों के सीधे निर्वहन का विवरण। | | |


(खुशवन्त सिंह चौहान)
अधिशाली अभियन्ता
सिंचाई खण्ड, रुद्रप्रयाग

पत्रांक: /सिंचाईखण्ड/एन0जी0टी0 तदिनांक।

प्रतिलिपि जिलाधिकारी, महोदय रुद्रप्रयाग को उनके पत्र सं0-780/33-1/2023-24 दिनांक 02.12.

2023 के क्रम में सूचनार्थ प्रेषित।

(खुशवन्त सिंह चौहान)
अधिशाली अभियन्ता
सिंचाई खण्ड, रुद्रप्रयाग

प्रेषक,

अधिशाली अभियन्ता,
सिंचाई खण्ड, केदारनाथ (अगस्त्यमुनि)

सेवा में,

जिलाधिकारी, महोदय
रुद्रप्रयाग।

पत्रांक 1034/सि0ख0के0अ0/बा0मै0परि0/

दिनांक 07/12/2023

विषय:- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 सं0-200 of 2014 M.C Mehta VS Union of India में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

सन्दर्भ:- आपका पत्रांक 780/33-1/(2023-2024) रुद्रप्रयाग दिनांक 02 दिसम्बर 2023।

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के अनुपालन में मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 सं0-200 of 2014 M.C Mehta VS Union of India in the matter to Ganga Pollution and its Cleaning etc) के मामले में पारित आदेश दिनांक 24.11.2023 से सम्बन्धित बिन्दुओं पर आख्या निर्धारित प्रारूप पर तैयार कर प्रेषित है।

| क0 स0 | सूचना | सम्बन्धित विभाग | आख्या |
|----------|--|--|--|
| 1 | बाढ़ मैदान क्षेत्र का विनियमन 1) यदि बाढ़ मैदान क्षेत्र का सीमांकन किया गया है और जिले में बाढ़ मैदान क्षेत्र पर अतिक्रमण की सीमा है। 2) जिले में गंगा नदी और उसकी सहायक नदियों के किनारे अतिक्रमणकारियों द्वारा प्रदूषकों के सीधे निर्वहन का विवरण। | सिंचाई खण्ड केदारनाथ (अगस्त्यमुनि) | 1. केदारनाथ से सिल्ली तक मंदाकिनी नदी के दोनों किनारों पर बाढ़ मैदान क्षेत्र के सीमांकन का कार्य पूर्ण हो चुका है। 2. मंदाकिनी नदी के तटों पर अतिक्रमण न होने से प्रदूषकों के सीधे निर्वहन सम्बन्धी सूचना शून्य है। |

(राजेश नौटियाल)

अधिशाली अभियन्ता,

सिंचाई खण्ड, केदारनाथ (अगस्त्यमुनि)

पत्रांक / सि0ख0के0अ0 / बा0मै0परि0 / तददिनांक

प्रतिलिपि:- वन संरक्षण रुद्रप्रयाग वन प्रभाग, रुद्रप्रयाग को सूचनार्थ प्रेषित।

(राजेश नौटियाल)

अधिशाली अभियन्ता

सिंचाई खण्ड केदारनाथ (अगस्त्यमुनि)

कार्यालय मुख्य चिकित्सा अधिकारी, रुद्रप्रयाग:-
ई-मेल: cmorudraprayag1@gmail.com

पत्राक- 5170 / गंगा संरक्षण / 2023-24

दिनाक- 13 दिसम्बर ,2023

सेवा में,

प्रभागीय वन अधिकारी
रुद्रप्रयाग

विषय- पी0आई0एल0 संख्या 200 of 214 M.C. Metha Vs Union of India in
the matter to Ganga pollution and its Cleanining के सम्बन्ध में

महोदय,

उपर्युक्त विषयक अवगत कराना है कि जिला रुद्रप्रयाग की स्वास्थ्य इकाईयों से प्रतिदिन बायोमेडिकल वेस्ट लगभग 12 - 15 किलोग्राम उत्पन्न होता है जिसके निवारण हेतु M.P.C.C. Medical Pollution control committee Dehradun के साथ MOU हुआ है इसके अन्तर्गत 10 चिकित्सा स्वास्थ्य इकाई से बायोमेडिकल वेस्ट जनरेट होकर के विभिन्न बैगस में कॅलर कोडिंग के साथ सप्ताह में दो बार एम0पी0सी0सी0 वेन के द्वारा एकत्रित कर रूडकी भेजा जाता है।

Facility Hospital के नाम निम्नवत है।

1- सामु0स्वा0के0 अगस्त्यमुनि 2- सामु0स्वा0के0 जखोली 3- प्रा0स्वा0के0 टाईप-बी उखीमठ 4- प्रा0स्वा0के0 टाईप-ए फाटा 5- प्रा0स्वा0के0 टाईप-ए गौरीकुण्ड 6- प्रा0स्वा0के0 टाईप-ए गुप्तकाशी 7- प्रा0स्वा0के0 टाईप-ए चन्द्रनगर 8- प्रा0स्वा0के0 टाईप-ए बसुकेदार 9- प्रा0स्वा0के0 टाईप-ए चोपडा 10- जिला चिकित्सालय रुद्रप्रयाग।


अपर मुख्य चिकित्सा अधिकारी,
रुद्रप्रयाग।

पृष्ठांकन संख्या एवं दिनांक उक्तानुसार।

प्रतिलिपि:

- 1- जिलाधिकारी महोदय रुद्रप्रयाग को सादर सूचनार्थ प्रेषित।
- 2- कार्यालय पत्रावली।


अपर मुख्य चिकित्सा अधिकारी,
रुद्रप्रयाग।

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कार्यालय मुख्य चिकित्सा अधिकारी, रुद्रप्रयाग:-

ई-मेल: cmorudraprayag1@gmail.com

(87)

पत्राक- 103 / गंगा संरक्षण / 2023-24

दिनाक- 23 जनवरी ,2023

सेवा में

प्रभागीय वन अधिकारी
रुद्रप्रयाग

विषय- पी0आई0एल0 संख्या 200 of 214 M.C. Metha Vs Union of India in the matter to Ganga pollution and its Cleaning के सम्बन्ध में

महोदय,

उपर्युक्त विषयक अवगत कराना है कि आपके द्वारा मांगी गयी सूचना निम्नवत है-

| क0स0 | प्रश्न | प्रतिउत्तर |
|------|---|--|
| 1 | Where is the treatment facility located ? | H.No-01 MPCC Building ,DPS Main Road Kalagawn Shashtradhara Road Deharadun 7817002128 (Main Office) CBWTF -242-244 Mandawar NH.73 Roorkee Haridwar 8726049732 |
| 2 | Is it enough to meet the present needs ? | Yes |

अपर मुख्य चिकित्सा अधिकारी,
रुद्रप्रयाग।

पृष्ठाकंन संख्या एवं दिनांक उक्तानुसार।

प्रतिलिपि:

- 1- जिलाधिकारी महोदय रुद्रप्रयाग को सादर सूचनार्थ प्रेषित।
- 2- कार्यालय पत्रावली।

अपर मुख्य चिकित्सा अधिकारी,
रुद्रप्रयाग।

॥ कार्यालय भूतत्व एवं खनिकर्म विभाग,
जनपद रुद्रप्रयाग ॥

प्रेषक,

उप निदेशक/भूवैज्ञानिक
भूतत्व एवं खनिकर्म विभाग,
रुद्रप्रयाग/चमोली।

सेवा में,

उप वन संरक्षक,
रुद्रप्रयाग वन प्रभाग,
रुद्रप्रयाग।

पत्रांक : ९० / भू०ख०वि०/रू०/एन.जी.टी./2023-24 दिनांक दिसम्बर, 11, 2023

विषय : मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. सं०-200 of 2014 M.C. Mehta Vs Union of India में दिये गये निर्देशों के अनुपालन आख्या के संबंध में।

महोदय,

कृपया उपरोक्त विषयक जिलाधिकारी महोदय के कार्यालय पत्र संख्या-780/33-01 (2023-24) दिनांक 02 दिसम्बर 2023 के द्वारा मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. सं०-200 of 2014 M.C. Mehta Vs Union of India के मामले में दिनांक 24.11.2023 को पारित आदेश के बिन्दु संख्या-1 के उपबिन्दु सं०-VII(a) से संबंधित अनुपालन आख्या उपलब्ध कराये जाने के निर्देश दिये गये हैं, का संदर्भ ग्रहण करने का कष्ट करें।

उक्त के क्रम में अवगत कराना है कि मा० एन.जी.टी. द्वारा दिनांक 24.11.2023 को पारित आदेश के बिन्दु संख्या-1 के उपबिन्दु सं०-VII(a) से संबंधित आख्या निम्नवत् है:-

| क्र० सं० | बिन्दु | आख्या |
|----------|--|--|
| 01 | Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guideline 2016. | <p>1- अवगत कराना है कि विगत 01 वर्ष (माह दिसम्बर-2022 से नवम्बर-2023 तक) में नदीतल क्षेत्र में अवैध खनन किये जाने पर कुल 07 प्रकरणों में कार्यवाही की गयी। कुल 07 प्रकरणों में रू०-8,00,414.00 की धनराशि अधिरोपित की गयी है। 07 प्रकरणों में अधिरोपित धनराशि के सापेक्ष 05 प्रकरणों संबंधी रू०-4,87,645.00 की धनराशि विभागीय लेखाशीर्षक में जमा करायी गयी है। अवशेष 02 प्रकरणों की धनराशि रू०-3,12,769.00 जमा कराये जाने संबंधी कार्यवाही गतिमान है।</p> <p>2- "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guideline 2016, उत्तराखण्ड उप-खनिज (परिहार) नियमावली-2023, उत्तराखण्ड रिवर ड्रेजिंग नीति 2021 तथा उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली, 2021 का अनुपालन किया जा रहा है, तथा उक्त के निर्धारित प्राविधानों के अन्तर्गत कार्यवाही की जा रही है।</p> <p>3- उपरोक्त वर्णित नियमावलियों व गाईडलाइन के अनुसार बिन्दु सं०-1 के प्रकरणों को समाहित करते हुए माह दिसम्बर, 2022 से नवम्बर, 2023 तक अवैध खनन, अवैध परिवहन तथा अवैध भण्डारण के कुल 21 प्रकरणों में कुल रू०-27,99,619.00 की धनराशि अधिरोपित की गयी। कुल 21 प्रकरणों में से 18 प्रकरणों में रू०-22,86,850.00 की धनराशि निर्धारित लेखाशीर्षक में जमा करायी गयी। अवशेष 03 प्रकरणों की अधिरोपित धनराशि रू०-5,12,769.00 जमा कराये जाने संबंधी कार्यवाही गतिमान है।</p> |

महोदय कृपया आख्या प्रेषित।

भवदीय,

[Signature]

(डॉ० दीपक हटवाल),
उप निदेशक/भूवैज्ञानिक,
रुद्रप्रयाग।

प्रतिलिपि:- जिलाधिकारी महोदय, रुद्रप्रयाग को सादर सूचनार्थ प्रेषित।

(डॉ० दीपक हटवाल),
उप निदेशक/भूवैज्ञानिक,
रुद्रप्रयाग।

30433
ANNEXURE 16

Annexure

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यूजेवीएन लिमिटेड

(उत्तराखण्ड सरकार का उपक्रम)

UJVN LIMITED

(A Govt. of Uttarakhand Enterprise)

कार्यालय अधिशासी अभियन्ता (जानपद-प्रथम), यूजेवीएन लिमिटेड, श्रीकोट, श्रीनगर (गढ़वाल) ई-मेल: srinagarcivil@gmail.com
Office of the Executive Engineer (Civil-I) UJVN Limited, Srikot, Srinagar (Garhwal) Email: srinagarcivil@gmail.com
CIN No. 40101UR20015GC025866

सेवा में,

अपर जिलाधिकारी महोदय,
जिला- रुद्रप्रयाग।

विषय: मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 सं0-200 of 2014 M.C. Mehta VS Union of India में दिये गये निर्देशों के अनुपालन के सम्बंध में।

उपरोक्त विषयक आपके कार्यालय पत्रांक 780/33-1/(2023-24) रुद्रप्रयाग दिनांक 02 दिसम्बर 2023 एवं मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 O.A. No. 200 of 2014 M.C. Mehta VS Union of India in the Matter to Ganga Pollution and its cleaning etc. के मामले में पारित आदेश दिनांक 24.11.2023 के क्रम में मांगी गयी आख्या निर्धारित प्रारूप में अंकित कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है:

| क्र0सं0 | सूचना | आख्या |
|---------|---|--|
| 08. | गंगा नदी और उसकी सहायक नदियों पर स्थापित संबंधित जलविद्युत परियोजना गंगा और उसकी सहायक नदियों में निर्धारित न्यूनतम 15 प्रतिशत जल प्रवाह का रख-रखाव और अनुपालन सुनिश्चित करेगी। | मा0 राष्ट्रीय हरित प्राधिकरण द्वारा पारित आदेशानुसार विभाग द्वारा संचालित की जा रही कालीगंगा-प्रथम (4 मेगावाट) एवं कालीगंगा-द्वितीय (4.5 मेगावाट) से संबंधित नदियों में निर्धारित न्यूनतम 15 प्रतिशत जल प्रवाह का रख-रखाव और अनुपालन किया जा रहा है। |

07/12/2023

(एस. के. कुमार)

अधिशासी अभियन्ता (जानपद-प्रथम)

प्रतिलिपि उपमहाप्रबंधक लजवि, यूजेवीएन लिमिटेड, श्रीकोट-श्रीनगर गढ़वाल को सूचनाार्थ प्रेषित।

ReNew

RJUPL/DFO-PIL/23-24/263

Date- 15th December 2023

Sh. Abhimanyu
Divisional Forest Officer
Rudraprayag Division
Rudraprayag, Uttarakhand

Subject - Regarding compliance of directions Issued by Hon'ble National Green Tribunal, New Delhi through PIL no. 200 of 2014 M C Mehta VS Union of India

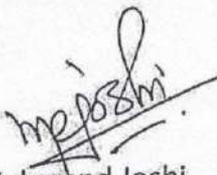
Ref.- District Magistrate Rudraprayag office letter no 921/33-1/ (2023-2024) Rudraprayag dated 13th December 2023

Dear Sir,

In reference to the above letter regarding compliance of maintenance of e-flow. Our submission is as -

1. Singoli Bhatwari HEP is maintaining e-flow as per Gazette notification dated 10th October 2018 by Ministry of Water Resources, River Development and Ganga Rejuvenation (National Mission for Clean Ganga) (Attached as annexure 1).
2. Himalayan Ganga Division, Central Water Commission, Government of India is monitoring e-flow with reference to discharge target communicated by them (Attached as annexure 2).
3. Also, hourly data is being shared to Himalayan Ganga Division, Central Water Commission, Government of India on daily basis. A summary sheet of inflow, e-flow targets and released e-flow is attached as annexure 3.

Yours sincerely


Makarand Joshi
VP & Plant Head

Cc- District Magistrate Rudraprayag



ReNew Jal Urja Private Limited
(Formerly known as ReNew Jal Urja Limited and L&T Uttaranchal Hydropower Limited)
CIN: U31401UR2006PTC032329, Corporate Office: ReNew Hub, Commercial Block-1, Zone 6, Golf Course Road, DLF City Phase-V, Gurugram - 122009, Correspondence Office: Village Bedubagarh, P.O Augustmuni, Rudraprayag, Uttarakhand - 246421, Registered Office: 13B, Ansal Chambers- II, Bhikaji Cama Place, New Delhi - 110066, www.renew.com T +91 124 489 6670 F +91 124 489 6699



भारत का राजपत्र

The Gazette of India

असाधारण

EXTRAORDINARY

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जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय

(राष्ट्रीय स्वच्छ गंगा मिशन)

आदेश

नई दिल्ली, 9 अक्टूबर, 2018.

कां.भा. 5195(ब).—गंगा नदी अत्यधिक पवित्र और इस देश के लोगों द्वारा अत्यंत पूजनीय है तथा गंगा नदी बेसिन जल ग्रहण क्षेत्र के निबंधनानुसार भारत में बृहत्तम नदी बेसिन है, जिसमें संपूर्ण देश की छद्बीस प्रतिशत भूमि सम्मिलित है तथा जो लगभग पचास करोड़ जनसंख्या के लिए पोषणीय है;

और गंगा नदी विशेष गुणों, विशिष्टताओं तथा अंशूल्य के रूप में अद्वितीय है जिसका महत्वपूर्ण लौकिक और स्थानिक प्रभाव भिन्नता के साथ जल-विज्ञान, भू-आकृतिक विज्ञान, ऐतिहासिक, सामाजिक-सांस्कृतिक और आर्थिक कारण हैं;

और गंगा नदी को राष्ट्रीय नदी का दर्जा दिया गया है तथा नदी-प्रणाली में सिंचाई, घरेलू, औद्योगिक और अन्य प्रयोजनों के लिए बेसिन में सदैव पानी की बढ़ती मांग के साथ घरेलू अपशिष्ट और आद्योगिक अपशिष्ट सहित विभिन्न स्रोतों से प्रदूषण प्रवेश कर रहा है, जो नदी के स्वास्थ्य को लंबे समय से प्रभावित कर रहा है;

और भारत सरकार समुचित पर्यावरण प्रवाह तथा साथ ही नदी में प्रदूषण के प्रवेश के निवारण को सुनिश्चित करने के लिए नदियों की पॉटिकता की बहाली करने और उसे बनाए रखने के लिए बचनबद्ध है;

और यह सुनिश्चित करना आवश्यक है कि गंगा नदी में हर समय पानी के निर्बाध प्रवाह को पूरी तरह से बनाए रखा जाए, जिससे मौसमी भिन्नताओं को बढ़ने बिना नदी में प्रवाह की निरंतरता सुनिश्चित हो सके;

केंद्रीय सरकार ने पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) के अधीन अधिसूचना का.भा. 3187 (अ), तारीख 7 अक्टूबर, 2016 द्वारा गंगा नदी जलक्षेत्र के संरक्षण, संरक्षा और प्रबंध तथा निम्नलिखित प्रयोजनों के लिए एक प्राधिकरण अर्थात् राष्ट्रीय स्वच्छ गंगा मिशन का गठन किया या, अर्थात्:-

(क) गंगा नदी और उसकी सहायक नदियों के जल की गुणवत्ता और पर्यावरणीय वृहतीय संरक्षण, संरक्षा और प्रबंध को सुनिश्चित करने के उद्देश्य से सदैव विभिन्न क्षेत्रों में विभिन्न बिंदुओं पर बनाए रखने के लिए अपेक्षित गंगा नदी और उसकी सहायक नदियों में पारिस्थितिक

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प्रवाह के परिमाण को अवधारित करवाने तथा उसे अधिसूचित करवाने और पर्याप्त पारिस्थितिक प्रवाह को बनाए रखने के लिए ऐसे सभी आवश्यक कदम उठाना या निवेशित करना;

(ख) गंगा नदी के जलिय प्रेषण स्थानों के माध्यम से त्रिनिदिष्ट बिंदुओं पर पाणी के औरत प्रवाह को त्रिनिदिष्ट करना;

(ग) गंगा नदी तथा उसकी सहायक नदियों में जल के प्रवाह की निरंतरता मानीदरी के लिए वंग विकसित करना;

और केंद्रीय सरकार ने गंगा नदी और उसकी सहायक नदियों में पारिपय प्रवाहों को निर्धारित करने का त्रिनिश्चय किया है।

2. अतः केंद्रीय सरकार, गंगा नदी (संरक्षण, सुरक्षा एवं प्रबंधन) प्राधिकरण आदेश, 2016 के पैरा 39 के उपपैरा (3) और पैरा 41 के उपपैरा (2) की मद (ज) के साथ पठित पर्यावरण संरक्षण अधिनियम, 1986 की धारा 3 की उपधारा (3) द्वारा प्रवृत्त शक्तियों का प्रयोग करते हुए, सिंचाई, जल विद्युत्, घरेलू और औद्योगिक प्रयोजनाओं तथा अन्य अपेक्षाओं के लिए नदी प्रवाह को परिवर्तित करने के लिए संरचनाओं या परियोजनाओं के निम्न प्रवाह अवस्थानों पर न्यूनतम पर्यावरणीय प्रवाहों को बनाए रखने के लिए अधिसूचित करती है, अर्थात्:-

i. देवप्रयाग से हरिद्वार तक अंत में मिलने वाले क्रमवर्तीय सम्मिलनों के माध्यम से और उद्भव वाले प्लेशियरों से आरंभ होने वाला उपरी गंगा नदी बेसिन विस्तार:

| क्रम सं. | ऋतु | मास | प्रत्येक पूर्ववर्ती 10 दैनिक अवधि के दौरान प्रेषित मासिक औसत प्रवाह का प्रतिशत(%) |
|----------|-----------------|-----------------------|---|
| 1. | शुष्क | नवंबर से मार्च | 20 |
| 2. | क्षीण | अक्टूबर, अप्रैल और मई | 25 |
| 3. | उच्च प्रवाह ऋतु | जून से सितंबर | 30*# |

*उच्च प्रवाह ऋतु के मासिक प्रवाह का 30%

ii. हरिद्वार, उत्तराखंड से उत्तार, उत्तर प्रदेश तक गंगा नदी के मुख्य मार्ग का विस्तार:

| क्रम सं. | वैराज की अवस्थिति | वैराजों के सन्निकट निम्न द्वारा को त्रिनिर्मुक्त करने वाला न्यूनतम प्रवाह (क्यूमीक में) (अक्टूबर से मई) | वैराजों के सन्निकट निम्न द्वारा को त्रिनिर्मुक्त करने वाला न्यूनतम प्रवाह (क्यूमीक में) (जून से सितंबर) |
|----------|--------------------|---|---|
| (1) | भीमगौडा (हरिद्वार) | 36 | 57 |
| (2) | विजनीर | 24 | 48 |
| (3) | नरीरा | 24 | 48 |
| (4) | कानपुर | 24 | 48 |

क्यूमीक-घनमीटर प्रतिसेकंड।

iii. उपरोक्त उक्त पारिस्थितिकी प्रवाह त्रिनिश्चय के अधीन है, अर्थात्:-

(i) न्यूनतम पर्यावरणीय प्रवाह का अनुपालन सभी विद्यमान, निर्माणाधीन और भविष्य की परियोजनाओं को लागू होता है;

(ii) विद्यमान परियोजनाएं जो वर्तमान में इन पर्यावरणीय प्रवाहों के मानदंडों के अनुरूप नहीं हैं, इनका पालन करेंगी और यह सुनिश्चित करेंगी कि बाधित पर्यावरणीय प्रवाह मानदंडों का पालन इस अधिसूचना के जारी करने की तारीख से तीन वर्ष की अवधि के भीतर किया जाए;

(iii) परियोजना जो सन्निर्माण की विभिन्न प्रक्रम पर हैं, जहां जमीनी भीतिक प्रगति आरंभ हो चुकी है और समुचित प्राधिकारी को रिपोर्ट की गई है, परियोजना को आरंभ करने के पूर्व और उसके पश्चात् अनुबद्ध पर्यावरणीय प्रवाह को बनाए रखने के लिए भी आवश्यक उपबंध करेंगी;

(iv) नद्य और सूक्ष्म परियोजनाएं जो साइबान रूप से नदी या धारा की प्रवाही विशेषताओं को परिवर्तित नहीं करती हैं, इन पर्यावरणीय प्रवाहों से छूट प्राप्त हैं;



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[भाग II-खण्ड 3(ii)]

भारत का राजपत्र : असाधारण

(v) परिव्यावरणीय प्रवाहों को बनाए रखने के लिए जल की सांख्यिक मात्राओं की निरूपित को सुनिश्चित करने के लिए, इन नदी आपनों में प्रवाह की दशाएं समय-समय पर कासिक अंतरासों पर मानीटर की जाएंगी;

(vi) केंद्रीय जल आयोग अभिवृत्त प्राधिकारी तथा डाटा कत संरक्षण होगा तथा प्रवाहों के गर्णविक्षण, मानीटरिंग, विनियमन तथा जल कमी अपेक्षित हो, समुचित प्राधिकारी को आवश्यक जानकारी रिपोर्ट करने के लिए उत्तरदायी होगा। यह कितनी आपात स्थिति की दशा में जल भंडारण मानदंडों के बारे में तत्काल निर्णय लेने के लिए भी प्राधिपूत है। केंद्रीय जल आयोग शैमासिक आधार पर राष्ट्रीय स्वच्छ गंगा मिशन को प्रवाह मानीटरी-सह-अनुपालन रिपोर्ट प्रस्तुत करेगा;

(vii) संबंधित परियोजना विकासकर्ता या प्राधिकारी इस अधिसूचना की तारीख से छह मास के भीतर केंद्रीय जल आयोग विनिर्दिष्ट उचित अवस्थानों पर परियोजना स्वलों पर स्वचासित डाटा अर्जन और डाटा भ्रमण प्रसुविधाएं या अपेक्षित आवश्यक अवसंरचना लगाएगा। प्रवाह मानीटरी प्रसुविधा को लगाने, अंशांकन करने, उसे बनाए रखने का उत्तरदायित्व परियोजना विकासकर्ताओं या प्राधिकारियों का होगा और वे समय-समय पर केंद्रीय जल आयोग को डाटा प्रस्तुत करेंगे;

(viii) केंद्रीय सरकार, राष्ट्रीय स्वच्छ गंगा मिशन के माध्यम से, जल कमी अपेक्षित हो, गंगा नदी में विशेष मांग को पूरा करने के लिए, अतिरिक्त जल को निरूपित करने का निदेश दे सकेगी।

IV. संबंधित केंद्रीय और राज्य प्राधिकरण, सिंचाई का प्रभावी ढंग, जल का पुनः उपयोग और पुनः चक्रण, जिसके अंतर्गत विभिन्न प्रयोजनों के लिए भूजल निकालने की मानीटरिंग और विनियमन भी है, जैसे अच्छे और वैज्ञानिक व्यवहारों को अपना कर गंगा नदी के जल निकालने में कमी करने के लिए मांग पक्ष प्रबंध योजना कार्यान्वित करेंगे।

3. यह आदेश इसके राजपत्र में प्रकाशन की तारीख से प्रवृत्त होगा।

4. यह आदेश उद्भव वाले प्लेशियरों से आरंभ होने वाले उपरी गंगा नदी बेसिन तथा देवप्रयाग से हरिद्वार तक और उत्तर प्रदेश के उन्नाव जिले तक गंगा नदी की मुख्य धारा को तथा अंत में मिलने वाली इसकी मुख्य सहायक नदियों के क्रमवर्ती सम्मिलनों पर लागू होगा।

[क्र. सं. - Estt.01/2016-17/111/NMCG (Vol III)]

राजीव किशोर, कार्यकारी निदेशक (प्रवा.)

MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(NATIONAL MISSION FOR CLEAN GANGA)

ORDER

New Delhi, the 9th October, 2018

S.O.5195(E).—Whereas, the River Ganga is the most sacred and deeply revered by the people of this country and the Ganga river basin is the largest river basin in India in terms of catchment area, constituting twenty six per cent of the country's land mass and supporting about half a billion population;

And whereas, River Ganga is unique as having special properties, features and importance, holding reasons that are hydrological, geomorphological, historical, socio-cultural and economical with significant temporal and spatial flow variation;

And whereas, River Ganga has been given status of a National river and the ever increasing demand for water in the basin for irrigation, domestic, industrial and other purposes coupled with pollution ingress from different sources including domestic waste, industrial waste, into river system is affecting the health of the said river for long;

And whereas, the Central Government is committed to restore and maintain the wholesomeness of the rivers ensuring appropriate environment flows and simultaneously preventing the pollution ingress into the said river;

And whereas, it is considered necessary to ensure that uninterrupted flows of water are maintained throughout its length at all times in River Ganga to ensure continuity of flows in the river without altering the seasonal variations;

And whereas the Central Government vide notification S.O. 3187(E), dated the 7th October, 2016 under the Environment (Protection) Act, 1986 (29 of 1986) has constituted an authority, namely, the National Mission for Clean Ganga for Rejuvenation, Protection and Management of River Ganga basin for the following purposes, namely:-

(a) to determine the magnitude of ecological flow in the River Ganga and its tributaries required to be maintained at different points in different areas at all times with the aim of ensuring water quality and environmentally



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- sustainable rejuvenation, protection and management of River Ganga and its tributaries and notifying the same and take or direct all such measures necessary to maintain adequate ecological flows;
- (b) to specify the average flow of water at specified points through Hydrological Observation Stations of the River Ganga;
- (c) to devise a system for continuous monitoring of flow of water in the River Ganga and its tributaries;
- And whereas the Central Government has decided to determine certain flows in the River Ganga and its tributaries;
2. Now, therefore, in exercise of the powers conferred by sub-section (3) of section 3 of the Environment (Protection) Act 1986 and read with sub paragraph (3) of paragraph 39 and item(h) of sub-paragraph(2) of paragraph 41 of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016, the Central Government hereby notifies the following minimum environmental flows to be maintained at locations downstream of structures or projects meant for diversion of river flows for purposes like irrigation, hydropower, domestic and industrial and other requirements, namely:-

- I. Upper Ganga River Basin Stretch starting from originating glaciers and through respective confluences finally meeting at Devaprayag up to Haridwar:

| Sl. No. | Season | Months | (%) Percentage of Monthly Average Flow observed during each of preceding 10-daily period |
|---------|------------------|------------------------|--|
| 1 | Dry | November to March | 20 |
| 2 | Lean | October, April and May | 25 |
| 3 | High-Flow season | June to September | 30* |

* 30% of monthly flow of High flow season.

- II. Stretch of main stem of River Ganga from Haridwar, Uttarakhand to Unnao, Uttar Pradesh

| S. No. | Location of Barrage | Minimum flow releases immediately downstream of barrages (In Cumecs) Non-Monsoon (October to May) | Minimum flow releases immediately downstream of barrages (In Cumecs) Monsoon (June to September) |
|--------|---------------------|--|---|
| (1) | Bhimgoda (Haridwar) | 36 | 57 |
| (2) | Bijnor | 24 | 48 |
| (3) | Narora | 24 | 48 |
| (4) | Kanpur | 24 | 48 |

Cumec - Cubic Meter per second.

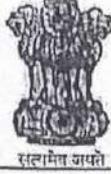
- III. The above said ecological flows are subject to the following, namely:-

- (i) the compliance of minimum environmental flow is applicable to all existing, under-construction and future projects;
- (ii) the existing projects, which currently do not meet the norms of these environmental flows, shall comply and ensure that the desired environmental flow norms are complied within a period of three years from the date of issue of this order;



File No.T-33053/1/2020-GD DTE- DEHRADUN

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन नदी विकास एवं गंगा संरक्षण विभाग
केंद्रीय जल आयोग
कार्यालय अधिशासी अभियंता
हिमालयी गंगा मंडल हरिद्वार



सत्यमेव जयते

Government of India
Ministry of Jal Shakti
Dept. of Water Resources, RD&GR
Central Water Commission
Office of the Executive Engineer
Himalayan Ganga Division, Haridwar

दिनांक -11.10.2023

सेवा में,
परियोजना प्रमुख,
सिंगोली भटवारी, एच.ई.पी,
रुद्रप्रयाग, उत्तराखण्ड।

विषय : सिंगोली भटवारी के दिनांक 11.10.2023 से 20.10.2023 के मध्य पर्यावरणीय प्रवाह लक्ष्य के सम्बन्ध में।

सन्दर्भ: 1- भारत सरकार के राजपत्र अधिसूचना संख्या - D.L.-33004/99 दिनांक: 09.10.2018.
2- भारत सरकार के राजपत्र अधिसूचना संख्या -D.L.-33004/99 दिनांक: 14.09.2019.

महोदय,

उपरोक्त के सन्दर्भ में दिनांक 11.10.2023 से 20.10.2023 के मध्य पर्यावरणीय प्रवाह के लक्ष्य निम्नलिखित है-

| क्रम.संख्या | दैनिक औसत निस्सारण लक्ष्य | कुल दैनिक लक्ष्य | अवधि |
|-------------|---------------------------|------------------|--------------------------|
| 1. | 14.436 Cumecs | 1.247 MCM | 11.10.2023 to 20.10.2023 |

स्वीकृत एसओपी के अनुसार, उपरोक्त लक्ष्य सिंगोली भटवारी में पिछले 10 दैनिक औसत प्रवाह अवधि (01.10.2023 से 10.10.2023) के 25% पर आधारित हैं।

अंतर्वाहों में दैनिक परिवर्तनशीलता को ध्यान में रखते हुए, दिन के दौरान ई-प्रवाह निर्गमन दर (निर्वहन) दिन के लक्ष्य ई-प्रवाह दर के 20 प्रतिशत की सीमा के भीतर भिन्न हो सकती है। हालांकि, दिन के दौरान जारी प्रवाह मात्रा ई-प्रवाह रितीज के लक्षित दैनिक मात्रा से कम नहीं होगी।

यह अनिवार्य है कि उपरोक्त का सख्ती से अनुपालन सुनिश्चित किया जाए।

यह अधीक्षण अभियंता, जल विज्ञानीय प्रेक्षण परिमंडल, केंद्रीय जल आयोग, देहरादून के अनुमोदन से जारी किया जाता है।

Digitally Signed by Vishal
Garg
Date: 11-10-2023 17:40:07
Reason: Approved

(अधिशासी अभियंता)

प्रतिलिपि: सूचनार्थ

- 1- प्रमुख सचिव, सिंचाई विभाग, उत्तराखंड शासन।
- 2- इंजीनियर-इन-चीफ, सिंचाई एवं जल संसाधन विभाग, उत्तराखंड शासन।
- 3- मुख्य अभियंता, पी.एंड.डी.ओ., केंद्रीय जल आयोग, सेवा भवन, नई दिल्ली।
- 4- मुख्य अभियंता, ऊ.ग.वै.सं., केंद्रीय जल आयोग, लखनऊ।
- 5- कार्यकारी निदेशक (तकनीकी), NMCG, DoWR, RD & GR, नई दिल्ली।
- 6- अधीक्षण अभियंता, जल विज्ञानीय प्रेक्षण परिमंडल, केंद्रीय जल आयोग देहरादून।



mpjosh



- (iii) the project which is at different stages of construction, where physical progress on ground has been initiated and made and reported to appropriate authority shall also make necessary provisions to maintain the stipulated environmental flow before and after commissioning of the project;
- (iv) the mini and micro projects which do not alter the flow characteristics of the river or stream significantly are exempted from these environmental flows;
- (v) to ensure the release of desired quantities of water to maintain environmental flows, flow conditions in these river reaches shall be monitored at hourly intervals from time to time;
- (vi) the Central Water Commission shall be the designated authority and the custodian of the data and shall be responsible for supervision, monitoring, regulation of flows and reporting of necessary information to the appropriate authority as and when required and also authorised to take emergent decisions about the water storage norms in case of any emergency. The Central Water Commission shall submit flow monitoring-cum-compliance report on quarterly basis to National Mission for Clean Ganga;
- (vii) the concerned project developers or authorities shall install automatic data acquisition and data transmission facilities or required necessary infrastructure at project sites at appropriate locations specified by the Central Water Commission within six months from the date of this order. The installation, calibration, maintenance of flow monitoring facility shall be the responsibility of the project developers or authorities and they shall submit the data to the Central Water Commission from time to time;
- (viii) the Central Government through National Mission for Clean Ganga may direct release of additional water in the River Ganga to meet special demand as and when required.
- IV. The concerned Central and State authorities shall implement demand side management plans to reduce water withdrawal from River Ganga by adopting good and scientific practices such as efficient method of irrigation, reuse and recycle of water including monitoring and regulation of ground water withdrawals for various purposes.
3. This Order shall come into force on the date of its publication in the Official Gazette.
4. This Order shall apply to the upper Ganga River Basin starting from originating glaciers and through respective confluences of its head tributaries finally meeting at Devprayag up to Haridwar and the main stem of River Ganga up to Unnao district of Uttar Pradesh

[F.No.-Estt.01/2016-17/111/NMCG(Vol.III)]

RAJIV KISHORE, Executive Director(Admn)



Digitally signed by RAJESH KUMAR
OJHA
DN: cn=RAJESH KUMAR OJHA, o=GOVERNMENT OF INDIA, ou=GOVERNMENT OF INDIA, email=rajesh.kumar@nic.gov.in, c=IN

rajesh

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन नदी विकास एवं गंगा संरक्षण विभाग
केंद्रीय जल आयोग
कार्यालय अधिशासी अभियंता
हिमालयी गंगा मंडल हरिद्वार

File No.T-33053/1/2020-GD DTE- DEHRADUN



सत्यमेव जयते

Government of India
Ministry of Jal Shakti
Dept. of Water Resources, RD&GR
Central Water Commission
Office of the Executive Engineer
Himalayan Ganga Division, Haridwar

सेवा में,
परियोजना प्रमुख,
सिंगोली भटवारी, एच.ई.पी.,
रुद्रप्रयाग, उत्तराखण्ड।

दिनांक -01.10.2023

विषय : सिंगोली भटवारी के दिनांक 01.10.2023 से 10.10.2023 के मध्य पर्यावरणीय प्रवाह लक्ष्य के सम्बन्ध में।

सन्दर्भ: 1- भारत सरकार के राजपत्र अधिसूचना संख्या - D.L.-33004/99 दिनांक: 09.10.2018.
2- भारत सरकार के राजपत्र अधिसूचना संख्या -D.L.-33004/99 दिनांक: 14.09.2019.

महोदय,
उपरोक्त के सन्दर्भ में दिनांक 01.10.2023 से 10.10.2023 के मध्य पर्यावरणीय प्रवाह के लक्ष्य निम्नलिखित है-

| क्रम.संख्या | दैनिक औसत निस्सारण लक्ष्य | कुल दैनिक लक्ष्य | अवधि |
|-------------|---------------------------|------------------|--------------------------|
| 1. | 20.144 Cumecs | 1.740 MCM | 01.10.2023 to 10.10.2023 |

स्वीकृत एसओपी के अनुसार, उपरोक्त लक्ष्य सिंगोली भटवारी में पिछले 10 दैनिक औसत प्रवाह अवधि (21.09.2023 से 30.09.2023) के 25% पर आधारित हैं।

अंतर्वाहों में दैनिक परिवर्तनशीलता को ध्यान में रखते हुए, दिन के दौरान ई-प्रवाह निर्गमन दर (निर्वहन) दिन के लक्ष्य ई-प्रवाह दर के 20 प्रतिशत की सीमा के भीतर भिन्न हो सकती है। हालांकि, दिन के दौरान जारी प्रवाह मात्रा ई-प्रवाह रिलीज के लक्षित दैनिक मात्रा से कम नहीं होगी।

यह अनिवार्य है कि उपरोक्त का सख्ती से अनुपालन सुनिश्चित किया जाए।

यह अधीक्षण अभियंता, जल विज्ञानीय प्रेक्षण परिमंडल, केन्द्रीय जल आयोग, देहरादून के अनुमोदन से जारी किया जाता है।

Digitally Signed by Vishal
Garg
Date: 04-10-2023 09:59:06
Reason: Approved
(अधिशासी अभियंता)

प्रतिलिपि: सूचनार्थ

- 1- प्रमुख सचिव, सिंचाई विभाग, उत्तराखण्ड शासन।
- 2- इंजीनियर-इन-चीफ, सिंचाई एवं जल संसाधन विभाग, उत्तराखण्ड शासन।
- 3- मुख्य अभियंता, पी.एंड.डी.ओ., केंद्रीय जल आयोग, सेवा भवन, नई दिल्ली।
- 4- मुख्य अभियंता, उ.ग.वे.सं., केंद्रीय जल आयोग, लखनऊ।
- 5- कार्यकारी निदेशक (तकनीकी), NMCG, DoWR, RD & GR, नई दिल्ली।
- 6- अधीक्षण अभियंता, जल विज्ञानीय प्रेक्षण परिमंडल, केंद्रीय जल आयोग देहरादून।



mpj08m



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन नदी विकास एवं गंगा संरक्षण विभाग
केंद्रीय जल आयोग
कार्यालय अधिशासी अभियंता
हिमालयी गंगा मंडल हरिद्वार

File No.T-33053/1/2020-GD DTE-DEHRADUN



Government of India
Ministry of Jal Shakti
Dept. of Water Resources, RD&GR
Central Water Commission
Office of the Executive Engineer
Himalayan Ganga Division, Haridwar

सेवा में,

परियोजना प्रमुख,
सिंगोली भटवारी, एच.ई.पी,
रुद्रप्रयाग, उत्तराखण्ड।

विषय: सिंगोली भटवारी के दिनांक 01.09.2023 से 30.09.2023 के मध्य पर्यावरणीय प्रवाह लक्ष्य के सम्बन्ध में।

सन्दर्भ: 1- भारत सरकार के राजपत्र अधिसूचना संख्या - D.L.-33004/99 दिनांक: 09.10.2018.
2- भारत सरकार के राजपत्र अधिसूचना संख्या -D.L.-33004/99 दिनांक: 14.09.2019,

महोदय,

जल शक्ति मंत्रालय के अधीन जल संसाधन, नदी विकास व गंगा पुनरोद्धार विभाग के अंतर्गत कार्यरत NMCG के उपरोक्त अधिसूचना के सन्दर्भ में मानसून सत्र के दौरान पर्यावरणीय प्रवाह के निम्नलिखित घटकों को सुनिश्चित करने की आवश्यकता है।

1- बेसलाइन अंतर्वाह के अनुरूप ई-प्रवाह:

आधारभूत अंतर्वाहों के दस दिवसीय औसतों के 30% को दस दिवसीय अवधि के सापेक्ष का आधारभूत पर्यावरणीय प्रवाह लिया गया है। उपरोक्त आधारभूत अंतर्वाहों की गणना, परियोजनाओं की स्थिति पर पूर्व के 10 वर्ष के अंतर्वाहों के न्यूनतम मानों के 10 गतिमान औसतों पर आधारित है। इसके आधार पर, 01.09.2023 से 30.09.2023 तक दस दिवसीय अनिवार्य पर्यावरणीय प्रवाह निम्नलिखित है:

| क्र.सं. | आधारभूत अंतर्वाह के अनुरूप केंप अनिवार्य ई-प्रवाह | अवधि |
|---------|---|---|
| 1. | 27.796 Cumecs | प्रथम दस दिवसीय (01.09.2023 से 10.09.2023) तक |
| 2. | 21.853 Cumecs | दूसरा दस दिवसीय (11.09.2023 से 20.09.2023) तक |
| 3. | 16.169 Cumecs | तृतीय दस दिवसीय (21.09.2023 से 30.09.2023) तक |

चूंकि बेसलाइन अंतर्वाह विश्वसनीयता की डिग्री के साथ उपलब्ध है, बेसलाइन अंतर्वाहों के अनुरूप ई-प्रवाहों को लक्ष्य के अनुसार प्रतिदिन दस-दिन की अवधि में जारी किया जाना अनिवार्य होगा जैसा कि ऊपर उल्लेख किया गया है।

2- बाढ़ प्रवाह के अनुरूप ई-प्रवाह:

चूंकि प्रवाहों की प्रवृत्ति अनियमित है, बाढ़ प्रवाहों के पर्यावरणीय प्रवाहों को माह के दौरान किसी भी समय, मुख्यतः उच्च बाढ़ प्रवाह के दौरान, छोड़ा जा सकता है परियोजनाओं के प्राधिकृत बाढ़ प्रवाहों के सापेक्ष पर्यावरणीय प्रवाहों माह के किसी भी समय पर छोड़ने के लिये स्वतन्त्र है। हालांकि, बाढ़ प्रवाहों की मात्रा पर्याप्त हो जिसमें भी समस्त पर्यावरणीय प्रवाह (माह के दौरान समस्त अंतर्वाहों, जिसमें आधारभूत पर्यावरणीय प्रवाह भी सम्मिलित है का 30%) के लक्ष्यों की पूर्ति हो सके।

यह अनिवार्य है कि उपरोक्त का सख्ती से अनुपालन सुनिश्चित किया जाए।

यह अधीक्षण अभियंता, जल विज्ञानीय प्रेक्षण परिमंडल, केन्द्रीय जल आयोग, देहरादून के अनुमोदन से जारी किया जाता है।

Digitally Signed by Vishal
Garg

Date: 28-08-2023 10:41:17

Reason: Approved
(अधिशासी अभियंता)

प्रतिलिपि:सूचनार्थ

- 1- प्रमुख सचिव, सिंचाई विभाग, उत्तराखण्ड शासन।
- 2- इंजीनियर-इन-चीफ, सिंचाई एवं जल संसाधन विभाग, उत्तराखण्ड शासन।
- 3- मुख्य अभियंता, पी.एंड.डी.ओ., केन्द्रीय जल आयोग, सेवा भवन, नई दिल्ली।
- 4- मुख्य अभियंता, उ.ग.वे.सं., केन्द्रीय जल आयोग, राखनऊ।
- 5- कार्यकारी निदेशक (तकनीकी), NMCG, DoWR, RD & GR, नई दिल्ली।
- 6- अधीक्षण अभियंता, जल विज्ञानीय प्रेक्षण परिमंडल, केन्द्रीय जल आयोग देहरादून।



एन-81 शिवालिक नगर, हरिद्वार, उत्तराखण्ड

दूरभाष: 1334-235882

ई मेल: hgdcwc@gmail.com, eehgd-cwc@nic.in

नव संरक्षण-नृत्तमि अभियंता



N-81, Shivalik Nagar, Haridwar-(UK)

Tel: 1334-235882,

E-mail: hgdcwc@gmail.com, eehgd-cwc@nic.in

Conserve Water- Save Life

30443

Annexure - 3

99

| Singoli Bhatwari HEP Discharge Data | | | |
|-------------------------------------|-------------------------------------|--------------------------------------|---|
| Date | Total Inflow (m ³ /s) | E-Flow Target (m ³ /s) | Actual E- (flow release) (m ³ /s) |
| 1-Sep-23 | 119.37 | 27.80 | 59.36 |
| 2-Sep-23 | 113.86 | 27.80 | 48.11 |
| 3-Sep-23 | 103.31 | 27.80 | 37.11 |
| 4-Sep-23 | 101.00 | 27.80 | 38.67 |
| 5-Sep-23 | 97.90 | 27.80 | 32.34 |
| 6-Sep-23 | 100.94 | 27.80 | 35.00 |
| 7-Sep-23 | 99.71 | 27.80 | 33.84 |
| 8-Sep-23 | 102.07 | 27.80 | 36.34 |
| 9-Sep-23 | 97.08 | 27.80 | 33.38 |
| 10-Sep-23 | 142.54 | 27.80 | 77.07 |
| 11-Sep-23 | 107.05 | 21.85 | 40.56 |
| 12-Sep-23 | 95.72 | 21.85 | 29.81 |
| 13-Sep-23 | 97.29 | 21.85 | 31.33 |
| 14-Sep-23 | 95.28 | 21.85 | 29.60 |
| 15-Sep-23 | 100.17 | 21.85 | 34.20 |
| 16-Sep-23 | 100.17 | 21.85 | 34.20 |
| 17-Sep-23 | 97.68 | 21.85 | 32.06 |
| 18-Sep-23 | 97.30 | 21.85 | 33.86 |
| 19-Sep-23 | 99.14 | 21.85 | 33.91 |
| 20-Sep-23 | 98.82 | 21.85 | 33.81 |
| 21-Sep-23 | 95.97 | 16.17 | 31.92 |
| 22-Sep-23 | 93.67 | 16.17 | 29.93 |
| 23-Sep-23 | 99.89 | 16.17 | 41.29 |
| 24-Sep-23 | 84.51 | 16.17 | 42.72 |
| 25-Sep-23 | 78.74 | 16.17 | 27.57 |
| 26-Sep-23 | 77.30 | 16.17 | 25.09 |
| 27-Sep-23 | 71.94 | 16.17 | 21.71 |
| 28-Sep-23 | 69.89 | 16.17 | 21.33 |
| 29-Sep-23 | 68.29 | 16.17 | 21.42 |
| 30-Sep-23 | 65.57 | 16.17 | 20.95 |
| 1-Oct-23 | 60.26 | 16.17 | 18.44 |
| 2-Oct-23 | 56.45 | 16.17 | 16.95 |
| 3-Oct-23 | 55.66 | 16.17 | 17.23 |
| 4-Oct-23 | 58.63 | 20.14 | 20.26 |
| 5-Oct-23 | 59.29 | 20.14 | 21.46 |
| 6-Oct-23 | 59.61 | 20.14 | 21.53 |
| 7-Oct-23 | 60.52 | 15.97 | 21.45 |
| 8-Oct-23 | 57.31 | 11.79 | 21.33 |
| 9-Oct-23 | 55.99 | 11.79 | 21.14 |
| 10-Oct-23 | 53.79 | 11.79 | 21.08 |
| 11-Oct-23 | 49.24 | 14.43 | 19.04 |
| 12-Oct-23 | 45.73 | 14.43 | 14.55 |
| 13-Oct-23 | 44.73 | 14.43 | 14.57 |
| 14-Oct-23 | 44.11 | 14.43 | 14.65 |
| 15-Oct-23 | 44.11 | 14.43 | 15.15 |
| 16-Oct-23 | 42.97 | 14.43 | 14.85 |
| 17-Oct-23 | 42.33 | 14.43 | 15.08 |
| 18-Oct-23 | 41.03 | 14.43 | 14.79 |
| 19-Oct-23 | 39.53 | 14.43 | 15.00 |
| 19-Oct-23 | 39.17 | 14.43 | 15.00 |



mp joshi